

**Minutes of Exim Facilitation Committee (EFC) Meeting No. 11/AM21 dated 26.02.2021 for
Import of Restricted Items**

Meeting No. 11/AM21 of Exim Facilitation Committee (EFC) was held on 26.02.2021 at 3.00 PM in Room No.9, H-Wing, Udyog Bhawan, New Delhi through Video Conferencing under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

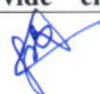
- (i) Shri S.P.Roy, Joint DGFT, DGFT
- (ii) Shri Nirmal Kumar, Dy. DGFT, DGFT
- (iii) Smt. Pratibha Kumari, FTDO (Import Cell), DGFT
- (iv) Shri V.K. Sharma, Deputy Director (Trade), DAH&D
- (v) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (vi) Shri Santanu Dhar, US(BR), M/o P&NG
- (vii) Dr. Tarun Kumar Singh, Fisheries Research and Investigation Officer, Department of Fisheries
- (viii) Vinay Kumar, Industrial Adviser, Ministry of Steel
- (ix) Ravi Shanker Srivastav, Engineer (Reg), DoT
- (x) O.P. Sharma, Consultant Technical, D/o C&PC
- (xi) Dr. V.N. Kale, Additional Commissioner (Machinery), Department of Agriculture, Cooperation & Farmers Welfare
- (xii) Dr. Nitin K. Jain, Scientist F, D/o Biotechnology

3. Total number of cases considered in the meeting was **328**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **71** cases have been approved, **16** cases have been rejected, **06** cases have been closed and **235** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases at Sl. Nos. 171, 173, 174 and 175 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs.) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Part 1	D/o AH&D					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
1	Palamur Biosciences Private Limited, Secunderabad 01/53/8/50409/A M21/P-26/IC	08.04.20	1000 Nos. Bovine Sexed Semen 500 Nos. Bovine Embryos	05111000 05119999	132000 00	Approved as recommended by DAHD vide OM No. 110102 (1)/2/2017-Trade Part-1 (E-2967) dated 04.03.2021.

	RA, Hyderabad may issue the import authorization to the applicant for import of 1000 Nos. Bovine Sexed Semen and 500 Nos. Bovine Embryos for CIF value of Rs. 13200000.00 [US Dollars (USD) 165000.00] subject to the conditions in the DAHD OM No. 110102 (1) /2/2017-Trade Part-1 (E-2967) dated 04.03.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad					
2	Still Water Aquatics, Bangalore 01/53/8/53919/A M21/S-54/IC	10.08.20	(i) 12 Nos. Dendrobates tinctorius (ii) 12 Nos. Dendrobates leucomelas (iii) 12 Nos. Dendrobates auratus (iv) 12 Nos. Phyllobates terribilis (v) 12 Nos. Phyllobates vittatus	01062000	112500	The applicant has not submitted the application in prescribed format. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 requested the importer to submit the application in prescribed format along with the details of the proposed import of amphibians. Reminder was sent to firm vide email dated 01.12.2020. Firm's reply has been referred to D/o AH&D vide email dated 24.12.2020. Firm's reply referred to D/o Fisheries vide email dated 26.02.2021.
3	Suhani Farms, Bangalore 01/53/8/54371/A M21/S-120/IC	23.10.20	12 Nos. Live Horses	01012100	135000 00	Comments sought from D/o AH&D on 06.11.2020. D/o AH&D vide email dated 24.12.2020 sought some information from firm. Firm replied on 24.12.2020. D/o AH&D informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
4	J.K. Trust Bombay, Ballard Estate, Mumbai 01/53/8/54400/A M21/J-16/IC	30.10.20	1000 Nos. Bovine Sexed Semen	05111000	205389 7	Approved as recommended by DAHD vide OM No. 110102 (1) /143 /2019-Trade (E-13525) dated 18.02.2021.
	RA, Mumbai may issue the import authorization to the applicant for import of 500 doses of Frozen Bovine Sexed Semen from Brazil for proportionate CIF value subject to the conditions in the DAHD OM No. 110102 (1) /143 /2019-Trade (E-13525) dated 18.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
5	Saralia Agro Private Limited, Anugul, Odisha 01/53/8/54416/A	03.11.20	8 No. Live Arabian Horses	01012100	120000 00	Comments sought from D/o AH&D on 08.1.2021. D/o AH&D vide email



	M21/S-125/IC					dated 15.01.2021 has sought some information/documents from the firm. D/o AH&D vide email dated 02.03.2021 has sought some information from the firm.
6	PV Gopalakrishna, Injambakkam, Chennai 01/53/8/54446/A M21/P-39/IC	09.11.20	2 No. Live Horses	01012990	133200 0	Approved as recommended by DAHD vide OM no. 110102(1) / 38/2020 -Trade (E-18468) dated 08.02.2021.
RA, Chennai may issue the import authorization to the applicant for import of 2 Nos of live horses from Germany for CIF value of Rs.1332000.00 /- [EURO (EUR) 15000.00] subject to the conditions in DAHD OM no. 110102(1)/38/2020 -Trade (E-18468) dated 08.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.						
7	Yashaswini Malangi Basavaraju, Bengaluru	13.11.20	1 No. pet-dog Breed: Chihuahua, Sex: Male: Age: 2 Years (DOB: 05.11.2018), Colour: White and Apricot from Sydney to Delhi			Recommended as per DAHD vide OM dated 08.02.2021 subject to approval from Competent Authority.
8	Bangalore Horse Riding School, Bangalore, Karnataka 01/53/8/54541/A M21/B-73/IC	01.12.20	3 Nos. Live Horses Pure Arabian Horses (2 Stallions and 1 Mare) for training students and impartingskills of horse riding.	01012100	712500 0	Comments sought from D/o AH&D on 02.12.2020. D/o AH&D informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
9	Mounica Chowdary Yelisetti, Manikonda, Hyderabad 01/53/8/54546/A M21/M-81/IC	02.12.20	1 no. of 13 Kgs. Pet Dog	01061900	0.00	Comments sought from D/o AH&D on 03.12.2020. DAH&D vide email dated 03.12.2020 requested the applicant to check the application as it appears that the details of live dog for import is same as mentioned in the following file No./Ref No. received from DGFT for comments: (i) F. No. 01/53/8/54539/AM21/V-40/Import Cell dated 2.12.2020 (ii) F. No. 01/53/8/54513/AM21/V-

						39/Import Cell dated 1.12.2020. D/o AH&D informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
10	Indigenous Agrovet Producer Company Limited, Nashik 01/53/8/54609/A M21/I-28/IC	13.12.20	(1)129 Nos. Espanto Avla Sexed Female – Avla 70 – GIR (2) 15 Nos. Sorebano Fiv De BrasSexed Female – RRP – 8554 – GIR	05111000	635025	Comments sought from D/o AH&D on 17.12.2020. D/o AH&D informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
11	Suhani Farm, Bangalore 01/53/8/54687/A M21/S-157/IC	25.12.20	3 No. Live Adult Horses – Pure Arabian Horses (In All 3 Numbers)	01012100	712500	Comments sought from D/o AH&D on 29.12.2020. D/o AH&D informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
12	Soham Partha Mukherjee, Ahmadabad 01/53/8/54692/A M21/S-159/IC	28.12.20	(1) 4Nos.of Live Wallaroo (<i>Osphranter Robustus</i>) (2) 10 Nos. of Live Bennets Wallaby (<i>Macropus Rufogriseus</i>) (3) 6 Nos. of Live Eastern Grey Kangaroo (<i>Macropus Giganteus</i>) (4) 10 Nos. of Live Red Kangaroo (<i>Osphranter Rufus</i>) (Total 30 Nos.)	01061900	378750	Comments received from DAHD vide OM No. 110102(1)/ 40/2020 -Trade (E-18470) dated 08.02.2021. The Committee decided to seek comments from MoEF&CC (WL) in this case.
13	Tropical Animal Genetics Pvt.Ltd., Hyderabad 01/53/8/54705/A M21/T-71/IC	31.12.20	HF Invitro embryos- female sexed 100,000 nos.& Jersey Invitroembryos- femalesexed 100,000 nos.	05119999	150000	Comments sought from D/o AH&D on 05.01.2021. D/o AH&D vide email dated 29.01.2021 has sought some information from the firm.

						D/o AH&D informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
14	Kunal Malik., Samalkha 01/53/8/54756/A M21/K-33/IC	11.01.21	6 Unt Riding Horses Breed: Warmblood, Sex: Colt/Gelding/Stallion/Filly/Mare age: Between 04 To 15 Years	01012990	360000 0.00	Approved as recommended by DAHD vide OM No. 110102(1)/24/2021 -Trade (E-18366) dated 29.01.2021.
CLA, New Delhi may issue the import authorization to the applicant for import of 06 Riding Horses breed- Warm blood, sex-colt, Gelding, stallion, filly, mare, age- between 4 to 15 years from Denmark, France, Germany, Hungary, Netherlands and United Kingdom for CIF value of Rs. 3600000.00/- [EURO (EUR) 44000.00] subject to the conditions in DAHD OM No. 110102(1)/ 24/2021 -Trade (E-18366) dated 29.01.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.						
15.	Indigenous agrovet Producer Company Limited., Nashik 01/53/8/54761/A M21/I-34/IC	12.01.21	129 Nos Espanto Avla Sexed Femail – Avla 70 – Gir 15 Nos Sorebano Fiv De Bras sexed Femal – Rrp – 8554 – Gir	051110000 051110000	632700. 00	Approved as recommended by DAHD vide OM No. 110102(1)/23/2021-Trade (E-18365) dated 18.02.2021.
RA, Pune may issue the import authorization to the applicant for import of 129 nos Espanto Avla Sexed Femail – Avla 70 – Gir and 15 nos Sorebano Fiv De Bras sexed Femal – Rrp – 8554 – Gir from Brazil for CIF value of Rs.632700.00/- [US Dollars (USD) 8500.00] subject to the conditions in DAHD OM No. 110102(1)/23/ 2021-Trade (E-18365) dated 18.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Pune.						
16.	Aaagen Life Sciences Private Liited., Hyderabad 01/53/8/54784/A M21/A-118/IC	18.01.21	2000 Nos Mouse/Mice Male 500 Nos Mouse/Mice Female	01061991 01061991	422640 64.00	Approved as recommended by DAHD vide OM No. 110102(1)/34/2021-Trade (E-18422) dated 17.02.2021.
RA, Hyderabad may issue the import authorization to the applicant for import of 2000 Mouse/Mice (Male) and 500 Mouse/ Mice (Female) from USA for CIF value of Rs.42264064.00/- [US Dollars (USD) 42264064.00] subject to the conditions in DAHD OM No. 110102(1)/34/ 2021-Trade (E-18422) dated 17.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.						
17.	Director, CSIR- Central Drug Research Institute., Uttar Pradesh 01/53/8/54801/A M21/D-35/IC	20.01.21	10 Nos Stock Number 034860 – B6.Cg-Tg(K18- ACE2)2PrImn/J 8 Nos Stock number 027139 :C57BL/6- Tg(CAG-	84716060 84716060 84716060 84716060	588157. 38	Approved as recommended by DAHD vide OM No. 110102(1)/37/ 2020- Trade (E-18467) dated 08.02.2021

			RFP/EGFP/Map11 c3b)1Hill 20 Nos Stock number 000642:BKS.Cg- Dock7-m-+/+Lepr- db-/J M02 8 Nos Stock number 004479 : B6;C3-Tg(Prnp- SNCA A53T)83Vle/J			
RA, Kanpur may issue the import authorization to the applicant for import of (i) 10 Nos Stock Number 034860 – B6.Cg-Tg(K18-ACE2)2PrImn/J, (ii) 8 Nos Stock number 027139 :C57BL/6-Tg(CAG RFP/EGFP/Map11c3b)1Hill, (iii) 20 Nos Stock number 000642:BKS.Cg-Dock7-m-+/+Lepr-db-/J M02 (iv) 8 Nos Stock number 004479 : B6;C3-Tg(Prnp-SNCA A53T)83Vle/J from USA for CIF value of Rs.588157.38/- [US Dollars (USD) 11887.34] subject to the conditions in DAHD OM No. 110102(1)/ 37/ 2020- Trade (E-18467) dated 08.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Kanpur.						
18.	Palamur Biosciences Private Limited., Secunerabad 01/53/8/54807/A M21/P-55/IC	20.01.21	150 Nos Beagle Dogs Male 150 Nos Beagle Dogs Female	01061900 01061900	400500 00.00	Comments sought from D/o AH&D on 22.01.2021 D/o AH&D has sought some information from the firm vide email dated 02.03.2021. The firm replied vide email dated 03.03.2021
19.	Vikram Nehra., Delhi Cantt 01/53/8/54803/A M21/V-45/IC	20.01.21	6 Nos riding sporting horse, warm blood, gelding/stallion/mare, age between 04 to 18 years	01011010	360000 0.00	Approved as recommended by DAHD vide OM No. 110102(1)/42/ 2020-Trade (E-18473) dated 08.02.2021.
CLA, New Delhi may issue the import authorization to the applicant for import of 6 Nos riding sporting horse, warm blood, gelding/stallion/mare, age between 04 to 18 years from Netherlands, Denmark, Germany, Ireland and United Kingdom for CIF value of Rs. 3600000.00/- [EURO (EUR) 40000.00] subject to the conditions in DAHD OM No. 110102(1)/42/ 2020-Trade (E-18473) dated 08.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.						
20.	Vibhor Wase, Maharashtra 01/53/8/54833/A M21/V-46/IC	22.01.21	3 Vls Frozen semen, other than bovine	05119991	300.00	Comments sought from D/o AH&D on 28.01.2021
21.	Indian Institute of Science., Karnataka 01/53/8/54859/A M21/I-38/IC	27.01.21	40 Nos Transgenic laboratory mice 2 Nos Live Mice 012772 B6.129-Sirt2less than tm1.1Fwa greater than/j HOM Homozygous for	01061900 01061900 01061900 01064990 01061900	231664. 40	Approved as recommended by DAHD vide OM No. 110102(1)/ 48/ 2020-Trade (E-18526) dated 08.02.2021.

			Sirt2 less than tm1.1Fwa greater than, Male 5 Nos Live Mice transgenic mice (SIRT2-KO, 3 females and 2 males 190 Vls 190 vials of insect Drosophila melanogaster (insects other than bees) 2 Nos Live Mice 012772 B6 129-Sirt2less than tm1.1Fwa greater than /j HOM Homozygous for Sirt2 less than tm1.1 Fwa greater than, Female			
RA, Bangalore may issue the import authorization to the applicant for import of (i) 40 Nos Transgenic laboratory mice, (ii) 2 Nos Live Mice 012772 B6.129-Sirt2less than tm1.1Fwa greater than/j HOM Homozygous for Sirt2 less than tm1.1Fwa greater than, Male, (iii) 5 Nos Live Mice transgenic mice (SIRT2-KO, 3 females and 2 males, (iv) 190 Vls 190 vials of insect Drosophila melanogaster (insects other than bees), (iv) 2 Nos Live Mice 012772 B6 129-Sirt2less than tm1.1Fwa greater than /j HOM Homozygous for Sirt2 less than tm1.1 Fwa greater than, Female from USA for CIF value of Rs.231664.40 /- [US Dollars (USD) 3130.60] subject to the conditions in DAHD OM No. 110102(1)/ 48/ 2020-Trade (E-18526) dated 08.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.						
22.	Sai Prasad Pydi., Kanpur 01/53/8/54858/A M21/S-167/IC	26.01.21	24 Vls Sperm or embryo straws/vials will be imported for the following mouse strains. Strain Names: 1- ROSA26-PTX; 2- ROSA-Rs-DREADD-Luc Knockin mice(Gs DREADD); 3- Flox-hM4Di-DREADD Knockin mice (Gi DREADD); 4-Gs floxed; 5-Gnaq/flox Gnaq11-/-; 6-Flox-hM3DqDREADD; 7-Flox-hM3D12DREADD	01061900	730.00	Comments sought from D/o AH&D on 28.01.2021. D/o AH&D informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.

			Knockin mice (G12DREADD); 8-G12/13 flox mice			
23.	Hitesh Chadha, Delhi 01/53/8/54874/A M21/H-67/IC	28.01.21	6 Nos Riding Horse (For Sports activities) (Qty-06 Nos) (Age-02 To 20 Years) (Sex-Mares/Geldings/Stallion)	01012990	810000 0.00	Approved as recommended by DAHD vide OM No. 110102(1)/47/ 2020-Trade (E-18524) dated 08.02.2021
CLA, New Delhi may issue the import authorization to the applicant for import of 6 Nos Riding Horse, age-02 To 20 Years, sex-Mares/Geldings/Stallion from Germany, Ireland, France, Hungary, Netherlands, Estonia, Austria, Spain, Sweden, Denmark and UK for CIF value of Rs.8100000.00/- [EURO (EUR)90000.00] subject to the conditions in DAHD OM No. 110102(1)/ 47/ 2020-Trade (E-18524) dated 08.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.						
24.	Sharon Sivalenka, Chennai 01/53/8/54864/A M21/S-168/IC	27.01.21	1 Nos DOG-1 NAME-Twinkle AGE-2 Years 4 Months Colour Cream	01061900	5000.00	For Ex post facto approval
25.	Aurigene Pharmaceutical Services Limited., Telangana 01/53/8/54878/A M21/A-120/IC	28.01.21	1709 Nos MICE BALB/cOlaHsd-Foxn1nu, 6 weeks Male 15 Vls M00305-C Male Cynomolgus Monkey Cryopreserved Hepatocytes Cites, 5 Million 25 Vls M00301-C MALE Cynomolgus Monkey Liver Microsomes Cites, 10MG 15 Vls M00302-C MALE Cynomolgus Monkey Liver S9,CITES, 30MG 30 Vls NHP01PLK2PNN Cynomolgus Monkey Plasma K2edta Pooled Gender Frozen 300ML	01029090 30012090 30012090 30012090 30012090	213446 29.08	Approved as recommended by DAHD vide OM No. 110102(1)/46/ 2020-Trade (E-18521) dated 08.02.2021.
RA, Bangalore may issue the import authorization to the applicant for import of (i) 1709 Nos MICE BALB/cOlaHsd-Foxn1nu, 6 weeks Male, (ii)15 Vls M00305-C Male Cynomolgus Monkey Cryopreserved						



	Hepatocytes Cites, 5 Million,(iii) 25 Vls M00301-C MALE Cynomolgus Monkey Liver Microsomes Cites, 10MG (iv) 15 Vls M00302-C MALE Cynomolgus Monkey Liver S9,CITES, 30MG (v) 30 Vls NHP01PLK2PNN Cynomolgus Monkey Plasma K2edta Pooled Gender Frozen 300ML from Netherlands, France, SA, UK, Europe and Israel for CIF value of Rs.21344629.08 /- [US Dollars (USD) 288440.93] subject to the conditions in DAHD OM 110102(1)/ 46/ 2020-Trade (E-18521) dated 08.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.					
26.	Himmat Singh Bedla, Delhi 01/53/8/54913/A M21/H-64/IC	03.02.21	3 Nos Polo Ponies Horses (For Sports activities) (Qty-03) (Sex-Mares, Geldings, Stallion) (Age -02 To20 Years)	01012910	438000 0.00	Approved as recommended by DAHD vide OM No. 110102(1)/ 52/ 2021-Trade (E-18590) dated 17.02.2021.
	CLA, New Delhi may issue the import authorization to the applicant for import of 3 Nos Polo Ponies Horses, Sex-Mares, Geldings, Stallion, Age -02 To 20 Years from Argentina, United Kingdom and New Zealand for CIF value of Rs. 4380000.00/- [US Dollars (USD) 60000.00] subject to the conditions in DAHD OM No. 110102(1)/ 52/ 2021-Trade (E-18590) dated 17.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
27.	Suhani Farms., Bangalore 01/53/8/54922/A M21/S-171/IC	04.02.21	4 Nos Live Animals – Honey badgers (Mellivora capensis) Male 2numbers And Female 2numbers – In All 4numbers 3 Nos Live Animals – Swamp wallabies (Wallabia bicolor) – Male 1number And Female 2numbers – In All 3numbers	01061900 01061900	495000. 00	Comments sought from D/o AH&D on 05.02.2021. D/o AH&D informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
28.	C P Satyajit., Tamilnadu 01/53/8/54957/A M21/C-49/IC	08.02.21	2 Nos Riding Horses Breed: Warmblood sex: Colt/Gelding/Stalli on/Filly/Mare age: Between 06 Months To 20 years	01012990	810000 0.00	Approved as recommended by DAHD vide OM No. 110102(1)/ 55/ 2021-Trade (E-18643) dated 25.02.2021.
	RA, Chennai may issue the import authorization to the applicant for import of 2 Nos Riding Horses, Breed: Warm blood, Sex: Colt/Gelding/Stallion/Filly/Mare, Age: Between 06 Months To 20 years from Germany, Holland, Spain and Portugal for CIF value of Rs.8100000.00/- [EURO (EUR) 90000.00] subject to the conditions in DAHD OM No. 110102(1)/ 55/ 2021-Trade (E-18643) dated 25.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.					
29.	Galc Agro Farm And Aviaries	08.02.21	2 Nos Domestic Cat (Felis catus) –	01061900	120000. 00	Approved as recommended by DAHD

	LLP., Mumbai 01/53/8/54955/A M21/G-41/IC		2 Numbers As pets			vide OM No. 110102(1)/ 57/ 2021-Trade (E-18648) dated 17.02.2021.
	RA, Mumbai may issue the import authorization to the applicant for import of 2 Nos Domestic Cat (Felis catus) – 2 Numbers as pets from Netherlands for CIF value of Rs.120000.00/- [US Dollars (USD) 1600.00] subject to the conditions in DAHD OM No. 110102(1)/ 57/ 2021-Trade (E-18648) dated 17.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
30.	Chetan Madanlal Kothari., Maharashtra 01/53/8/54972/A M21/C-50/IC	09.02.21	6 Nos Riding Horses (For sports Activities) (Qty-06 Nos) (Age-02 To 20years) (Sex- Mares, Geldings, Stallions)	01012990	810000 0.00	Approved as recommended by DAHD vide OM No. 110102(1)/ 56/ 2021-Trade (E-18646) dated 25.02.2021.
	RA, Mumbai may issue the import authorization to the applicant for import of 6 Nos Riding Horses, Age-02 To 20 years, Sex-Mares, Geldings, Stallions from Netherlands for CIF value of Rs.8100000.00/- [EURO (EUR) 90000.00] subject to the conditions in DAHD OM No. 110102(1)/ 56/ 2021-Trade (E-18646) dated 25.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
31.	Chetan Reddy Nukala., Andhra Pradesh 01/53/8/54975/A M21/C-51/IC	09.02.21	6 Nos Riding Horses (For Sports activities) (Qty-06 Nos) (Sex- Mares/Geldings/Sta llion) (Age-02 To 20 Years)	01012990	810000 0.00	Approved as recommended by DAHD vide OM No. 110102(1)/ 60/ 2021- Trade (E-18652) dated 25.02.2021.
	RA, Hyderabad may issue the import authorization to the applicant for import of 6 Nos Riding Horses, Sex-Mares, Geldings, Stallions, Age- 02 To 20 years from Netherlands, France, Belgium, Germany, Austria and United Kingdom for CIF value of Rs.8100000.00 /- [EURO (EUR) 90000.00] subject to the conditions in DAHD OM No. 110102(1)/ 60/ 2021- Trade (E-18652) dated 25.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.					
32.	Jayesh Ganesh Mandre., Mumbai 01/53/8/54959/A M21/J-21/IC	08.02.21	2 Nos Domestic Cat (Felis catus) – 2 Numbers As pets	01061900	150000. 00	Approved as recommended by DAHD vide OM No. 110102(1)/ 58/ 2021- Trade (E-18650) dated 17.02.2021.
	RA, Mumbai may issue the import authorization to the applicant for import of 2 Nos Domestic Cat (Felis catus) – 2 Numbers as pets from Netherlands, Germany and UK for CIF value of Rs.150000.00/- [US Dollars (USD) 2000.00] subject to the conditions in DAHD OM No. 110102(1)/ 58/ 2021- Trade (E-18650) dated 17.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
33.	Sukeshi Kamra., Canada 01/53/8/54958/A M21/S-173/IC	08.02.21	1 Unt Pet Dog	01069000	Nil	For Ex post facto approval
34.	National Centre For Biological Sciences (Ncbs)., Bangalore 01/53/8/54977/A	10.02.21	300 Nos Laboratory mice (Mus musculus) 100 Nos Laboratory rats (Rattus norvegicus)	01061900 01061900 01061900 01061900	438000 0.00	Approved as recommended by DAHD vide OM No. 110102(1)/ 62/ 2021- Trade (E-18657) dated 17.02.2021.

	M21/N-39/IC		100 Nos Laboratory mice frozen sperms in straws 100 Nos Laboratory mice frozen embryos in vials			
	RA, Bangalore may issue the import authorization to the applicant for import of (i) 300 Nos Laboratory mice (<i>Mus musculus</i>), (ii) 100 Nos Laboratory rats (<i>Rattus norvegicus</i>), (iii) 100 Nos Laboratory mice frozen sperms in straws and (iv) 100 Nos Laboratory mice frozen embryos in vials from USA for CIF value of Rs.4380000.00/- [US Dollars (USD) 60000.00] subject to the conditions in DAHD vide OM No. 110102(1)/ 62/ 2021- Trade (E-18657) dated 17.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.					
35.	Sudipti Hajela., Indore 01/53/8/54979/A M21/S-174/IC	10.02.21	3 Nos Riding Horses (For Sports activities) (Qty-03 Nos) (Sex- Mares/Geldings/Sta llion) (Age-02 To 20 Years)	01012990	405000 0.00	Approved as recommended by DAHD vide OM No. 110102(1)/ 63/ 2021- Trade (E-18659) dated 17.02.2021.
	RA, Indore may issue the import authorization to the applicant for import of 3 Nos Riding Horses, Sex-Mares, Geldings, Stallions, Age- 02 To 20 years from United Kingdom, Germany and Netherlands for CIF value of Rs.4050000.00 /- [EURO (EUR) 45000.00] subject to the conditions in DAHD OM No. 110102(1)/ 63/ 2021- Trade (E-18659) dated 17.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Indore.					
36.	Shruti Kang And Sukhwinder Kang., Chandigarh 01/53/8/54993/A M21/S-175/IC	11.02.21	1 Nos Toy Chipoo adopted Dog	01061900	45866.5 8	Recommended by DAHD vide OM dated 25.02.2021. Subject to approval from Competent Authority.
37.	Subhra International., Howrah 01/53/8/54994/A M21/S-176/IC	11.02.21	63000 Nos High Fin Sucker 10000black Ghosht 20000cardinal Tetra 30000black Neon Tetra 3000 143500 Nos Blue Loach 3000 Blood parrot Cichlids 100000red Ryukins 500 Neon tetra 30000 Harlequin rasbora 10000 67500 Nos Giant Gourami 15000discus 5000 Clown Loach10000 Blue Discus	03011000 03011000 03011000 03011000 03011000 03011000 03011000	567862 9.00	Approved as recommended by D/o Fisheries vide letter No.j- 1503528/3/2021-Fy (17942) dated 26.02.2021.

			5000silver Shark 30000 Guppy2500 39500 Nos Flower Horn 10000 Oscar cichlid 20000 Phantom tetra 5000 Platy 2000lemon Tetra 1500 Swordtail 1000 8600 Nos Trout Cichlid 3000 Red and White Ryukins 500butterfly Fish 1000pearl Scale Gold 600molly / Live Bearers 500fighting Fish 3000 36100 Nos Dwarf Cichlid 5000 Texas cichlid 3600 Golden Line rasbora 10000 Thick lipped Gourami 7500green Neon Tetra 10000 23500 Nos Dwarf Gourami 5000convict Cichlid 4500zebra Barb 5000 TINFOILBARB 1500 GOLD SPOTTEDTETRA 2000 SLENDER GOLDRASBORA 5000 GOLD FISH500			
	RA, Kolkata may issue the import authorization to the applicant for import of 381700 Nos of Ornamental Fishes from GCA for CIF value of Rs. 5678629.00/- [US Dollars (USD) 31299.00] subject to the conditions in D/o Fisheries letter No.j-1503528/3/2021-Fy (17942) dated 26.02.2021 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Kolkata.					
38.	Modern Pet Centre., Kolkata 01/53/8/55005/A M21/M-102/IC	12.02.21	30000 Nos Flowerhorn 50000 Nos Discus 60000 Nos Parrot Fish 10000 Nos Frontosa Cichlids 25000 Nos Harlequin Rasbora	03011100 03011100 03011100 03011100 03011100 03011100 03011100 03011100	404209 88.00	Comments sought from D/o Fisheries on 16.02.2021. D/o Fisheries informed the Committee in the EFC Meeting No. 11/AM21 dated 26.02.2021 that application of the firm is not in prescribed format as per the Protocol for import of

			5000 Nos Green Line Rasbora	03011100		Ornamental Fishes into India.
			10000 Nos Angel Fish	03011100		Accordingly, firm asked to submit application in prescribed format vide email dated 26.02.2021.
			50000 Nos Clown Loach	03011100		Reply from firm referred to D/o Fisheries vide email dated 26.02.2021.
			10000 Nos Silver Arowana	03011100		
			5000 Nos Red Tail Catfish	03011100		
			5000 Nos Red & White Ruikings	03011100		
			5000 Nos Tiger Sovel Nosecatfish	03011100		
			5000 Nos Galaxy Rasbora	03011100		
			20000 Nos High Fin Sucker	03011100		
			50000 Nos Cardinal Tetra	03011100		
			25000 Nos Green Neon Tetra	03011100		
			15000 Nos Guppy	03011100		
			10000 Nos Bicolor Angelfish	03011100		
			10000 Nos Blue Devil Damsel	03011100		
			10000 Nos Peacock Bass	03011100		
			80000 Nos Blood Parrot Cichlids	03011100		
			10000 Nos Firemouth Cichlid	03011100		
			10000 Nos Red Terror	03011100		
			10000 Nos Green Terror	03011100		
			5000 Nos Pearl Gourami	03011100		
			50000 Nos Dwarf Cichlids	03011100		
			5000 Nos Moonlight Gourami	03011100		
			3000 Nos Elegant Firefish	03011100		
			12000 Nos Sunset Anthi	03011100		
			50000 Nos Neon Tetra	03011100		
			3000 Nos Royal Angelfish	03011100		
			2000 Nos Shorttail	03011100		

			Betta	03011100		
			20000 Nos	03011100		
			Phantom Tetra	03011100		
			20000 Nos Giant	03011100		
			Gourami	03011100		
			10000 Nos Orange	03011100		
			Finned Loach	03011100		
			5000 Nos Skunk	03011100		
			Loach	03011100		
			5000 Nos Dwarf	03011100		
			Chained Loach	03011100		
			10000 Nos Silver	03011100		
			Loach	03011100		
			5000 Nos Fire	03011100		
			Goby	03011100		
			80000 Nos	03011100		
			Fighting Fish	03011100		
			10000 Nos Blue	03011100		
			Loach	03011100		
			25000 Nos Convict	03011100		
			Cichlid	03011100		
			50000 Nos Red	03011100		
			Parrot	03011100		
			10000 Nos	03011100		
			Corydoras Fish	03011100		
			5000 Nos Rainbow	03011100		
			Shark	03011100		
			10000 Nos Serpae	03011100		
			Tetra	03011100		
			5000 Nos Bichiris	03011100		
			5000 Nos Redtail	03011100		
			Black Shark	03011100		
			5000 Nos Black	03011100		
			Shark	03011100		
			5000 Nos Albino	03011100		
			Rainbow Shark	03011100		
			10000 Nos Silver	03011100		
			Shark	03011100		
			10000 Nos	03011100		
			Hillstrem Loach	03011100		
			10000 Nos Gold	03011100		
			Spotted Tetra	03011100		
			10000 Nos Koi	03011100		
			Carp	03011100		
			20000 Nos Gold	03011100		
			Fish	03011100		
			5000 Nos Royal	03011100		
			Dottyback	03011100		
			5000 Nos Yellow	03011100		
			Tang	03011100		
			5000 Nos Twotone	03011100		
			Tang	03011100		
			20000 Nos	03011100		

			Emerald Cichlid	03011100		
			3000 Nos Blue	03011100		
			Powder Tang	03011100		
			2500 Nos Yellow	03011100		
			Face Angelfish	03011100		
			25000 Nos Texas			
			Cichlids			
			20000 Nos Trout			
			Cichlid			
			5000 Nos Fire			
			Clown Fish			
			30000 Nos Dwarf			
			Gourami			
			10000 Nos Dubosis			
			Cichlids			
			30000 Nos Thik			
			Lipped Gourami			
			5000 Nos Snake			
			Shin Gorami			
			5000 Nos Butterfly			
			Fish			
			20000 Nos Orange			
			Clown Fish			
			10000 Nos Golden			
			Algae Eater			
			5000 Nos Flavesent			
			Peacock cichlid			
			25000 Nos Chanda			
			Fish			
			5000 Nos			
			Freshwater			
			Stingray			
			10000 Nos			
			Elephant Nose			
			10000 Nos Ram			
			Cichlids			
			2500 Nos PLECO			
			10000 Nos Black			
			Line Flying			
			5000 Nos Pearl			
			Arowana			
			10000 Nos			
			Crayfish			
			25000 Nos			
			Emperor Tetra			
			5000 Nos Blue			
			Betta			
			5000 Nos Blue			
			Discus			
			5000 Nos Leopard			
			Gourami			
			25000 Nos Rummy			
			Nose Tetra			

			2000 Nos Royal Knfie Fish 5000 Nos Elephant Nose Single nose 2000 Nos Leleupi Cichlids 5000 Nos Ramiraz Cichlids 2500 Nos Severum Cichlids 5000 Nos Shovel Nose Catfish 10000 Nos Tinfoil Barb 15000 Nos Tiger Barb 10000 Nos Black Ruby Barb 5000 Nos Clown Barb 25000 Nos Black Ghost 25000 Nos Oscar Cichlids 2000 Nos Axolot Dogfish 10000 Nos Bleeding Heart Tetra 30000 Nos Black Neon Tetra 5000 Nos Black Tetra 5000 Nos Yellow Tail Rasbora 5000 Nos Redtail Rasbora 5000 Nos Dwarf Rasbora 2000 Nos Pearl Calvus Cichlids 5000 Nos Slender Gold Rasbora 5000 Nos Zebra Barb 30000 Nos Longfin Rosy Barb 5000 Nos Kuhli Loach 5000 Nos Otocinclus 2500 Nos Eight Banded Leoprinus			
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			1000 Nos Humphead Wrasse 1000 Nos Fire Eel 1000 Nos Yellow Tail Emperor 5000 Nos Red Phantom Tetra 500 Nos Hillstream Loach 15000 Nos High Fin Sucker 500 Nos Purple Tang 2000 Nos Archer Fish 20000 Nos Damsel Fish			
39.	Rajiv Gandhi Centre for Biotechnology, Kerala 01/53/8/55017/A M21/R-42/IC	14.02.21	60 Nos Live mice	01061900	500000. 00	Approved as recommended by DAHD vide OM No. 110102(1)/ 66/ 2021- Trade (E-18697) dated 25.02.2021.
RA, Cochin may issue the import authorization to the applicant for import of 60 Nos Live mice (These are transgenic mice used for research purpose and not available in our country) from United Kingdom for CIF value of Rs.500000.00/- [Pound Sterling (GBP) 5000.00] subject to the conditions in DAHD OM No. 110102(1)/ 66/ 2021- Trade (E-18697) dated 25.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Cochin.						
40.	Star Born Stud & Agri Farm., Chandigarh 01/53/8/55036/A M21/S-178/IC	15.02.21	9 Nos Pure Bred Horses, (Qty- 09 Nos) (Sex- Mares/Stallions) (Age-02 To 15 Years)	01012100	810000 0.00	Approved as recommended by DAHD vide OM No. 110102(1)/ 69/ 2021- Trade (E-18776) dated 04.03.2021.
RA, Ludhiana may issue the import authorization to the applicant for import of 9 Nos Pure Bred Horses, Sex-Mares/Stallions, Age-02 To 15 Years from United Kingdom, Germany, Poland, Netherlands, Spain and Italy for CIF value of Rs. 8100000.00/- [EURO (EUR) 90000.00] subject to the conditions in DAHD OM No. 110102(1)/ 69/ 2021- Trade (E-18776) dated 04.03.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Ludhiana.						
41.	Ashish Vivek Limaye., Maharashtra 01/53/8/55058/A M21/A-126/IC	17.02.21	6 Nos Riding Horses (Forsports Activities) (Age-06 Months To 18years) (Sex- Mares/Geldings/Sta llions)	01012990	810000 0.00	Approved as recommended by DAHD vide OM No. 110102(1)/ 67/ 2021- Trade (E-18772) dated 04.03.2021.
RA, Pune may issue the import authorization to the applicant for import of 6 Nos Riding Horses Age-06 Months To 18years, Sex- Mares/Geldings/Stallions from Germany, Belgium, USA, Netherlands, France,						

United Kingdom, Ireland, Spain, Italy and Hungary for CIF value of Rs. 8100000.00/- [EURO (EUR) 90000.00] subject to the conditions in DAHD OM No. 110102(1)/ 67/ 2021- Trade (E-18772) dated 04.03.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Pune.						
42.	Basf India Ltd., Mumbai 01/53/8/55056/A M21/B-88/IC	17.02.21	5000 kgs Omega3 fatty Acid, Omega Oil1812 TG Gold	15042020	210000 00.00	Comments sought from D/o AH&D on 18.02.2021 D/o AH&D informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
43.	Krishna Iyer Mohan., Tamil Nadu 01/53/8/55055/A M21/K-39/IC	17.02.21	1 Nos Psittacus Erithacus- AFRICANGREY PARROT- Red Tail 1 Nos African Grey Parrot – Psittacus Erithacus	01063200 01063200	14400.0 0	Comments sought from D/o AH&D on 18.02.2021 D/o AH&D vide OM dated 08.03.2021 does not recommend the import of African Grey Parrot due to outbreak of HPAL. Hence, The Committee decided to reject the case as per DAHD comments.
Part 2	D/o Fisheries					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
44.	Kerala Aqua Ventures International Limited, Ernakulam, Kerala 01/53/8/54483/A M21/K-29/IC	17.11.20	15000 Nos. Live Oreochromis Niloticus (Chitralada)	03019900	347076. 80	Comments sought from D/o Fisheries on 17.11.2020. D/o Fisheries vide email dated 26.11.2020 informed that application is not in prescribed format. Accordingly, the firm has been requested to furnish application in prescribed format vide email dated 26.11.2020. Reminders sent to firm vide emails dated 24.12.2020 and 02.02.2021. Final Reminder sent to firm vide email dated 26.02.2021.
45.	Sinha Aquarium, Howrah 01/53/8/54502/A M21/S-132/IC	19.11.20	444800 Nos. Ornamental fishes as per ANF 2M	03011000	381987 1.44	Approved as recommended by D/o Fisheries vide letter No.j- 1503528/3/2021-Fy (17942) dated 26.02.2021.
RA, Kolkata may issue the import authorization to the applicant for import of 444800 Nos of Ornamental						

Fishes from GCA for CIF value of Rs.3819871.44/- [US Dollars (USD) 52013.50] subject to the conditions in D/o Fisheries letter No.j-1503528/3/2021-Fy (17942) dated 26.02.2021 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Kolkata.						
46.	Nupur Ghosh, Kolkata, W.B. 01/53/8/54703/A M21/N-34/IC	31.12.20	467000 nos. of Ornamental Fish as per ANF-2M	03011100	444243 5	Approved as recommended by D/o Fisheries vide letter No.j-1503528/3/2021-Fy (17942) dated 26.02.2021.
RA, Kolkata may issue the import authorization to the applicant for import of 467000 Nos of Ornamental Fishes from GCA for CIF value of Rs.4442435.00/- [US Dollars (USD) 59630.00] subject to the conditions in D/o Fisheries letter No.j-1503528/3/2021-Fy (17942) dated 26.02.2021 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Kolkata.						
47.	P R Foods, Kolkata 01/53/8/54713/A M21/P-50/IC	04.01.21	1500 MT Live Fish Fry FreshWater - Pangas	03011100	273750 000	Comments sought from D/o Fisheries on 05.01.2021. D/o Fisheries informed the Committee in the EFC Meeting No.11/AM21 dated 26.02.2021 that the case is to be considered meeting of the National Committee on Introduction of Exotic Aquatic Species into India is scheduled to be held on 2nd March, 2021.
48.	P R Foods, Kolkata 01/53/8/54715/A M21/P-51/IC	04.01.21	300 MT Live Fish Fry Freshwater - Pabda	03011100	547500 00	Comments sought from D/o Fisheries on 05.01.2021. D/o Fisheries informed the Committee in the EFC Meeting No.11/AM21 dated 26.02.2021 that the case is to be considered meeting of the National Committee on Introduction of Exotic Aquatic Species into India is scheduled to be held on 2nd March, 2021.
49.	P R Foods, Kolkata 01/53/8/54716/A M21/P-52/IC	04.01.21	1000MT Live Fish Fry Freshwater - Singi	03011100	182500 000	Comments sought from D/o Fisheries on 05.01.2021. D/o Fisheries informed the Committee in the EFC Meeting No.11/AM21 dated 26.02.2021 that the case is to be considered meeting of the National Committee on Introduction of Exotic Aquatic Species into India is scheduled to be held on

			Redtail Rasbora-	03011100		
			Rasbora	03011100		
			borapetensis	03011100		
			100000 Nos Dwarf	03011100		
			Rasbora- Rasbora	03011100		
			maculate	03011100		
			100000 Nos	03011100		
			Harlequin Rasbora-	03011100		
			Rasbora	03011100		
			heteromorpha	03011100		
			100000 Nos Green	03011100		
			Line Rasbora –	03011100		
			Rasbora beauforti	03011100		
			100000 Nos	03011100		
			Slender Gold	03011100		
			Rasbora- Rasbora	03011100		
			einthovenii	03011100		
			100000 Nos	03011100		
			Golden Line	03011100		
			Rasbora- Rasbora	03011100		
			agilis	03011100		
			100000 Nos Zebra	03011100		
			Barb	03011100		
			Rasborapauciperfor	03011100		
			ata	03011100		
			100000 Nos	03011100		
			Redtail Black	03011100		
			Shark- Labeo	03011100		
			bicolour	03011100		
			100000 Nos	03011100		
			Rainbow shark-	03011100		
			Labeo erythrurus	03011100		
			100000 Nos Albino	03011100		
			Rainbow Shark-	03011100		
			Labeo frenatus	03011100		
			100000 Nos Black	03011100		
			Shark- Labeo	03011100		
			Chrysophekadion	03011100		
			300000 Nos Silver	03011100		
			Shark-	03011100		
			Balantiocheilos			
			melanopterus			
			300000 Nos Blood			
			Parrot- Cichlids			
			Cichlasoma			
			synspilum			
			150000 Nos Texas			
			Cichlid –			
			Cichlasoma			
			carpinte			
			150000 Nos			
			Emerald			
			Cichlid/Parrot Fish-			

			Cichlasoma temporalis 150000 Nos Convict Cichlid- Cichlasoma nigrofaciatum 150000 Nos Trout Cichlid- Cichlasoma citrinellum 150000 Nos Peacock bass- Cichlasoma ocellaris 150000 Nos Firemouth cichlid- Cichlasoma meeki 150000 Nos Red terror- Cichlasoma festae 150000 Nos Green terror – Aequidens rivulatus 150000 Nos Dwarf Cichlid – Apistogramma luelingi 1000000 Nos Flower horn- Amphilophus labiatus 150000 Nos Pearl Gourami- Trichogaster leeri 150000 Nos Moonlight Gourami- Trichogaster microlepis 100000 Nos Blue Gourami- Trichogaster Trichopterus 100000 Nos Dwarf Gourami- Trichogaster lalius 100000 Nos Blue Oranda- Carassius auratus 100000 Nos Red Ryukins- Carassius auratus 100000 Nos Red &			
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			White Ryukins- Carassius auratus 100000 Nos Celestial Gold- Carassius auratus 100000 Nos Pearl Scale Gold- Carassius auratus 100000 Nos Bubble Eye Gold- Carassius auratus 200000 Nos Clown Loach- Botia macracantha 100000 Nos Orange Finned Loach- Botia modesta 100000 Nos Skunk Loach- Botia morleti 100000 Nos Dwarf Chained Loach- Botia sidthimunki 100000 Nos Silver Loach- Botia lecontei 100000 Nos Zebra Loach- Botia striata 100000 Nos Blue Loach- Botia rubripinnis 500000 Nos Guppy – Poecilia reticulate 300000 Nos Molly- Poecilia latipinna 200000 Nos Sword Tail- Xiphophorus helleri 200000 Nos Platy – Xiphophorus maculates 300000 Ns Koi Carp- Cyprinus carpio 200000 Nos Fire Goby- Nemateleotris magnifica 3000000 Nos Fighting Fish- Betta splendens 3000000 Nos Short			
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			Tail- Betta imbellis 3000000 Nos Blue Betta- Betta smaragdina 100000 Nos Butterfly Fish- Chaetodon ephippium/ C. ornatissimus 100000 Nos Orange Clown Fish- Amphiprion percula 100000 Nos Fire Clown Fish- Amphiprion melanopus 100000 Nos Damsel Fish- Abudefduf bicolor 100000 Nos Twotone Tang- Zebrasoma scopas 100000 Nos Blue Powder Tang- Acanthurus leucosternon/ A. triosegi 150000 Nos Angel Fish- Pterophyllum scalare 150000 Nos High Fin sucker- Myxocyprinus asiaticus 200000 Nos Black Ghost- Apteronotus albifrons 250000 Nos Oscar Cichlid- Astronotus ocellatus 300000 Nos Discus- Symphysodon discus/S. aequifasciata 200000 Nos Blue Discus- Symphysodon aequifasciata axelrodi 300000 Nos Phantom Tetra-			
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			Hyphessobrycon megalopterus 300000 Nos Bleeding Heart Tetra- Hyphessobrycon erythrostigma 300000 Nos Black Neon Tetra- Hyphessobrycon herbertaxelrodi 300000 Nos Lemon Tetra- Hyphessobrycon pulchripinis 300000 Nos Rosy Tetra- Hyphessobrycon ornatus 300000 Nos Serpae Tetra- Hyphessobrycon serape 300000 Nos Gold Spotted Tetra- Hyphessobrycon griemi 300000 Nos Cardinal tetra- Paracheiroduon axelrodi 300000 Nos Neon tetra- Paracheiroduon innesi 300000 Nos Green Neon Tetra- tetra paracheiroduon simulans 300000 Nos Red Parrot- Hoplarchus psittacus 100000 Nos Yellow Face Angelfish- Pomacanthus xanthometopon 100000 Nos Royal Angelfish- Pygoplytes diacanthus 100000 Nos Elegant Firefish-			
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			schwanenfeldi/ P.	03011100		
			orphide/ P.	03011100		
			daruphani	03011100		
			150000 Nos Tiger	03011100		
			Barb- Puntius	03011100		
			Tetrazona/P.	03011100		
			partipentazana	03011100		
			50000 Nos Black	03011100		
			Ruby Barb- Puntius	03011100		
			nigrofasiatus	03011100		
			50000 Nos Clown	03011100		
			Barb- Barbodes	03011100		
			everetti	03011100		
			50000 Nos Longfin	03011100		
			Rosy Barb- Barbus	03011100		
			conchonius	03011100		
			50000 Nos	03011100		
			Fliament Barb-	03011100		
			Barbus conchonius	03011100		
			50000 Nos	03011100		
			Scissortail	03011100		
			Rasbora- Rasbora	03011100		
			trilineata	03011100		
			50000 Nos	03011100		
			Yellowtail	03011100		
			Rasbora- Rasbora	03011100		
			dusonensis	03011100		
			50000 Nos Redtail	03011100		
			Rasbora- Rasbora	03011100		
			borapetensis	03011100		
			50000 Nos Dwarf	03011100		
			Rasbora- Rasbora	03011100		
			maculate	03011100		
			50000 Nos	03011100		
			Harlequin Rasbora	03011100		
			- Rasbora	03011100		
			heteromorpha	03011100		
			50000 Nos Green	03011100		
			Line Rasbora-	03011100		
			Rasbora beauforti	03011100		
			50000 Nos Slender	03011100		
			Gold Rasbora-	03011100		
			Rasbora	03011100		
			einthovenii	03011100		
			50000 Nos Golden	03011100		
			Line Rasbora-	03011100		
			Rasbora agilis	03011100		
			50000 Nos Zebra	03011100		
			Barb Rasbora-	03011100		
			pauciperforata	03011100		
			50000 Nos Redtail	03011100		
			Black Shark-	03011100		
			Labeo bicolour	03011100		

			50000 Nos	03011100		
			Rainbow Shark-	03011100		
			Labeo erythrurus	03011100		
			50000 Nos Albino	03011100		
			Rainbow Shark-			
			Labeo frenatus			
			100000 Nos Black			
			Shark- Labeo			
			Chrysophekadion			
			300000 Nos Silver			
			Shark-			
			Balantiocheilos			
			melanopterus			
			100000 Nos Dwarf			
			Cichlid-			
			Apistogramma			
			luelingi			
			800000 Nos Flower			
			horn- Amphilophus			
			labiatus			
			50000 Nos Pearl			
			Gourami-			
			Trichogaster leeri			
			50000 Nos			
			Moonlight			
			Gourami-			
			Trichogaster			
			microlepis			
			50000 Nos Blue			
			Gourami-			
			Trichogaster			
			trichopterus			
			50000 Nos Dwarf			
			Gourami-			
			Trichogaster lalius			
			50000 Nos Thick			
			lipped Gourami-			
			Trichogaster			
			labiosa			
			50000 Nos Snake			
			Skin Gourami-			
			Trichogaster			
			pectoralis			
			200000 Nos Giant			
			Gourami-			
			Osphronemus			
			goramy			
			200000 Nos Gold			
			Fish- Carassius			
			auratus			
			100000 Nos Red			
			Oranda- Carassius			
			auratus			

			50000 Nos Red cap oranda- Carassius auratus 50000 Nos Blue Oranda- Carassius auratus 50000 Nos Red Ryukins- Carassius auratus 50000 Nos Red & White Ryukins- Carassius auratus 50000 Nos Celestial Gold - Carassius auratus 50000 Nos Clown Loach 50000 Nos Pearl Scale Gold - Carassius auratus 50000 Nos Bubble Eye Gold- Carassius auratus 50000 Nos Orange finned Loach- Botia modesta 50000 Nos Skunk Loach- Botia morleti 50000 Nos Dwarf chained Loach- Botia sidthimunki 50000 Nos Silver Loach- Botia lecontei 50000 Nos Zebra Loach- Botia Striata 500000 Nos Guppy- Poecilia reticulate 50000 Nos Blue Loach- Botia rubripinnis 200000 Nos Molly- Poecilia latipinna 100000 Nos Sword Tail- Xiphophorus helleri 100000 Nos Platy- Xiphophorus maculatus			
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			200000 Nos Koi Carp- Cyprinus Carpio 100000 Nos Fire Goby- Nemateleotris magnifica 2500000 Nos Fighting Fish- Betta splendens 2500000 Nos Short Tail- Betta imbellis 2500000 Nos Blue Betta- Betta smaragdina 50000 Nos Butterfly Fish- Chaetodon ephippium/C. ornatissimus 50000 Nos Orange Clown Fish- Amphiprion percula 50000 Nos Fire Clown Fish- Amphiprion melanopus 50000 Nos Damsel Fish- Abudedefduf bicolor 50000 Nos Twotone Tang- Zebrasoma scopas 50000 Nos Blue Powder Tang- Acanthurus leucosternon/A.trio seguis 50000 Nos Angel Fish- Pterophyllum scalare 50000 Nos High Fin Sucker- Myxocyprinus asiaticus 50000 Nos Black Ghost- Aptereronotus albifrons 50000 Nos Oscar Cichlid- Astronotus ocellatus 200000 Nos			
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			Discus- Symphysodon discus/ S. aequifasciata 150000 Nos Blue Discus- Symphysodon aequifasciata axelrodi 250000 Nos Phantom Tetra- Hyphessobrycon megalopterus 250000 Nos Bleeding Heart Tetra- Hyphessobrycon erythrostigma 250000 Nos Black Neon Tetra- Hyphessobrycon Herbertaxelrodi 250000 Nos Lemon Tetra- Hyphessobrycon pulchripinis 400000 Nos Rosy Tetra- Hyphessobrycon ornatus 200000 Nos Serpae Tetra- Hyphessobrycon ndula 300000 Nos Gold Spotted Tetra- Hyphessobrycon griemi 200000 Nos Cardinal Tetra- Paracheirodu axelrodi 200000 Nos Neon tetra- Paracheirodu innesi 200000 Nos Green Neon Tetra- Tetra Paracheirodu simulans 200000 Nos Red Parrot- Hoplarchus psittacus 50000 Nos Yellow			
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			Face Angelfish- Pomacanthus xanthometopan 100000 Nos Royal Angelfish- Pygoplytes diacanthus 100000 Nos Elegant Firefish- Nemateleotris decora 100000 Nos Sunset Anthias- Pseudanthias parvirostris 100000 Nos Humphead Wrasse- Cheilinus ndulates 100000 Nos Yellowtail Emperor-Lethrinus crocineous			
RA, Mumbai may issue the import authorization to the applicant for import of 17800000 Nos of Ornamental Fishes from GCA for CIF value of Rs.85800000.00/- [US Dollars (USD) 1144000.00] subject to the conditions in D/o Fisheries email dated 27.01.2021 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.						
52.	Trade Exim., Kolkata 01/53/8/54850/A M21/T-78/IC	25.01.21	50000 kgs Koi, Magor, Singhi, Telapia, Tengra, Pabda	03019900	111000 00.00	Comments sought from D/o Fisheries on 28.01.2021. D/o Fisheries informed the Committee in the EFC Meeting No. 11/AM21 dated 26.02.2021 that the application needs to be considered by the National Committee on Introduction of Exotic Aquatic Species into India as the import is not a regular item. Therefore, the same may be deferred.
53.	Oriental Agency, Kolkata 01/53/8/54915/A M21/O-9/IC	03.02.21	200 Mts Live Fish, Carp	03019300	738500 0.00	Comments sought from D/o Fisheries on 04.02.2021. D/o Fisheries informed the Committee in the EFC Meeting No. 11/AM21 dated 26.02.2021 that the application of the firm is not in prescribed format as per the Protocol for import of Ornamental Fishes into India. Accordingly, firm asked to submit application in

						prescribed format vide email dated 26.02.2021.
Part 3	D/o AH&D and MoEF&CC (WL)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
54.	Green Hills Avian Science and Engineering, Tiruchirappalli 01/53/8/E/ AM20/G-12/IC	8.07.19	(1) 8 pairs of Ara chloropterus and (2) 2 pairs of Ara ararauna with cites permit	01063200	1350000	Comments received from D/o AH&D vide OM No. 110102(10/3/2017-Trade dated 24.09.2019. Comments sought from MoEF&CC (WL) on 11.07.2019 followed with reminders dated 19.06.2020, 31.08.2020, 03.09.2020 and 05.10.2020. MoEF&CC (WL) vide email dated 25.11.2020 has sought some documents from the firm. Firm was asked to furnish reply vide email dated 25.11.2020. Firm replied directly to MoEF&CC (WL) vide email dated 25.11.2020. MOEF&CC (WL) informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. Details have been sought vide email dated 27.11.2020 by MOEF&CC (WL). Reminder sent to firm vide email dated 26.02.2021.
55.	Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/ AM20/A-38/IC	12.07.19	(i) 6 nos. of Ara Macao & (ii) 6 nos. of AraChloroptera from Surinam	01063900	696000	Comments received from D/o AH&D vide OM No. 110102 (1) /3/ 2017-Trade dated 24.09.2019. Comments sought from MOEF&CC (WL) on



						01.08.2019. Reminders sent to MOEF&CC (WL) on 07.09.2020, 16.09.2020, 05.10.2020 and 01.12.2020 requesting for expediting comments. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
56.	RN International Services, Telengana 01/53/8/E/AM20/R-46/IC	24.04.19	(1) 10 Pairs Ostrich chicks (Captive bred) one month old. Struthiocamelus (2) 10 pairs Java peafowl (Captive bred) 6 months old Pavomuticus	01059900	352000	Comments sought from MOEF&CC (WL) & D/o AH&D on 27.11.2019. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.03.20 has recommended the import of Java Peafowl, subject to 'NOC' from MoEF&CC(WL). However, D/o AH&D has not recommended the import of Ostrich Chicks. Accordingly, the committee decided to reject the request for import of Ostrich Chicks and to seek comments from MoEF&CC for import of Java Peafowl. Reminders sent to MoEF&CC (WL) on 24.06.2020, 31.08.2020, 15.09.2020, 05.10.2020 and 01.12.2020 requesting for furnishing comments on import of Java Peafowl. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
57.	Modern Pet	06.01.20	81,000 Nos. of	01062000	830375	Comments sought from



	Centre, Kolkata 01/53/8/E/AM19 /M-57/IC		Turtles (as per ANF-2M)		0	MoEF&CC (WL) & D/o AH&D on 08.01.2020. D/o AH&D vide OM No. 110102(1) /3/2017-Trade dated 29.05.2020 stated that DAH&D has no comments to offer as the product does not come under the purview of them. MoEF&CC (WL) has sought information from the firm vide their letter No. 3-22/2020 WL dated 06.10.2020. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. Details have been sought from the firm on 06.10.2020 by MOEF&CC. The firm vide email dated 30.10.2020 informed to MoEF&CC that before importing animals they will submit CITES and Certificate of Origin. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
58.	Vidhaan Sales, Nagpur 01/53/8/E/ AM20/V-35/IC	08.01.20	Total 6,60,000 Nos. of Turtles:- (1) 20000 nos. Stink Pot Turtle (<i>Sternotherus</i> <i>Odoratus</i>) (2) 300000 nos. Red Eared Slider Turtle (<i>Teachemys</i>	01062000	294000 00	Comments sought from MOEF&CC (WL) & D/o AH&D on 08.01.2020. D/o AH&D vide OM No. 110102(1)/ 3/2017-Trade dated 19.03.2020 stated that DAH&D has no comments to offer as the product does

			<i>ScriptaElegans</i>) (3) 300000 nos. Red Eared Slider Turtle (<i>Teachemys Scripta</i>) (4) 20000 nos. Western Pond Turtle (<i>Clemmys marmorata</i>) (5) 20000 nos. Peninsula Cooter Turtle (<i>Pseudemys peninsularis</i>).			not come under the purview of the Department. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
59.	Suhani Farms, Bangalore 01/53/8/E/ AM20/S-146/IC	08.01.20	1000 Nos. Exotic live parrots cockatoos, macaws, conures, amazon parrots, African grey parrots, budgerigars, grass parakeets, caliques	01063200	329.0	Comments sought from MOEF&CC(WL) & D/o AH&D on 10.01.2020. D/o AH&D vide email dated 29.09.2020 sought some clarifications from the firm. The firm furnished reply on 02.10.2020. MoEF&CC(WL) vide email dated 16.07.2020 sought some information from the firm. The firm vide email dated 04.08.2020 informed that they are waiting for 'NOC' from Chief Wildlife Warden. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. Details have been sought by MOEF&CC.
60.	Joydeb Mukherjee, Kolkata 01/53/8/E/ AM20/J-41/IC	18.02.20	1 No. Blue and Gold Macaw Male	01063200	1000	Comments sought from MOEF&CC (WL) and D/o AH&D on 20.02.2020. Reminders sent on 16.09.2020, 05.10.2020 and 01.12.2020 to MOEF&CC



						(WL) requesting comments. The case is under examination in D/o AH&D. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
61.	Suhani Farms, Bangalore 01/53/8/54363/A M21/S-119/IC	23.10.20	40 Nos. Live Birds Chileense Flamingo / American Flamingo	1063900	390000 0	Comments sought from MOEF&CC (WL) and D/o AH&D on 23.10.2020. Comments received from D/o AH&D vide OM No. 110102/ (1)/3/2017 dated 21.12.2020. Reminder sent to MoEF&CC (WL) vide email dated 01.12.2020. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
62.	Soham Partha Mukherjee, Ahmadabad 01/53/8/54646/A M21/S-151/IC	21.12.20	(1) 8 Nos. Live Animals - Northern Luzon Giant Clouded Rat (Phloeomys Pallidus) (2)20 Nos. Live Animals- Patagonian Mara (Dolichotis Patagonium) (Total 28 Nos.)	01061900	120000 0	Comments sought from D/o AH&D on 22.12.2020 and MoEF&CC (WL) on 29.12.2020. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
63.	Saralia Agro Private Limited, Anugul, Odisha 01/53/8/54647/A M21/S-152/IC	21.12.20	(1) 8 Nos. Live Animals - Northern Luzon Giant Clouded Rat (Phloeomys Pallidus) (2) 20 Nos. Live Animals- Patagonian	01061900	120000 0	Comments sought from D/o AH&D and MoEF&CC (WL) on 29.12.2020. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.

			Mara (Dolichotis Patagonum)			
64.	Galc Agro Farm And Aviaries LLP, Colaba, Mumbai 01/53/8/54671/A M21/G-34/IC	23.12.20	(1) 8 Numbers of Live Animals - Northern Luzon Giant Clouded Rat (Phloeomys Pallidus) (2) 20 Numbers of Live Animals - Patagonian Mara (Dolichotis Patagonum).	01061900 01061900	975000	Comments sought from D/o AH&D and MOEF&CC (WL) on 29.12.2020 & 30.12.2020 respectively. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them. DAHD vide OM dated 08.03.2021 does not recommend the import of live animals due to Covid-19 and other such indeterminate disease status among such animals in the country/ies proposed for import into India. Hence, The Committee decided to reject the case as per comments from DAHD.
Part 4	MoEF&CC (WL)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
65.	K.K.Traders Amritsar 01/53/8/22342/A M18/K-17/IC	20.02.18	100 MT Costos Roots (Saussuresa Lappa)	12119046	26009000	Comments sought from AYUSH on 09.03.2018. Comments sought from MoEF&CC (WL) on 23.5.2018. Reminders sent to MoEF&CC (WL) on 19.09.2018, 31.05.2019 and 28.01.2020 requesting for providing comments. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
66.	S. Yuvaraj, IFS,	03.10.18	Plain Zebra,	NA	NA	Comments sought from

	Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/E/ AM19/S-59/IC		Siames Crocodile			MoEF&CC (WL) on 22.10.2018. Reminders sent to MoEF&CC (WL) on 24.12.2019, 07.09.2020 and 05.10.2020 requesting for providing comments. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
67.	Tangerine Design Pvt. Ltd. Gurgaon. 01/53/8/E/ AM20/T-4/IC	09.04.19	200000 nos. of Worked Mother of Pearl	96019020	260000 0	Comments sought from MoEF&CC (WL) on 18.04.2019 followed with reminders dated 28.01.2020, 16.09.2020 and 05.10.2020. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
68.	A&S Creations, New Delhi. 01/53/8/E/ AM20/A-4/IC	10.04.19	1 No. of Yukon Night Vision Binocular Tracer 3*42.	90051000	245000	Comments sought from MoEF&CC (WL) on 18.04.2019. MoEF&CC (WL) vide letter No. 3-11/2019WL (part1 (Vol3) dated 28.12.2020 stated that 'NOC' from CWLW, Gujarat, Assam, Odisha, Tamil Nadu, Karnataka and Uttar Pradesh to be submitted for further consideration. Reminder sent to firm on 26.02.2021. The firm vide email dated 02.03.2021 has requested the closure of the application. Hence, The Committee decided to Close the case.
69.	Samanyu	08.05.19	SusseraLappa	12119046	315000	Comments sought from



	Trading LLP, Delhi. 01/53/8/E/ AM20/S-18/IC		(KuthRoots)		00	MoEF&CC (WL) on 09.05.2019 followed with reminders dated 28.01.2020, 16.09.2020 and 05.10.2020. MoEF&CC (WL) vide letter dated 06.10.2020 has sought some information/ documents from the firm. Reminder sent to firm vide email dated 23.11.2020. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
70.	A&S Creations, New Delhi 01/53/8/E/ AM20/A-33/IC	28.06.19	2 Nos. of Yukon Night Binocular 3x42	90051000	522000	Comments sought from MOEF&CC (WL) on 01.07.2019. MoEF&CC vide OM dated 09.07.19 has requested to forward the recommendation of Chief Wildlife Warden, Govt. of Odisha for further consideration. Hence, the firm is to submit the recommendation of Chief Wildlife Warden, Govt. of Odisha directly to MoEF&CC (WL) under intimation to DGFT. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
71.	A&S Creations, New Delhi. 01/53/8/E/ AM20/A-36/IC	10.07.19	2 nos. of Yukon Night Vision Binoculars Tracker 3x42	90051000	52000	Comments sought from MOEF&CC (WL) on 11.07.2019 Reminders sent to MoEF&CC (WL) vide emails dated 28.01.2020, 16.09.202, 05.10.2020 and 10.02.2021.



						MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
72.	A&S Creations, New Delhi 01/53/8/E/ AM20/A-55/IC	21.08.19	7 Nos. GPS Collars with accessories	85269190	151000 0	Comments sought from MOEF&CC (WL) on 22.08.2019. MOEF&CC(WL) vide correspondence F.No.3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that NOC of CWLW, Chhattisgarh to be submitted for further consideration. Reminder sent to firm vide email dated 26.02.2021.
73.	Merlin Aeronautics Manufacturing Pvt Ltd., Bangalore 01/53/8/E/AM20 /M-37/IC	20.09.19	2 Nos. Thermal Night Vision Scope for Anti Poaching and Surveillance	90131010	112000 0	Comments sought from MOEF&CC (WL) on 23.09.2019. MoEF&CC (WL) vide letter dated 06.10.2020 has requested the firm to furnish 'NOC' of CWLW, Karnataka. MOEF&CC (WL) vide letter no. 3-15/2020 WL dated 06.10.2020 informed that 'NOC' of CWLW, Karnataka to be submitted for further consideration. Reminders sent to firm vide emails dated 23.11.2020 and 26.02.2021.
74.	E.Chandran, Telangana 01/53/8/E/ AM20/E-21/IC	03.03.20	44 Nos. of Hunting Trophie	97050010	897000	Comments sought from MOEF&CC (WL) on 06.03.2020. Reminders have been sent to MOEF&CC (WL) vide email dated 16.09.2020, 06.10.2020, 23.11.2020 and 11.12.2020 requesting for providing comments. MOEF&CC (WL) informed the Committee in meeting no.11/AM21



						dated 26.02.2021 that the case is under examination with them.
75.	Dr. Khurshedd Ahmad, Principal Investigator, S&H., Kashmir 01/53/8/53811/AM21/D-10/IC	15.07.20	(1) 2 Nos. Solar Argos/ GPS 30g PTT (Animal Tracking Device) (2) 1 No. Solar Argos/GPS 45g PTT (Animal Tracking Device)	85269100	910000	Approved as recommended by MOEF (WL) vide letter dated 04.02.2021.
RA, Srinagar may issue the import authorization to the applicant for import of (i) 2 Nos. Solar Argos/ GPS 30g PTT (Animal Tracking Device), (ii) 1 No. Solar Argos/GPS 45g PTT (Animal Tracking Device) from United Kingdom for CIF value of Rs. 913042.50/- [US Dollars (USD) 11850.00] subject to the conditions in MOEF (WL) vide letter dated 04.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Srinagar.						
76.	G. Amarender Reddy, Hyderabad 01/53/8/53861/A M21/G-13/IC	25.07.20	4 Nos. Animal Trophies	97050010	110000	Comments sought from MOEF&CC (WL) on 30.07.2020. MOEF&CC (WL) vide letter dated 26.02.2021 informed that it does not recommend the import of following animal trophies due to 'look alike' issue: (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle.
77.	A&S Creation, New Delhi 01/53/8/53967/A M21/A-35/IC	14.08.20	2 Nos. GPS Vertex Collar with standard Accessories	85269190	290000	Comments sought from MOEF&CC (WL) on 19.08.2020. MOEF&CC(WL) vide correspondence F.no. 3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that NOC of CWLW, of concerned State to be submitted for further consideration. Reminder sent to firm vide email dated 26.02.2021.
78.	Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/53987/A M21/A-36/IC	18.08.20	(1) 1 Set RD706 – Remote Injection gun incl bag and full equipment with all Accessories (2) 1 Set Tranquilizer Gun with all	93040000	1430000	Comments sought from MOEF&CC (WL) on 19.08.2020. MOEF (WL) vide email dated 06.10.2020 sought some clarifications from the firm.

			Accessories (3) 1 Set Tranquilizer Gun with all Accessories (4) 1 Set Tranquilizer Gun with all Accessories (5) 1 Set Chemical Restraint Equipment with all Accessories (6) 1 Set RD706 Remote Injection Gun with all Accessories (7) 1 Set RD706 – Remote Injection gun including bag and full Equipment with all Accessories (8) 1 Set Tranquilizer Gun with all Accessories (9) 2 Sets Tranquilizing gun RD706 with all Accessories (10) 1 Set tranquilizing Gun RD706 with all Accessories (11) 1 Set RD706 Remote Injection Gun with all Accessories.			The firm replied vide email dated 08.10.2020. MOEF&CC (WL) vide correspondence No. 3-15/2020 WL dated 28.12.2020 stated that 'NOC' of the CWLW to be submitted for further action. Reminder sent to firm vide email dated 01.03.2021.
79.	A&S Creations, New Delhi 01/53/8/54035/A M21/A-38/IC	24.08.20	10 Nos. Lite Track 140 Collar with standard accessories	85269190	144000 0	Comments sought from MOEF&CC (WL) on 26.08.2020. MOEF&CC (WL) vide correspondence F.No.3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that 'NOC' of CWLW, Arunachal Pradesh to be submitted for further consideration. Reminder sent to firm vide email dated 01.03.2021.



80.	Dr. T Prabhakar Chowdary, Telangana 01/53/8/54124/A M21/D-18/IC	13.09.20	14 Nos Hunting Trophies Animal Mounts	97050010	450000	Comments sought from MOEF&CC (WL) on 14.09.2020. Reminder sent vide email dated 23.11.2020. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
81.	Mohammad Owais Ali, Madhya Pradesh 01/53/8/54167/A M21/M-53/IC	21.09.20	1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blesbuck & Scientific Name Damaliscus Pygargus Phillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name- Zebra &Scientific Name Equus Burchelli) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount	97050010	480000	Comments sought from MOEF&CC (WL) on 22.09.2020. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.

			(Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Waterbuck & Scientific Name KobusEllipsiprymn us) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name- Waterbuck &Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name			
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			Blesbuck & Scientific Name- Damaliscus Pygargus Phillipsi).			
82.	Sameer Meer, Madhya Pradesh 01/53/8/54168/ AM21/S-90/IC	21.09.20	1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name- Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) –	97050010	530000	Comments sought from MOEF&CC (WL) on 22.09.2020. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.

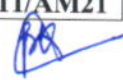
			Legs Lamp (Common Name Waterbuck &Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blesbuck& Scientific Name DamaliscusPygarg usPhillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name – Zebra & Scientific Name Equus Burchelli) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name – Zebra & Scientific Name EquusBurchelli) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Zebra & Scientific Name – Equus Burchelli) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck&			
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			Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Nameblesbuck&Sc ientific Name – Damaliscus Pygargus Phillipsi).			
83.	Eva Discus India, Kolkata 01/53/8/54212/A M21/E-13 /IC	28.09.20	50000 Nos. Turtles (Testudinata)	01062000	100000 0	Department of Fisheries vide email dated 15.10.2020 and D/o AH&D vide OM No. 110102(1)/3/2017- Trade dated 20.10.2020 informed that they had examined such applications earlier and come to the conclusion that Turtles being Reptile, is not falling under the purview of Ministry of Fisheries, Department of Animal Husbandry and Dairying. Comments sought from MoEF&CC (WL) on 15.10.2020 followed with reminders dated 06.11.2020 and 01.12.2020. Application once again forwarded to MoEF&CC (WL) vide email dated 24.12.2020. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
84.	Mohammed Bin Ibrahim Masqati, Hyderabad 01/53/8/54350/A M21/M-70/IC	20.10.20	10 Nos. Taxidermy Animal Trophy Mounts	97050010	350000	Comments sought from MOEF&CC (WL) on 20.10.2020. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.

85.	Gunjan Jewels Pvt. Ltd., Mulund West, Mumbai 01/53/8/54409/A M21/G-27/IC	02.11.20	5000 Unit of Mother of Pearls Carvings from China (To be used in jewellery as decorative pieces).	96019020	500000	Comments sought from MOEF&CC (WL) on 05.11.2020. MoEF&CC (WL) informed the Committee that they are awaiting 'NOC' from Chief Wildlife Warden. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
86.	Arun Mahendragir, Hyderabad 01/53/8/54600/A M21/A-92/IC	10.12.20	20.000- NOS. AFRICAS BEST TAXIDERMY	97050010	470000	Comments sought from MOEF&CC (WL) on 16.12.2020. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
87.	A&S Creations, West Patel Nagar, New Delhi 01/53/8/54633/A M21/A-98/IC	18.12.20	2 No. GPS Vertex Collars with all accessories	85269190	299133	Comments sought from MOEF&CC (WL) on 18.12.2020. MoEF&CC (WL) vide letter No. 3-11/2019WL (part1 (Vol3) dated 28.12.2020 stated that 'NOC' from CWLW to be submitted for further consideration. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
88.	A&S Creations, New Delhi 01/53/8/54695/A M21/A-110/IC	28.12.20	5 Nos. E Obs GPS Solar Tag with standard accessories	85269190	111175 2	Approved as recommended by MoEF&CC (WL) vide letter dated 04.02.2021.
CLA, New Delhi may issue the import authorization to the applicant for import of 5 Nos. E Obs GPS Solar Tag with standard accessories for supply to Wildlife Institute of India, Dehradun, Uttarakhand from Germany for CIF value of Rs.1111752.00 /- [EURO (EUR) 12352.80] subject to the conditions in MOEF (WL) vide letter dated 04.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.						

89.	A&S Creations, New Delhi 01/53/8/54694/A M21/A-109/IC	28.12.20	2 Nos. Vectronics GPS Vertex Collars with standard accessories	85269190	299133	Approved as recommended by MoEF&CC (WL) vide letter dated 04.02.2021.
CLA, New Delhi may issue the import authorization to the applicant for import of 2 Nos. Vectronics GPS Vertex Collars with standard accessories for supply to Wildlife Institute of India, Dehradun from Germany for CIF value of Rs. 299133.00/- [EURO (EUR) 3323.70] subject to the conditions in MOEF (WL) vide letter dated 04.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.						
90.	A&S Creations., New Delhi 01/53/8/54771/A M21/A-115/IC	13.01.21	4 Nos E Obs GPS Solar Tags with standard accessories	85269190	770202. 00	Approved as recommended by MoEF&CC (WL) vide letter dated 04.02.2021.
CLA, New Delhi may issue the import authorization to the applicant for import of 4 Nos E Obs GPS Solar Tags with standard accessories for supply to Wildlife Institute of India, Dehradun from Germany for CIF value of Rs.770202.00/- [EURO (EUR) 8557.80] subject to the conditions in MOEF (WL) vide letter dated 04.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.						
91.	A&S Creations., New Delhi 01/53/8/54845/A M21/A-119/IC	25.01.21	2 Nos Vectronics GPS Vertex Collars with standard accessories	88269190	348300. 00	Approved as recommended by MoEF&CC (WL) vide letter dated 04.02.2021.
CLA, New Delhi may issue the import authorization to the applicant for import of 2 Nos Vectronics GPS Vertex Collars with standard accessories for supply to Wildlife Institute of India, Dehradun from Germany for CIF value of Rs.348300.00/- [EURO (EUR) 3870.00] subject to the conditions in MOEF (WL) vide letter dated 04.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.						
92.	Hi Tech Advance Product., Indore 01/53/8/54865/A M21/H-66/IC	27.01.21	2 set Injection rifle/dart projector JMDB13CO2 dart projector Double Barrel-2No., JMDBCASE Hard case for projector model JMDB-No.2	93040000	474338. 64	Approved as recommended by MoEF&CC (WL) vide letter dated 04.02.2021.
RA, Indore may issue the import authorization to the applicant for import of 2 set Injection rifle/dart projector JMDB13CO2 dart projector Double Barrel-2No., JMDBCASE Hard case for projector model JMDB-No.2 for use by the Deputy Director, Gangotri National Park, Utarkashi and Divisional Forest Officer, Ratnagiri (Chiplun) from Denmark for CIF value of Rs.474338.64/- [EURO (EUR) 5261.66] subject to the conditions in MOEF (WL) vide letter dated 04.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Indore						
93.	Biohab Inc., Indore 01/53/8/54974/A M21/B-85/IC	09.02.21	6 Nos Veterinary Equipment/Tranqui lizer Equipment and accessories-X- Caliber(Internation al True Timber Camo stock long Barrel) no.1,X- Caliber(Internation	93040000	100321 0.63	Approved as recommended by MOEF (WL) vide letter dated 12.02.2021.

			al True Timber Camo Stock Long Barrel) no.1,X-Caliber(International True Timber camo Stock Long Barrel) no.1,X-Caliber(International True Timber Camo Stock, long Barrel) no.1,X-Caliber(International True Timber Camo Stock, Long Barrel) no.1,X-Caliber(International True Timber Camo Stock Long Barrel)no.1withAccessories.			
	RA, Indore may issue the import authorization to the applicant for import of 6 Nos of Veterinary Equipment/Tranquilizer Equipment and accessories-X-Caliber(International True Timber Camo stock long Barrel) no.1,X-Caliber(International True Timber Camo Stock Long Barrel) no.1,X-Caliber(International True Timber camo Stock Long Barrel) no.1,X-Caliber(International True Timber Camo Stock, long Barrel) no.1,X-Caliber(International True Timber Camo Stock, Long Barrel) no.1,X-Caliber(International True Timber Camo Stock Long Barrel)no.1withAccessories for supply to Greens Zoological Rescue and Rehabilitation Center, Jamnagar, Gujarat from USA for CIF value of Rs.1003210.63/- [US Dollars (USD) 13593.64] subject to the conditions MOEF (WL) letter dated 12.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Indore.					
94.	BMR Wildlife Services., Madhya Pradesh 01/53/8/55019/A M21/B-87/IC	14.02.21	1 Nos Tranquilizer gun along with accessories RD706 + HP Handpump25bar + OP2 Red Dot mounted 2 Nos Tranquilizing gun short range pistol with accessories X 2 pistol + Remote animal deterrent device type p + RDD device type U7.0 CC ¼' 14 GA needle (Gel collar)	93040000 93040000	375570.00	Comments sought from MOEF (WL) on 17.02.2021. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
95.	Genesis Inc., Indore 01/53/8/55025/A M21/G-48/IC	15.02.21	2 Pac Palmer cap Chur charger	93063000	7000.00	Comments sought from MOEF (WL) on 17.02.2021. MOEF&CC (WL) informed the Committee in meeting no.11/AM21



						dated 26.02.2021 that the case is under examination with them.
Part 5	Ministry of Steel (MoS)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
96.	Barq General Trading Pvt Ltd., Chennai 01/53/8/E/ AM20/B-42/IC	02.01.20	50018.850 MTs Steel Slag	26190090	356484 3.44	Comments sought from DIPP & M/o Steel on 06.01.2020. M/o Steel vide U.O. dated 03.03.2020 has sought information from the firm. DPIIT vide e-mail dated 12.05.2020 has also sought information from the firm. Reminder sent to firm on 01.10.2020 requesting for furnishing reply. The firm vide email dated 01.10.2020 informed that they are in process of getting the PCB certificate. Firm's reply has been referred to DPIIT vide email dated 01.12.2020. M/o Steel vide email dated 21.01.2021 stated that they should not support for the import of steel slag as plenty of steel slag is lying in steel plants and not utilized due to various constraints. R&D is being pursued to address the issues related to steel slag. Dumping of steel slag from foreign countries will add to the environmental issues. Accordingly, the Committee decided to Reject the case.
97.	Universal Tradelinks, Rajkot 01/53/8/54395/A	29.10.20	22 MTs By product obtained whilemanufacturin	26190090	292751	Comments sought from M/o Steel on 03.11.2020. M/o Steel furnished their comments vide email



	M21/U-7/IC		g prime Ferro Silicon			dated 22.01.2021. The Committee requested M/o Steel to reexamine the case and provide comments on technical aspects.
98.	Sarda Metals & Alloys Ltd. Vizianagaram 01/53/8/54401/A M21/S-124/IC	30.10.20	100000 MTs Ferro Manganese Slag (MnO Slag)	26219000	750000 000	Approved as recommended by M/o Steel vide OM dated 17.02.2021.
RA, Visakhapatnam may issue import authorization to the applicant for import of 41250 MT [75000*550/1000] from GCA for proportionate CIF value subject to the conditions mentioned in the Ministry of Steel's OM dated 17.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by email to the applicant and RA, Visakhapatnam. The firm is also directed to submit renewed consent to operate before its expiry in May, 2021.						
99.	Sabari TMT King P. Ltd., Theni, Tamil Nadu 01/53/8/54618/A M21/S-147/IC	16.12.20	50000 MTs Steel Slag	26190090	933750 0	Comments sought from DPIIT on 17.12.2020. DPIIT vide OM No. P-47012/124/2020-TSW dated 23.12.2020 stated that as the Steel slag is required for the manufacture of TMT Bar, D/o Steel may be consulted in the matter. Comments sought from MoS on 15.01.2021. M/o Steel vide email dated 21.01.2021 stated that they should not support for the import of steel slag as plenty of steel slag is lying in steel plants and not utilized due to various constraints. R&D is being pursued to address the issues related to steel slag. Dumping of steel slag from foreign countries will add to the environmental issues. Accordingly, the Committee decided to reject the case.
100.	Pioneer Carbide Private Limited, Dispur, Guwahati 01/53/8/54673/A M21/P-49/IC	24.12.20	2500 Ton Mill Scale or Mill Scalings	26190090	136330 20	For Ex post facto approval for grant of 2500 MT of Mill Scale or Mill Scalings.

101.	Pioneer Carbide Private Limited, Dispur, Guwahati 01/53/8/54688/A M21/P-50/IC	25.12.20	3300 Ton Mill Scale or Mill Scalings for production of Ferro Silicon	26190090	178266 00	For Ex post facto approval for grant of 3300 MT of Mill Scale or Mill Scalings.
102.	Samadhan Polishing Products., Maharashtra 01/53/8/54644/A M21/S-150/IC	20.12.20	20 Mts Non Woven Sack Used Andcut	63053300	600000. 00	Comments sought from DIPP & M/o Steel on 12.01.2021. DPIIT vide OM dated 11.02.2021 informed that it does not support the import of "Non Woven Sacks- used and cut" to be used for the polishing of Stainless Steel Utensils. Accordingly, the Committee decided to Reject the case.
103.	Samadhan Polishing Products, Gandhi Ganj Mandi, Dist Baghpat 01/53/8/54655/A M21/S-154/IC	23.12.20	20 MT Non woven sacks used and cut	63053300	600000	Comments sought from DIPP & M/o Steel on 04.01.2021. DPIIT vide OM dated 11.02.2021 informed that it does not support the import of "Non Woven Sacks- used and cut" to be used for the polishing of Stainless Steel Utensils. Accordingly, the Committee decided to Reject the case.
104.	Barq General Trading Private Limited., Tamil Nadu 01/53/8/52127/A M21/B-78/IC	06.05.19	50018 Mts Steel Slag	26190090	355133 8.35	Comments sought from DIPP & M/o Steel on 15.01.2021. M/o Steel vide email dated 21.01.2021 stated that they should not support for the import of steel slag as plenty of steel slag is lying in steel plants and not utilized due to various constraints. R&D is being pursued to address the issues related to steel slag. Dumping of steel slag from foreign countries will add to the environmental

						issues. Accordingly, the Committee decided to Reject the case.
Part 6	MoEF&CC (OC) and D/o C&PC					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
105.	Gharda Chemicals Limited, Mumbai 01/53/8/E/ AM20/G-23/IC	22.08.19	350000 Kgs Carbon Tetra Chloride	29031400	18375000	Comments sought from MoEF&CC(OC) and C&PC on 23.08.2019. MoEF&CC vide OM No. 11/7/2015-OC dated 06.12.2019 has informed that as per the past practice, the recommendation for import of CTC were issued as agreed between the CTC Producers and Consumers in the meeting. As per the minutes of the meeting dated 18thSeptember, 2019 between the CTC Producers and Consumers there were pending quantities of CTC to be imported against existing licenses. These were to be first imported and further imports of CTC would be decided as per decision of the next meeting in December, 2019. C&PC sought some information/documents from the firm vide letter dated 21.10.2020. Firm's reply has been referred to C&PC on 11.01.2021. C&PC vide OM dated 28.01.2021 recommends issuance of import License for the import of 350 MTs of Carbon Tetra chloride subject to the condition that the import of Carbon tetrachloride is from a



						member country signatory to Montreal Protocol. Also, they informed that NOC from MoEF&CC may be obtained for the import MoEF&CC (OC) informed vide email dated 25.02.2021 that Ozone Depleting Substances (Regulation and Control) Rules, 2000 (ODS Rules) and its amendments, issued under the Environment (Protection) Act, 1986, inter-alia regulate the export/import/sale of Ozone Depleting Substances (ODSs) Globally, the use of ODSs are regulated and controlled under the Montreal Protocol on Substances that Deplete the Ozone Layer. India is Party to the Montreal Protocol. There is a reporting requirement for import of controlled substance under the Montreal Protocol on yearly basis. CTC is controlled substance under the Montreal Protocol. So, application for import should indicate period of import in which the applicant is intend to import the said ODS. Information sought from firm vide email dated 26.02.2021. Reply from firm forwarded to MoEF&CC vide email dated 09.03.2021.
106.	Lupin Limited, Santacruz (E), Santacruz (E), Mumbai 01/53/8/54388/A M21/L-21/IC	28.10.20	2 Kgs. Bromo Fluoro Methane (CAS NO. 373-52-4 . N.W. 2 Kg. Cylinder) from China	29037900	290940	Approved as recommended by MoEF &CC (OC) vide OM No. 11/16/2017-OC (Part-1) dated 12.11.2020.



	RA, Mumbai may issue the import authorization to the applicant for import 2 Kgs Bromo Fluoro Methane from China for CIF value of Rs.290940.00/- [US Dollars (USD) 3900.00] subject to the conditions in MoEF &CC (OC) OM No. 11/16/2017-OC (Part-1) dated 12.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
107.	Hemani Industries Limited, Bharuch, Gujarat 01/53/8/54612/A M21/H-57/IC	14.12.20	700 MT Carbon Tetra Chloride	29031400	522900 00	Comments sought from MOEF&CC (O) &C&PC on 17.12.2020. The firm has been requested on 24.12.2020 to furnish clarification to queries raised by MoEF&CC (OC) vide OM No. 11/7/2015-OC dated 23.12.2020. C&PC vide letter dated 13.01.2021 has sought some information from the firm.
108.	Tagros Chemicals India Private Limited., Chennai 01/53/8/54920/A M21/T-81/IC	04.02.21	285 Mts Carbon Tetrachloride	29031400	168720 00.00	Comments sought from MOEF&CC (O) & C&PC on 05.02.2021. MoEF&CC (OC) vide OM dated 10.02.2021 has sought some clarification from the firm. Reply from firm referred to MoEF&CC vide email dated 22.02.2021. Comments received from MoEF&CC (OC) vide OM dated 25.02.2021. D/o C&PC vide OM dated 26.02.2021 informed that the case is under examination.
109.	Tagros Chemicals India Private Limited., Chennai 01/53/8/54921/A M21/T-82/IC	04.02.21	230 Mts Carbon Tetra Chloride	29031400	136160 00.00	Comments sought from MOEF&CC (O) & C&PC on 05.02.2021. MoEF&CC (OC) vide OM dated 10.02.2021 has sought some clarification from the firm. Reply from firm referred to MoEF&CC vide email dated 22.02.2021.



						Comments received from MoEF&CC (OC) vide OM dated 25.02.2021. D/o C&PC vide OM dated 26.02.2021 informed that the case is under examination.
110.	Bharat Engineering Works, Mumbai 01/53/8/54926/A M21/B-84/IC	04.02.21	3000 Kgs Halon 1211 (Bromo ChlorodifluoroMet hane) 500 Kgs Halon 1301 (Bromo Trifluoro Methane)	29037610 29037620	143500.00	Comments sought from MOEF&CC (OC) on 05.02.2021. MoEF (OC) vide OM dated 10.02.2021 has sought some clarification from the firm. Reply from firm referred to MoEF&CC (OC) vide email dated 12.02.2021.
Part 7	MeitY					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
111.	JWS Steel Ltd, Mumbai 01/53/8/E/ AM20/J-24/IC	22.11.19	2 Set 3D top scan for blast furnace alongwith standard set of spares and accessories	85261000	100812500	Comments sought from D/o Heavy Industry on 25.11.2019. D/o Heavy Industry vide OM No. 15(6) JSW Steel Ltd/2020-HEI dated 21.02.2020 suggested to seek comments from Department of Space and MeitY. Application forwarded to Dept of Space and MeitY 16.09.2020. MeitY vide email dated 07.10.2020 sought some information from the firm. MeitY sent reminders to firm on 02.11.2020, 11.12.2020, 27.01.2021 and 23.02.2021 requesting for furnishing reply. Final reminder sent to firm vide email dated 09.03.2021.

112.	Indian Institute of Science Education and Research, Kerala 01/53/8/53992/A M21/I-18/IC	19.08.20	(1) 20 Nos. Gold Pellets, Au, 99.999 percent pure, 1/8" Diameter X 1/8" Long Sold by the gram (2) 30 Nos. Gold Pellets, Au, 99.999 percent pure, 1/8" Diameter X 1/8" long, sold by the gram.	(1) 71081310 (2) 71081310	296668.48	Approved as recommended by MeitY vide email dated 10.02.2021.
RA, Cochin may issue the import authorization to the applicant for import of (i) 20 Nos. Gold Pellets, Au, 99.999 percent pure, 1/8" Diameter X 1/8" Long Sold by the gram and (ii) 30 Nos. Gold Pellets, Au, 99.999 percent pure, 1/8" Diameter X 1/8" long, sold by the gram from USA for CIF value of Rs. 296668.48 /- [US Dollars (USD) 3916.42] subject to the conditions in MeitY email dated 10.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Cochin.						
113.	Indian Institute of Science Education and Research, Kerala 01/53/8/53990/A M21/I-17/IC	19.08.20	1 No. Silver Pellets, Ag. 99.99 percent pure 1/8" diameter X 1/8" long, 0.050 Kg.	71069200	12272.15	Approved as recommended by MeitY vide email dated 10.02.2021.
RA, Cochin may issue the import authorization to the applicant for import of 1 no. of SILVER PELLETS from USA for CIF value of Rs. 12272.15/- [US Dollars (USD) 162.01] subject to the conditions in MeitY email dated 10.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Cochin.						
114.	Brandenburg Innovations India Private Limited, Karnataka 01/53/8/54183/A M21/B-43/IC	23.09.20	(1) 1 No. Electronic measuring instrument (2) 1 No. Power supply board (3) 1 No. PCB sensor board (4) 1 No. Electronic charger (5) 1 No. AC to AC convertor (6) 1 No. Boot kit (7) 2 Nos. PCB board (8) 1 No. Wireless charging board (9) 1 No. Anasonic sensor (10) 9 Nos. Wisol chip RC 1 (11) 2 Nos. Wisol chip RC 3 (12) 6 Nos. Pest	85423100 85044090 85371000 85287219 85352990 73239990 85043100 85393190 85441920 85441990 85284900	344955.91	Comments sought from MeitY on 25.09.2020. MeitY sought some information from the firm on 07.10.2020. MeitY sent reminders to firm vide emails dated 04.11.202, 29.12.2020, 27.01.2021 and 23.02.2021. Final Reminder sent to firm vide email dated 09.03.2021.



			detect 3d board (13) 1 No. Wireless power caster (14) 8 Nos. Wisol chip RC 2/4 (15) 11 Nos. Micro controller board (16) 1 No. Notebook (laptop) (17) 5 Nos. Air quality unit (18) 4 Nos. Housekeeping items (19) 17 Nos. Power supply regulator (20) 4 Nos. Spectra compact (21) 4 Nos. IAQ box (22) 4 Nos. Driver EB 236 (23) 5 Nos. Driver CKE096 (24) 9 Nos. Amphenol sensor (25) 2 Nos. Senirion (26) 1 N.s Senirion SBPC3 (27) 1 No. SenirionSek (28) 3 Nos. Cobra (29) 4 Nos. Spectra compact (30) 2 Nos. Panasonic sensor (31) 12 Nos. Electronic work bench (32) 3 Nos. PCB board (33) 1 No. Micro controller (34) 2 Nos. PCB Board (35) 1 No. Ultrasonic pest detect sensor (36) 1 No. Electronic item			
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			(37) 1 No. Data logger (38) 3877 Nos. Micro controller chip (39) 15 Nos. Optical wire (40) 15 Nos. Pest detect sensor (41) 15 Nos. Sensor cable (42) 15 Nos. Photo sensor (42) 1 No. Hakko smoke absorber (43) 1 No. Hakko soldering station (44) 1 No. LG 27' Monitor (45) 10 Nos. Micro Controller Chip (46) 1 No. Pest detect sensor (47) 7 Nos. Electronics BOARD (48) 5 Nos. Pest detect sensor (49) 1 No. Sim module (50) 1 No. Pest detect sensors (51) 9 Nos. electronic item silicon (52) 1 No. sigfoxpcb board (53) 1 No. Micro anasonic board (54) 1 No. Micro controller chip (55) 1 No. PCB board (56) 1 No. PCB board (57) 10 Nos. Electric wire (58) 3 Nos. Pest detect sensor (59) 2 Nos. Anasonic sensor.			
115.	Caterpillar India Private Limited,	09.11.20	(1) 50 Nos. Control Unit PMC-	(1) 90328990	1317000	Approved as recommended by MeitY



Taramani, Chennai 01/53/8/54453/A M21/C-38/IC			R(Used-Second Hand)	(2)	vide email dated 05.02.2021.
			(2) 30 Nos. Solenoid Driver	(3)	
			PMC-SD1-OS4	(4)	
			(Used-Second Hand)	(5)	
			(3) 5 Nos. PMC Intelligent Coding Plug	(6)	
			(Used-SecondHand)	(7)	
			(4) 6 Nos. Power Supply Adapter	(8)	
			PMC/V1 (Used-Second Hand)	(9)	
			(5) 5 Nos. PMC II2 Bidi Coupler	(10)	
			(Used-Second hand)	(11)	
			(6) 1 No. IS Powerswitch 6T 2SM(Used-Second Hand)	(12)	
			(7) 20 Nos. OS-4 LED-Plug for SD1(Used-Second Hand)	(13)	
			(8) 1 No. Cable SKK24 DSUB92000MM	(14)	
			(Used-Second Hand)	(15)	
			(9) 1 No. PMC BIDI232 AdapterComplete		
			(Used-SecondHand)		
			(10) 1 No. Cable OS8 RJ45 5000MM XEMV		
			(Used-Second Hand)		
			(11) 30 Nos. Cable SKK24 OS4 500MM1:1 (Used-Second Hand)		
			(12) 70 Nos. Cable SKK24 SKK24 700MM 1:1 (Used-Second Hand)		



			(13) 9 Nos. Cable SKK24-open L- 4000mm (Used- Second Hand) (14) 1 No. Cable SKK24-OS4 L-3000mm (Used-Second Hand) (15) 3 Nos. Power Supply Units (Used- Second Hand)			
	CLA, New Delhi may issue the import authorization to the applicant for import of 233 nos. of CONTROL UNIT PMC-R (Used-SecondHand), SOLENOID DRIVER PMC-SD1-OS4 (Used-Second Hand), PMC INTELLIGENT CODING PLUG (Used-Second Hand), etc from Germany for CIF value of Rs.1317000.00 /- [EURO (EUR) 15000.00] subject to the conditions in MeitY email dated 05.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
116.	Tata Power Solar Systems Limited, Bengaluru 01/53/8/54508/A M21/T-62/IC	19.11.20	(1) 3054 Kgs. Back Silver Paste (2) 10800 Kgs. Front Silver Paste	(1) 71069290 (2) 71069290	850344 667.25	Comments sought from DPIIT and MeitY on 20.11.2020. The firm has been requested on 03.12.2020 to furnish reply to queries raised by DPIIT vide OM dated 01.12.2020. Firm's reply has been forwarded to DPIIT vide email dated 15.01.2021. DPIIT vide OM dated 17.02.2021 has sought some information from the firm. MeitY vide status report for EFC Meeting No. 11/AM21 dated 26.02.2021 informed that the matter may pertain to MNRE.
117.	Bosch Automotive Electronics India Private Limited, Bangalore Urban, Karnataka 01/53/8/54491/A M21/B-71/IC	18.11.20	(1) 2 Nos. Electronic Control Unit EDC17CP06 (2) 2 Nos. Electronic Control Unit EDC17CP99 (3) 2 Nos. Electronic Control Unit EDC17C50	90328910 90328910 90328910 90328910	181152	Comments sought from DPIIT and MeitY on 03.12.2020. DPIIT vide OM dated 08.12.2020 stated that they are not concerned and MeitY/DHI may be consulted in the matter.



			(4) 2 Nos. Electronic Control Unit EDC7U1 (5) 2 Nos. Electronic control unit MED17.0.7 (6) 2 Nos. Electronic Control Unit MED17.1.1 (7) 2 Nos. Electronic control unit MED17.7.12 (8) 2 Nos. Electronic Control Unit ME17.8.5 (9) 2 Nos. Electronic Control Unit ME17.9.21.1 (10) 2 Nos. Electronic Control Unit ME9.6.1 (11) 2 Nos. Electronic Control Unit M7.9.41 (12) 2 Nos. Electronic Control Unit MD1CP084 (13) 2 Nos. Electronic Control Unit VC1CP090 (14) 2 Nos. Electronic Control Unit VC1CP107 (15) 2 Nos. Electronic Control Unit VC1CP108 (16) 2 Nos. Electronic Control unit VC1CP513 (17) 2 Nos. Electronic Control Unit VD1CP030			DHI vide email dated 11.12.2020 stated that they are not concerned. Reminders sent to MeitY vide emails dated 29.12.2020 and 03.02.2021. MeitY vide email dated 04.02.2021 has sought some information from the firm. Reminder sent to firm vide email dated 23.02.2021.
118.	Jacobs Engineering India Private Limited, Navi Mumbai 01/53/8/54731/A M21/J-20/IC	06.01.21	(1) 1 No. Dell Latitude 7480, CTO- Dell Latitude7480 CTO (2) 1 No. Dell Latitude 7480, CTO-Dell ka Latitude 7480 CTO (3) 1 No. Dell	84713090 84713010	934646. 27	Comments sought from MeitY on 07.01.2021. MeitY vide email dated 27.01.2021 has sought some information from the firm. Reminders sent to firm



			latitude 7480, CTO- Dell Latitude 7480 CTO (4) 1 No. Dell Latitude 7480, CTO- Dell Latitude 7480 CTO (5) 1 No. Dell latitude 7480, CTO-Dell Latitude 7480 CTO (6) 1 No. Dell Latitude 7480, CTO-Dell Latitude 7480 CTO (7) 1 No. Dell Latitude 7480, CTO-Dell Latitude 7480 CTO (8) 1 No. Dell Latitude 7480, CTO-Dell Latitude 7480 CTO. (9) 1 No. Dell Latitude 7480, CTO-Dell Latitude 7480 CTO (10) 1 No. Dell Latitude 7480, CTO-Dell Latitude 7480 CTO (11) 1 No. Dell latitude 7480 (12) 1 No. Dell Latitude 7480 (13) 1 No. Dell Latitude 7480 (14) 1 No. Dell Latitude 7480 (15) 1 No. Dell Latitude 7480 (16) 1 No. Dell Latitude 7480 (17) 1 No. Dell Latitude 7490 (18) 1 No. Dell Latitude 7490 (19) 1 No. Dell Latitude 7490 (20) 1 No. Dell Latitude 7490 (21) 1 No. Dell			vide emails dated 10.02.2021 and 23.02.2021.
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			Latitude 7490 (22) 1 No. Dell Latitude 7490 (23) 1 No. Dell Latitude 7490 (24) 1 No. Dell Latitude 7490 (25) 1 No. Dell Latitude 7490 (26) 1 No. Dell Latitude 7490 (27) 1 No. Dell latitude 7490 (28) 1 No. Dell latitude 7490 (29) Dell Latitude 7490 (30) 1 No. Dell latitude 7470 CTO (31) 1 No. Dell latitude 7470 CTO (32) 1 No. Dell latitude 7470 CTO (33) 1 No. Dell Latitude 7470 CTO (34) 1 No. Dell Latitude 7470 CTO (35) 1 No. Dell Latitude 7470 CTO (36) 1 No. Dell latitude 7470 CTO (37) 1 No. Dell Latitude 7470 CTO.			
119.	L&T MHPS Turbine Generators Private Limited, Mumbai 01/53/8/54734/A M21/L-42/IC	07.01.21	400 Nos. Silvaloy 721 Vtg Ring 8190 ID X 0.0393 X 3T	71069290	134969. 40	Comments sought from MeitY and DPIIT on 11.01.2021. DPIIT vide OM dated 22.01.2021 informed that it is not concerned and DHI may be consulted in the matter. Comments sought from DHI on 22.01.2021 MeitY informed the Committee in the Meeting No. 10/AM21 dated 28.01.2021 that it is not concerned with the matter.

						DHI vide UO dated 09.02.2021 has sought some information /documents from the firm. Reply from firm forwarded to DHI vide email dated 23.02.2021
120.	Dell International Services India Pvt Ltd., Bangalore 01/53/8/55043/A M21/D-37/IC	15.02.21	83000 Nos Used Desktops / Thin clients / workstations (Without Monitors) 95000 Nos Used Desktop Computer Systems / Think Clients /Workstations (Including used Monitors, keyboards,& Mice) 83000 Nos Used Computer Displays(Used Monitors)	847150000 84714900 85285200	702450 000.00	Comments sought from DPIIT and MeitY on 18.02.2021. DPIIT vide OM dated 01.03.2021 has informed that they are not concerned with the matter. MeitY vide email dated 23.02.2021 has sought some information from the firm.
121.	Brooklen Impex., Karnataka 01/53/8/54760/A M21/B-76/IC	12.01.21	15000 Nos Refurbished Hard Disk	84717020	370000 0.00	Comments sought from MeitY on 12.01.2021. MeitY vide email dated 22.01.2021 has sought some information/ documents from the firm. Reminder sent to firm vide email dated 23.02.2021.
122.	Grand Lifestyles pvt ltd., Mumbai 01/53/8/54973/A M21/G-42/IC	09.02.21	5 kgs Silver & gold Alloy for Manufacturing purpose	71069290	50000.0 0	Comments sought from MeitY on 09.02.2021. MeitY vide email dated 23.02.2021 has sought some information from the firm. Firm vide email dated 26.02.2021 requested to cancel their application as they don't want to proceed for now. Hence, the Committee decided to close the case.
123.	Instac Inc., Karnataka 01/53/8/54984/A M21/I-39/IC	10.02.21	1 Pcs Monitor	852872200 0	146710. 00	Comments sought from MeitY on 11.02.2021. MeitY vide email dated 24.02.2021 has sought some information from the



						firm.
124.	CG Power And Industrial Solutions Limited., Mumbai 01/53/8/54911/A M21/C-47/IC	02.02.21	25 kgs High Purity chromium Powder	81122100	481000 00.00	Comments sought from MeitY on 04.02.2021. Application forwarded to MeitY again on 26.02.2021.
125.	Checon Shivalik Contact Solutions Private Limited., New Delhi 01/53/8/54918/A M21/C-48/IC	03.02.21	400 kgs SILVER ALLOY STRIP	71069290	287517 69.29	Comments sought from MeitY on 05.02.2021. MeitY vide email dated 24.02.2021 has sought some information from the firm.
Part 8	Ministry of Mines					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
126.	C.T. Group, Kerala 01/53/8/32008/A M19/C-3/IC	25.05.18	One Ton of Natural Calcium Carbonate Everzit	25174900	6300	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC and informed that the application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 also informed that the matter does not pertain to them. Comments sought from M/o. Mines on 30.07.2018. Reminders sent to M/o Mines on 13.08.2020, 16.09.2020 and 09.10.2020 requesting for expediting comments. M/o Mines vide OM No. 16/15/2020-M.V dated 23.10.2020 has requested to take decision in the matter subject to the comments/inputs of respective State

						Government directly. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to send the application to State Govt. for their comments. Accordingly, Kerala State Govt. has been requested vide e-mail dt. 17.11.2020 to provide their comments. Reminder sent on 09.03.2021.
127.	K K Rocks & Granites India Pvt Ltd, Trivandrum 01/53/8/E/ AM20/K-16/IC	29.08.19	15000 MTS Stone boulders or rubbles or rock stones	25169020	900000 0	Comments sought from M/o Mines & DPIIT on 03.09.2019. DPIIT vide OM dated 05.10.2020 informed that the case does not come under its purview. M/o Mines vide OM No. 16/8/2019-M.V dated 26.10.2020 has requested to take a decision in the matter subject to the comments/inputs directly from the State Government of Kerala. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to send the application to State Govt. for their comments. Accordingly, Kerala State Govt. has been requested vide e-mail dt. 17.11.2020 to provide their comments. Reminder sent on 09.03.2021.
128.	Vaibhav Global Ltd., Rajasthan 01/53/8/E/ AM20/V-36/IC	08.01.20	1000000 Kgs. Shungite Rough Stone	25140000	296150 62.50	Comments sought from M/o Mines & DPIIT on 10.01.2020. DPIIT vide OM No P-47012/11/2020 T.S. dated 20.02.20 has informed that the unit is covered under 100% EOU Scheme which is under administrative

						control of Department of Commerce. They also stated that DPIIT is not concerned with 100% EOU and DGFT may take necessary action accordingly. Ministry of Mines vide OM No. 16/10/2020-M.V. dated -nil- has requested to take decision in the matter subject to the comments/ inputs of respective State Government. Mail has been sent on 18.12.2020 to Mines Department, Rajasthan for their comments. Reminder sent on 09.03.2021.
129.	Om Marble Company, Rajkot 01/53/8/53882/A M21/O-4/IC	28.07.20	7560 MTs Rough Granite Blocks	25161100	112266 000	Comments sought from M/o Mines & DPIIT on 02.08.2020. DPIIT vide OM No P-47012/67/2020-TSW dated 27.08.2020 informed that as the import is for trading purposes, it does not come under the purview of DPIIT. M/o Mines informed vide email dated 04.11.2020 that comments/ inputs have been received recently. The case is under examination in M/o Mines. Reminders sent to M/o Mines vide emails dated 11.12.2020 and 09.03.2021.
130.	Vyara Tiles Private Limited, Gujarat 01/53/8/54017/A M21/V-25/IC	21.08.20	26 MTs Granules, Chippings and Powder of Stone of Heading 2515 or 2516 whether or not Heat Treated of Marble	25174100	342067. 14	Comments sought from M/o Mines & DPIIT on 25.08.2020. Comments received from DPIIT vide OM dated 18.12.2020. M/o Mines vide OM dated



						22.10.2020 has requested to take decision in the matter subject to the comments/ inputs of respective State Government. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to State Govt. for comments. Accordingly, Gujarat State Govt. has been requested to provide their comments vide e-mail dt. 17.11.2020. Reminder sent vide email dated 09.03.2021.
131.	Swagata Biswas, Bangalore 01/53/8/54792/A M21/S-95/IC	24.9.20	1 Piece Gemstone	71031039	192000	Comments sought from DPIIT and M/o Mines on 25.09.2020. DPIIT vide OM dated 05.10.2020 informed that import item is not concerned with them. Reminders sent to M/o Mines vide emails dated 11.12.2020 and 09.03.2021.
132.	Sahil Gupta, Haryana 01/53/8/54277/A M21/S-111/IC [ECOM Ref. No. 9780334856001 0138723 File No. 012100854277A M21]	07.10.20	26631 Kgs. Zinc Ash	26201990	134418 2.64	Comments sought from M/o Mines on 09.10.2020. M/o Mines informed that comments/ inputs received recently. The matter is under consideration with them. Reminders sent to M/o Mines vide emails dated 11.12.2020 and 09.03.2021.
133.	Sahil Gupta, Haryana 01/53/8/54278/A M21/S-112/IC [ECOM Ref. No. 9780334856001 0138725 File No. 012100854278A M21]	07.10.20	26631 Kgs Zinc Ash	26201900	134418 3	Comments sought from M/o Mines on 09.10.2020 M/o Mines informed that comments/ inputs received recently. The matter is under consideration with them. Reminders sent to M/o



						Mines vide emails dated 11.12.2020 and 09.03.2021.
134.	Siddhi Industries, Rajasthan 01/53/8/54322/A M21/S-115/IC	14.10.20	4500 MT Aluminium Dross	26204010	413437 50	Comments sought from M/o Mines & DPIIT on 15.10.2020. DPIIT vide OM dated 29.10.2020 informed that they are not concerned with the matter. MoEF&CC vide correspondence No. 23-76/2018/HSMD dated 13.09.2018 stated that the item falling under B 1100 of Schedule III D of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and its import does not required the permission of that Ministry. M/o Mines vide letter No. 16/1/2020 dated 28.12.2020 informed that clearance / NOC from MoEF&CC under hazardous and other Wastes (Management and Transboundary Movement) Rules, 2016 may be sought for this import. Comments of M/o Mines has been referred back on 15.01.2021 requesting for clarification keeping in view the observations of MoEF&CC vide correspondence No. 23-76/2018/HSMD dated 13.09.2018. M/o Mines vide OM dated 11.02.2021 informed that the Item (Aluminum Dross) to be imported is considered hazardous Waste as per the Hazardous and Other Wastes (Management & Trans-boundary



						Movement) Rules, 2016. Import of this item may create concern to the environment as after recovery of Aluminium metal, the remaining reject of the imported dross will consume valuable land resources by the process of secured landfilling. Therefore, views of Pollution Control Board may be binding on every aspect. Accordingly a decision may be taken on the application. Hence, the Committee decided to Reject the case.
135.	Bafna Brothers., Rajasthan 01/53/8/54342/A M21/B-51/IC	17.10.20	31867 Gms 925 Sterling Silver Jewellery Studded with Semi-Precious Stones	71131120	16.5	Comments sought from DPIIT, Mines & MSME on 19.10.2020. DPIIT vide OM No. P-47012/98/ 2020/TSW dated 17.11.2020 informed that they are not concerned. Reminders sent to Mines & MSME vide emails dated 11.12.2020 and 09.03.2021.
136.	MNV Metals Private Limited Alwar, Rajasthan 01/53/8/54630/A M21/M-86/IC	17.12.20	4000 MT Aluminium Dross	26204010	883680 0	Comments sought from DPIIT, M/o Mines & MSME on 21.12.2020. DPIIT vide OM No. P-47012/125/2020-TSW dated 29.12.2020 informed that they are not concerned with the import item. M/o Mines vide Om dated 23.02.2021 has stated that the Item (Aluminium Dross) to be imported is considered hazardous Waste as per the Hazardous and Other Wastes (Management & Trans-boundary



						Movement) Rules, 2016. Import of this item may create concern to the environment as after recovery of Aluminium metal, the remaining reject of the imported dross will consume valuable land resources by the process of secured landfilling. In view of the above stated inputs/ comments, this import may not be recommended. The Committee decided to Reject the case.
137.	MSS Rubber And Reclaims Pvt Ltd., Kerala 01/53/8/54948/A M21/M-100/IC	06.02.21	8640 Mts Crumb Rubber/Granule having Mesh Size finer Than 10 Mesh	40040000	153446 400.00	Comments sought from DPIIT on 08.02.2021. DPIIT vide OM dated 16.02.2021 has sought some information from the firm. Reply from firm referred to DPIIT vide email dated 16.02.2021.
138.	Siddhi Industries., Odisha 01/53/8/55042/A M21/S-179/IC	15.02.21	12000 Mts Aluminium Dross	26204010	130698 000.00	Comments sought from DPIIT and Mines on 18.02.2021. DPIIT vide OM dated 23.02.2021 informed that they are not concerned with the import item. Comments sought from MoEF&CC (HSMD) vide OM dated 25.02.2021. Reminder sent to M/o Mines vide email dated 12.02.2021.
139.	Sree Padmavathi Metal Industries., Telangana 01/53/8/55052/A M21/S-181/IC	16.02.21	1000 Mts Aluminium Dross	26204010	150000 00.00	Comments sought from DPIIT and Mines on 18.02.2021. DPIIT vide OM dated 23.02.2021 informed that they are not concerned with the import item. Comments also sought

						from MoEF&CC (HSMD) on 25.02.2021. MoEF&CC vide email dated 03.02.2021 has sought some information from the firm. Firm replied directly to MoEF&CC vide email dated 04.03.2021. Comments received from MoEF&CC vide email dated 04.03.2021.
140.	Wendt (India) Limited, Koramangala , Bangalore 01/53/8/54614/A M21/W-2/IC	15.12.20	(1) 75 Kg. Ag-Powder AGP c0180-6Silver Powder (2) 90 Kg. Ag-Powder AGP c2250-6Silver Powder	71061000	176220 00	Comments sought from DPIIT on 17.12.2020. DPIIT vide OM No. P-47012/122/2020 dated 23.12.2020 stated that as Silver powder is required for the manufacture of Grinding Wheels/ Grinding Tools, DHI may be consulted in the matter. Comments sought from DHI on 15.01.2021. DHI vide OM dated 19.02.2021 informed that the item pertains to Ministry of Mines and hence the Dept. has no comments to offer. Accordingly, comments sought from M/o Mines on 23.02.2021.
Part 9	DHI					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
141.	Express Global Logistics Pvt. Ltd., Mumbai 01/53/8/54285/A M21/E-15/IC	08.10.20	1 Set Used 230 Ton Low Profile Deck Vehicle No. 31472-20 Make Goldhofer	87169010	570301 2	Comments sought from DPIIT and DHI on 26.11.2020. DPIIT vide OM dated 08.12.2020 stated that they are not concerned and DHI may be consulted in



						the matter. Reminder sent to DHI vide Email dated 22.12.2020.
142.	Bannari Amman Spinning Mills Limited, Coimbatore, Tamilnadu 01/53/8/54505/A M21/R-25/IC	19.11.20	1 No. Used Spare Parts Electric Box (Refurbished/ Reconditioned) for VTA NC850 Sectional Warper	84559000	222500	Comments sought from DPIIT on 23.11.200. DPIIT vide OM dated 08.12.2020 stated that they are not concerned and DHI may be consulted in the matter. Comments sought from DHI on 08.12.2020. DHI vide OM dated 25.02.2021 has sought some information/ documents from the firm.
143.	P/M Tools & Abrasives, Roorkee, Uttarakhand 01/53/8/54519/A M21/P-42/IC	24.11.20	(1) 170 Kgs. Brazing/Silver Brazing Alloys in the form of foil of different thickness/ sizes. (2) 40 Kgs. Brazing/Silver Brazing Alloys in the form of powder	(1) 71069210 (2) 71061000	842341 8	For Ex post facto approval.
144.	Larsen & Toubro Limited., Kolkatta 01/53/8/54835/A M21/L-56/IC	22.01.21	1 set 725 KVA DG Set with all accessories: sl no. 9JRGS00246 1 set 500 KVA DG set with all accessories: sl no. SHB-854-07/5AG02561 1 set 500 KVA DG set with all accessories: slno.5AGG300554/5AG02184 1 set 30 KVA DG set with all accessories: sl. No. VK-OGS122-06	85021310 85021310 85021310 85021100	374777 0.00	Comments sought from DPIIT & DHI on 28.01.2021. DPIIT vide OM dated 11.02.2021 has informed that it is not concerned with the matter. DHI vide OM No. ImportCell/L&T/2021-HEI has sought some information from the firm.
145.	MRK Impex Private Limited, Delhi	13.10.20	4000 MT Iron and Steel Shaft and Crank	73269090	168000 000	Comments sought from M/o Steel on 14.10.2020.

	01/53/8/54316/A M21/M-65/IC		Shaft (Obtained from Ship)			M/o Steel vide email dated 08.02.2021 informed that the matter does not pertain to them and DPIIT may be consulted. Accordingly, comments sought from DPIIT on 12.02.2021. DPIIT vide OM dated 22.02.2021 informed that it is not concerned with the matter and DHI may be consulted in the matter. Accordingly, comments sought from DHI on 22.02.2021.
Part 10	MHA (PM Division)					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
146.	R. K. Suppliers, Bhandar, Maharashtra 01/53/8/E/ AM20/R-93/IC	19.02.20	6 nos. of Night Vision Binocular - Digital NV Signal N 340 RT.	90058000	120000	Comments sought from MHA (PM Divn.) on 17.03.2020 and again on 25.08.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 15.10.2020 stated that supply order has been sought from Home Department, Government of Maharashtra and Form ANF-1 & IEC Certificate sought from DGFT on 01.09.2020. Reminders sent on 21.10.2020 and 25.11.2020. The firm has been requested on 05.10.2020 to provide IEC Certificate. Reminders sent to firm vide emails dated 08.12.2020 and 26.02.2021.
147.	Electronics Corporation of India Ltd.,	16.04.20	4 Nos. Vehicle Mounted EC-SVJEE-1100	85255040	45087000	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has

	Hyderabad 01/53/8/51522/A M21/E-5/IC					requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable Jammer model in prescribed proforma.
148.	Sakura Geo Information Software Research Pvt. Ltd., Chennai 01/53/8/53602/A M21/S-6/IC	03.06.20	5 sets ANAFI Thermal Micro Drone with Camera for Police for Monitoring Covid- 19 Combat Operations	85258090	148532 5	Comments sought from MHA (PM Divn.) 10.06.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 28.01.2021 stated that End user certificate, Form ANF-1, details of OEM and clarification on name & Qty. of item have been sought from Home Deptt., Govt. of Tamil Nadu vide their Division's letter dated 06.07.2020. Reminder sent to them on 18.09.2020, 24.11.2020 and 04.01.2021. The firm has been requested to provide requisite information/details sought by MHA (PM Divn.) vide letter No. IV-2011/13/2020/Prov.I-1136 dated 04.01.2021. Reminder sent to firm vide emails dated 15.02.2021 and 26.02.2021.
149.	Defind Enterprises Pvt. Ltd., Gurgaon 01/53/8/53803/A M21/D-9/IC	13.07.20	(1) 2 Box Night Vision Device (2) 2 Box Night Vision Devices	90049010 90049010	232880 0	Comments sought from MHA (PM Divn.) on 18.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 28.01.2021 stated that Supply order, Form ANF-1 and clarification regarding name of item have been sought from Home Deptt., Govt. of Maharashtra on 30.07.2020. Reminder issued to them on 18.09.2020, 25.11.2020 and 30.12.2020.

						The firm vide email dated 01.12.2020 has furnished letter from Home Department, Government of Maharashtra. Reminder sent to MHA (PM Divn.) vide email dated 29.12.2020. MHA vide email dated 30.12.2020 informed that the requisite information i.e. supply order, ANF-1 form and the clarification on end user certificate and ANF-2M form as the name of item is different has not been received so far. In this regard, letter dated 01.12.2020 in r/o Home Department; Govt. of Maharashtra has been received with DGFT's email. However, 21 pages as enclosed with their letter dated 01.12.2020 has not been received. It is requested to furnish the requisite information at the earliest for processing the case further. The documents received from the firm forwarded to MHA again vide email dated 18.01.2021. Reminder sent to MHA vide email dated 26.02.2021.
150.	Kamdar Global Solutions Pvt. Ltd., Chennai 01/53/8/53831/A M21/K-10/IC	17.07.20	2 CTN ANAFI Thermal Micro Drone with Camera for Police (For Monitoring COVID 19 Combat Operations)	85258000	148532 5	Comments sought from MHA (PM Divn.), DGCA & DoT on 21.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 15.10.2020 stated that copies of end user certificate and supply order have been sought from Home Deptt.,



						Govt. of Tamil Nadu on 30.07.2020. Reminders issued to them by MHA (PM Divn.) on 18.09.2020 and 25.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 15/01/2021 informed that for import of any UAS/UAVs/RPAs/ Drone Equipment Type Approval (ETA) is required from the concerned Regional Licensing Office (RLO) of WPC Wing. Comments awaited from DGCA.
151.	Shobha Ano Prints Pvt. Ltd. Hyderabad 01/53/8/54520/A M21/S-134/IC	24.11.20	(1) 3Pcs Thermal Imaging Scope Axion XM30S (2) 3 Pcs Thermal Imaging Scope Axion LRF XQ38 (3) 3Pcs Thermal Imaging Scope Lexion XP50 (4) 3Pcs Thermal Imaging Scope Helion 2 XP50 (5) 3Pcs Thermal Imaging Binoculars Accolade 2 LRF XP50.	90058010	263732 3.68	Comments sought from MHA (PM Divn.) on 08.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 informed that no request letters in respect of Police departments are available in the proposal. Hence, they have requested to forward the proposal again along with relevant documents. Firm vide email dated 12.01.2021 requested to submit the request letter received from Police Department.
152.	Security Instruments, Rajendra Place, New Delhi, Delhi 01/53/8/54584/A M21/S-147/IC	09.12.20	(1) 1 Unit Digital Night Vision Goggles for Surveillance Purpose Required by West Bengal Armed Police for Demonstration as per Tender Ref No: WBP/DIG(AP)BK P/NIT-44(e)/2020-	90049010	106574 8	Comments sought from MHA (PM Divn.) on 09.12.2020. MHA vide letter dated 22.12.2020 has requested Home Department, Govt. of West Bengal to provide copies of the request letter of West Bengal Armed Police for conducting demonstration of one unit

			21;Dated: 07th Sep 2020 (2) 1 Unit. Digital Night Vision Goggles			of DNVG, supply order and end user certificate for use of one unit of Digital Night Vision Goggles to this Ministry for processing the proposal further. Reminder sent by MHA vide letter dated 03.03.2021.
153.	Culminating Technologies, Allahabad 01/53/8/E/AM20 /C-27/IC	28.11.19	1 No. Night Vision Device	90051000	140000	DRDO vide e-mail dated 29.01.2020 has recommended the case, subject to NOC from DDP. Accordingly, comments sought from DDP on 21.02.2020. DDP vide email dated 23.09.2020 informed that the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments may be sought from the concerned Service, directly. Accordingly, comments sought from MHA (PM Divn.) on 11.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 dated 22.12.2020 informed that import is being done for use of Indian Coast Guard. However, PM Division deals with proposals in respect of CAPFs/SPOs for grant of import permission for import of restricted items. Hence, the proposal is returned and matter may be taken up with the Ministry concerned. The Committee decided to refer the case to Coast

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			Case Combo 2 Nos Dtm- .50bmg-750gr- Case, Dtm ammo. .50bmg- Case(100rd) 1 Nos Dt-Mrk-050 Marketing Flyer, Hti			
155.	Dinex India Pvt Ltd., Dehradun 01/53/8/54800/A M21/D-34/IC	20.01.21	85 Nos 40MM Under Barrel grenade Launchergp34 35 Nos AK 15 Assault Rifle 7.62X39	93012000 93039000	155250 00.00	Comments sought from MHA (PM Divn.) on 22.01.2021. MHA vide letter dated 26.02.2021 informed that the proposal will be placed before the Committee in the meeting to be held on 03.03.2021.
156.	Hughes Precision Manufacturing Pvt Ltd., Bangalore 01/53/8/55018/A M21/H-71/IC	14.02.21	5000 Nos `Small Caliber Ammunition` 1)- 5.56 APM 73gr(Qty-1000), 2)- 5.56 RazorCore 77gr(Qty-1000), 3)- 7.62 RazorCore 175gr(Q ty-1000), 4)- 7.62M80 149gr (Qty-1000), 5)-.338 Lapua Magnum250gr(Qty -1000).	93062100	250000. 00	Comments sought from MHA (PM Divn.) on 17.02.2021. MHA vide letter dated 26.02.2021 informed that the proposal is under consideration in MHA.
Part 11	DRDO					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
157.	Whiteback Aviation, New Delhi 01/53/8/E/AM20 /W-9/IC	05.11.19	1 No. Kit Assembly, Rocket, In-Line, BRS601, REV.B for S/N 19582	88040000	131585. 20	Recommended by DRDO vide e-mail dated 21.11.19. DRDO advised to obtain the views of DDP also. Accordingly, comments sought from DDP on 11.12.19. DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the concerned Service, directly as the item proposed to be imported is not covered in

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			(PART No 8340001.7) 4 Nos Magazine (PART No 007045000H) 2 Nos Sling (PART No 8340001.8) 2 Nos Gas Piston Spring (PART No 8340001.3) 2 Nos Gas Piston Head (PART No 8340001.4) 2 Nos Cleaning Kit (PART No 8340001.9) 2 Nos User Manual (PART No 8340002)			
	CLA, New Delhi may issue the import authorization to the applicant for import of 44 Nos BUTT ASSY, ARBEL ASSY, SPRING, etc for training use in PLR & for Trails and demonstration to governmental entities in India only from Israel for CIF value of Rs. 308560.00/- [US Dollars (USD) 4060.00] subject to the conditions in DRDO email dated 03.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
159.	PLR Systems Private Limited., New Delhi 01/53/8/54834/A M21/P-60/IC	22.01.21	3 Nos Silencer 9MM (PART No 006219770)	93051000	90000.00	Approved as recommended by DRDO vide email dated 03.02.2021.
	CLA, New Delhi may issue the import authorization to the applicant for import of 3 Nos Silencer 9MM (PART No 006219770) for training on assembling & disassembling of the equipment, absorbing Transfer of Technology (ToT) and for trails & demonstration of the equipment to the defense and security establishments from Israel for CIF value of Rs. 90000.00/- [US Dollars (USD) 1200.00] subject to the conditions in DRDO email dated 03.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
160.	Rafael C/O Aero India 2021., Karnataka 01/53/8/54830/A M21/R-39/IC	21.01.21	54 Nos BEAM + 2.5 1m empty cabinet 2 Nos 85` Plasma Screen LG (PART No 809KCWCLF449 & 807KCMRK1683) 6 Nos Beam + 0.75 1m empty cabinet 244 Nos Beam 2.5mm Panels 2 Nos 80` Plasma Screen amsun (PART No	94038900 85287215 94038900 73269099 85287215 85444299 85444299 85444299 85444299 85444299 90230090 85287215 85287211 85287212 85444299 85444299	7324575.00	Comments sought from DDP & MOD on 28.01.2021. DDP vide email dated 04.02.2021 informed that items are not covered in DDP's restricted items list, therefore NIL comments are offered in the instant case.

			30 Nos 0.5m Power Cable	85444299		
			30 Nos 0.5m Data Cable	85444299		
			16 Nos rj 45 cable 1m	85311090		
			10 Nos pain power cable	85176290		
			6 Nos rj 45 cable 10m	85182900		
			3 Nos Nova600 (PART No 600144236/5/4)	85444299		
			2 Nos 75` Plasma Screen amsung (PART No S0BGZ3SGK8010 47F2 &CBGZ3FGK8010 44N)	85369090		
			2 Nos 32` PLASMA Screen amsung (PART No S6777863 & 6781167)	84713090		
			2 Nos 50` Plasma Screen amsung (PART No 2B7V35BM304286 A &304288Y)	84716040		
			13 Nos hdmi to hdmi cable	83025000		
			3 Nos dvi to dvi cable			
			6 Nos power cable			
			2 Nos power extended cable			
			3 Nos Vga Cable			
			1 Nos Rg blink (PART No 14423231313)			
			1 Nos router tp link (PART No 2173190001498)			
			1 Nos sound bar (PART No Sbv175150420182 449)			
			2 Nos Mini pl cable			
			1 Nos toolbox			
			6 Nos hdmi to dvi cable			
			6 Nos power			

			supplier 1 Nos Fujitsu PC (PART No B17O900052) 2 Nos Key board 8 Nos Plasma bracket			
Part 12	M/o P&NG					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
161.	Gastrade International, Kutch, Gujarat. 01/53/8/E/ AM20/G-20/IC	12.08.19	766.240 MTs petroleum Hydrocarbon Solvent	27101990	404560 00	Technical specification of the item was received from firm vide email dated 17.09.2020 and forwarded to P&NG on 17.09.2020. M/o P&NG has informed in the EFC meeting that the comments from IOCL/PPAC are awaited. M/o P&NG vide email dated 22.10.2020 informed that firm has not submitted complete technical specifications. Firm requested to submit the same with reminder sent on 27.11.2020. Reminder sent to firm vide email dated 24.12.2020. Final Reminder sent to the firm on 03.02.2021. The Committee decided to reject the case due to non-reply.
162.	Gastrade International, Kutch, Gujarat. 01/53/8/E/ AM20/G-22/IC	13.08.19	55.120 MTs Petroleum Hydrocarbon Solvent	27101990	308000 0	Technical specification of the item was received from firm vide email dated 17.09.2020 and forwarded to P&NG on 17.09.2020. M/o P&NG has informed in the EFC meeting that the comments from IOCL/PPAC are awaited. M/o P&NG vide email



						dated 22.10.2020 informed that firm has not submitted complete technical specifications. Firm requested to submit the same with reminder sent on 27.11.2020. Reminder sent to firm vide email dated 24.12.2020. Final Reminder sent to the firm on 03.02.2021. The Committee decided to reject the case due to non-reply.
163.	Oil Energy, Delhi 01/53/8/E/ AM20/O-4/IC	04.09.19	104 MTs Superior Kerosene Oil (SKO)	27101910	571000 0	Technical specification of the item was forwarded to M/o P&NG vide email dated 09.09.2020. M/o P&NG informed in EFC meeting that firm needs to submit complete technical specifications. Reminder sent to firm vide email dated 03.02.2021. The Committee decided to reject the case due to non-reply.
164.	JM Petrochemicals Pvt Ltd., Mathura 01/53/8/E/ AM20/J-25/IC	27.11.19	225 MTs. Solvent 125/240 (Petroleum Hydrocarbon Solent)	27101920	100400 00	M/o P&NG vide email dated 11.08.2020 informed that the technical specifications provided by the firm are incomplete and requested to provide complete technical specifications of the item to be imported by the firm. Accordingly, the firm has been requested vide email dated 02.09.2020 to furnish reply. Reminders have been sent to firm vide emails dated 14.10.2020, 01.12.2020 and 24.12.2020. Final Reminder sent to the firm on 03.02.2021.

						The Committee decided to reject the case due to non-reply.
165.	Raj Petro Specialties Pvt. Ltd, Mumbai 01/53/8/E/ AM20/R-90/IC	04.03.20	60 MT SOL-Anysol S 60 inclusive HUB - 100000900	27101920	4794	Technical specifications of import item have been referred to M/o P&NG on 26.08.2020 and again on 27.10.2020. M/o P&NG informed the Committee in the Meeting No 10/AM21 dated 28.01.2021 that details on technical specifications have been sought from the firm. Reminder sent to firm vide email dated 01.03.2021.
166.	Gandhar Oil Refinery India Ltd., Mumbai 01/53/8/52294/A M21/G-39/IC	04.05.20	(1) 2000 MT Solvent 125/240 (2) 1000 MT Solvent 60/80 (3) 1000 MT Solvent 50/120.	(1) 27101239 (2) 27101231 (3) 27101239	174712 500	The firm has been requested on 15.01.2021 to furnish complete technical specifications of the items proposed to be imported from the supplier. The firm has replied directly to P&NG vide email dated 19.01.2021. Reminder sent to P&NG vide email dated 22.01.2021 M/o P&NG vide email dated 02.03.2021 informed that firm needs to furnish technical specifications corresponding to the items they wish to import. Accordingly, the firm has been requested to furnish correct technical specifications vide email dated 02.03.2021.
167.	Shell India Markets Private Limited., Bangalore 01/53/8/54170/A M21/S-92/IC	21.09.20	(1) 0.010ltr Fuel Oil (2) 0.010ltr Diesel (3) 0.010ltr Gas Oil (4) 0.010ltr	27101961 27101944 27101941 27139000	3460	The firm was requested on 25.09.2020 to provide technical specifications followed with reminders dated 15.10.2020 and 06.11.2020.

			Vacuum Residue.			Technical specification received from firm has been forwarded to P&NG vide e-mail dt. 18.10.2020. M/o P&NG vide email dated 02.12.2020 has sought complete technical specifications from the firm. Reminders sent to firm vide emails dated 24.12.2020 and 03.02.2021. Final Reminder sent to firm vide email dated 01.03.2021.
168.	JK Engineering & Technology, West K.K. Nagar, Chennai 01/53/8/54321/A M21/J-14/IC	14.10.20	306 MTs SHELL SOL D60	27101290	17788085	Comments sought from M/o P&NG on 19.11.2020. Complete Technical Specification sought from firm vide email dated 02.12.2020. Reminder sent to firm vide email dated 24.12.2020. Firm's reply referred to P&NG vide email dated 19.01.2021. M/o P&NG informed the Committee in the Meeting No 11/AM21 dated 26.02.2021 that the case is under examination with them.
169.	Asiapiya Chemicals And Solvent Private Limited, Howrah, West Bengal 01/53/8/54468/A M21/A-81/IC	12.11.20	650 MT Ketrul D 80 (Hydrocarbon Oil with more than 70 percent mineral oil content) or Ketrul D80 KN (Hydrocarbon Oil with more than 70 percent mineral oil contents) or Ketrul D 75 (Hydrocarbon Oil with more than	27101920	24423750	Comments sought from M/o P&NG on 04.12.2020. M/o P&NG informed the Committee in meeting no. 9 dated 23.12.2020 that comments have been sought from IOCL and PPAC. M/o P&NG informed the Committee in the Meeting No 11/AM21 dated 26.02.2021 that the case is

			70 percent mineral oil contents)			under examination with them.
170.	Life Biofuels LLP, Kozhikode 01/53/8/54522/A M21/L-29 /IC	24.11.20	(1)720 MT Used Cooking Oil (2) 720 MT Biofuel	(1) 15180039 (2) 38260000	46550000	Comments sought from C&PC & Agricultural & Cooperation on 02.12.2020. D/o C&PC vide OM No. C-II-17014/4/2020-Chem.II (FTS: 16691) dated 21.12.2020 stated that DCPC does not look after Bio-fuels and cooking oils. Hence, DCPC has no comments to offer. Comments are awaited from Agricultural & Cooperation. Comments also sought from P&NG. M/o P&NG informed the Committee in the Meeting No 11/AM21 dated 26.02.2021 that the case is under examination with them.
171.	Mahindra & Mahindra Ltd., Mumbai, Maharashtra 01/53/8/54547/A M21/M-82/IC	02.12.20	(1) 1038 Kg. CEC-RF-03-A-84 Euro2 Diesel (2) 680 Kg. CEC-RF-06-99 Euro 3Diesel (3) 5000 Kg. CEC-RF-06-03 Euro 4Diesel (4) 1548 Kg. CEC-RF-06-08 B5Euro 5 Diesel (5) 7052 Kg. Diesel Euro 6 CertFuel B7 (6) 332 Kg. Diesel Fuel EN 590Arctic Tab 2B C1 4 (7) 456 Kg. CEC RF-08-A-85 Euro2 Gasoline (8) 2500 Kg. CEC-RF-02-99 Oxyless than 0.1	(1) 27101944 (2) 27101944 (3) 27101944 (4) 27102010 (5) 27102010 (6) 27101944 (7) 27101239 (8) 27101239 (9) 27101239 (10) 27101241 (11) 27101241 (12) 27101944	2699028.23	Recommended by P&NG vide OM dated 10.02.2021. Subject to further approval by Competent Authority.

			Percent Euro 3 Gasoline (9) 1064 Kg. CEC-RF-02-03 Oxy.less than 0.1 percent Euro 4 Gasoline (10) 3060 Kg. CEC-RF-02-08 E5 Euro 5 Gasoline (11) 5049 Kg. Gasoline Euro 6 Cert Fuel E10 (12) 49200 Kg. Diesel Test Fuel 2- D HC CFR 86.113- 07 B2.			
172.	Pure Organic Industries, Tiruporur, Chennai 01/53/8/54570/A M21/P-45/IC	08.12.20	300 MT EXXSOL D 40	27101290	172692 00	Comments sought from M/o P&NG on 17.12.2020. M/o P&NG informed the Committee in the Meeting No 11/AM21 dated 26.02.2021 that the case is under examination with them.
173.	JCB India Limited, Talegaon Dabhade, Pune 01/53/8/54602/A M21/J-18/IC	11.12.20	(1)41500 Kg. Diesel Fuel EN590, Arctic Tab. 2b C1.4 (2)6251 Kg. Diesel Fuel EN590, Arctic Tab. 2b C1.4 (3)3128 Kg. Diesel Fuel EN590, Arctic Tab. 2b C1.4	(1)271019 30 (2)271019 30 (3)271019 30	179660 19.39	Recommended by P&NG vide OM dated 09.02.2021. Subject to further approval by Competent Authority.
174.	Pon Pure Chemical India Private Limited., Chennai 01/53/8/54749/A M21/P-54/IC	08.01.21	1000 Mts Isopar – L	27101290	657180 00.00	Recommended by M/o P&NG vide OM dated 05.02.2021. Subject to further approval by Competent Authority.
175.	Becton Dickinson India Private Limited., Delhi 01/53/8/54726/A M21/B-74/IC	06.01.21	2000 Kgs Soltrol- 10	27101290	759390. 00	Recommended by M/o P&NG vide OM dated 05.02.2021. Subject to further approval by Competent Authority.
176.	Gandhar Oil Refinery (India) Ltd., Maharashtra 01/53/8/52294/A M21/G-37/IC	04.05.20	1000 Mts Solvent 60/80 2000 Mts Solvent 125/240 1000 Mts Solvent 50/120	27101231 27101239 27101239	174712 500.00	Comments sought from M/o P&NG on 15.01.2021. M/o P&NG informed the Committee in the Meeting No 11/AM21 dated 26.02.2021 that the case is

						under examination with them.
177.	Suzuki Motor Gujarat Private Limited., Gujarat 01/53/8/55048/A M21/S-180/IC	16.02.21	3672 kgs CEC Legislative Fuelrf-02-08 E5 (Euro V gasoline) 3060 kgs Gasoline Euro-6 Cert fuel E10 (Euro Vi gasoline)	27101241 27101290	534875 2.00	Comments sought from M/o P&NG on 18.02.2021. M/o P&NG informed the Committee in the Meeting No 11/AM21 dated 26.02.2021 that the case is under examination with them.
178.	Avl Technical Centre Private Limited., New Delhi 01/53/8/55050/AM21/A-125/IC	16.02.21	1584 kgs CEC Legislative Fuelrf-06-03 (Euro Ivdiesel) 1700 kgs CEC Legislative Fuelrf-06-03 (Euro Ivdiesel)	27101944 27101944	181130 0.48	Comments sought from M/o P&NG on 18.02.2021. M/o P&NG informed the Committee in the Meeting No 11/AM21 dated 26.02.2021 that the case is under examination with them.

Part 13

DoT

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
179.	The TATA Power Company Ltd., Karnataka 01/53/8/E/ AM20/T-39/IC	24.12.19	1 No. GPR System 2 Channel Shielded Antenna SPH Engineering Type Zond-12E 1000A 1 No. 500A GPR System SPH Engineering Type Zond-12E	85261000 85261000	25.8	Comments sought from DoT on 06.01.2020. DoT vide letter No. R-11020/05/2016-PP dated 28.02.20 has requested the firm to provide technical literature and RF specifications of the equipment proposed to be imported. Technical literature and RF specifications of the equipment proposed to be imported by the firm has been forwarded to DoT vide email dated 17.09.2020. DoT vide OM dated 09.10.2020 informed that "the firm has obtained ETAs through self declaration. However ETA through self declaration is valid only for equipments which are exempted from import licensing requirements as

						per the Import Policy of DGFT and invited attention to refer to the clause no. (V) of Terms and Conditions mentioned in the ETAs. Hence, ETA's obtained are not proper. They also informed that the firm may be directed to approach concerned Regional Licensing Office (RLO) of WPC Wing for grant of ETA". Accordingly, firm has been informed the same vide email dated 14.10.2020. Reminders sent to firm vide emails dated 01.12.2020 and 09.03.2021.
180.	Revyrie Global Tech Solutions Pvt Ltd., Trivandrum 01/53/8/E/ AM20/R-76/IC	06.02.20	1 Box Netgate Firewall Router	85255090	.06	Comments sought from DoT on 11.02.2020. Application again sent to DoT via email dated 10.07.2020 requesting for furnishing comments. DoT via letter No. R-11020/05/2016-PP dated 24.07.2020 sought technical literature and RF specifications of the equipment proposed to be imported by the firm. Reminders sent to firm vide emails dated 05.11.2020, 01.12.2020 and 02.03.2021. An email has been sent to the firm on 03.03.2021, in reference to their email dated 02.03.2021
181.	Revogue, Goregaon West, Mumbai 01/53/8/E/ AM20/R-77/IC	07.02.20	1998 Nos. 8S Toys drone with camera total weight of the drone with remote control and packing box is 640 grams	95030030	7.10687 60	Comments sought from DoT on 11.02.2020, 10.07.2020 and again on 17.09.2020. Application sent to DoT again vide email dated 05.11.2020. Comments also sought from

						DGCA on 02.12.2020. Reminder sent to DGCA vide email dated 09.03.2021 DoT vide letter dated 20.11.2020 stated to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019.
182.	Google Cloud India Pvt Ltd., Gurgaon 01/53/8/E/ AM20/G-60/IC	12.02.20	10 Nos. Assy, Power Filter Module, 4 X IEC320 C20 Input, 1X 10P Connector Output, No Circuit Breaker, IKEACOLO, PFM4	85489000	3.0	Comments sought from DoT on 28.02.2020 and again on 05.10.2020. DGCA vide email date 11.06.2020 informed that the request of applicant to import Power Filter module ITC (HC) Code is 854890000, which does not come under the purview of DGCA. DOT vide letter dt. 23.10.2020 has sought technical literature and RF specifications from the firm. Reminders sent to firm vide emails dated 26.11.2020 and 29.12.2020. Reply from firm referred to DoT vide email dated 08.02.2021. DoT vide letter dated 26.02.2021 informed that no NOC/comments are required from WPC Wing for its import. The Committee decided to seek comments from MeitY. Accordingly, comments sought from MeitY on 03.03.2021.



						MeitY vide email dated 04.03.2021 has sought some information from the firm.
183.	Jiva Sciences Pvt. Ltd., Bengaluru 01/53/8/53661/A M21/J-3/IC	22.06.20	1 No RF Power Amplifier for R&D Testing Purpose on Rental Basis and Return	85437091	.01	Comments sought from DoT on 23.06.2020 and again on 10.07.2020. DOT vide letter No. R-11020/05/2016-PP dated 31.07.2020 stated that for import of RF Power Amplifier by the firm is required to obtain a decision letter to grant license from WPC Wing followed by an import license by respective Regional Licensing Office (RLO) of WPC Wing. The comments from respective Regional Licensing Office (RLO) of WPC Wing are still awaited. Reminders sent to firm vide emails dated 01.12.2020 and 09.03.2021.
184.	Volvo Group India Pvt. Ltd., Bengaluru 01/53/8/53924/A M21/V-21/IC	10.08.20	1 No. NOX Sensor	87089900	.07	Comments sought from DOT on 02.09.2020 and again on 05.10.2020. DOT vide letter dt. 23.10.2020 has sought technical literature and RF specifications from the firm. Reminders sent to firm vide emails dated 26.11.2020, 29.12.2020 and 02.03.2021.
185.	Google Cloud India Private Limited, Gurgaon 01/53/8/54790/A M21/G-21/IC	24.09.20	85 Nos. GPN#72003090-01, Assy, Power Filter Module, 4 X IEC320 C20 Input, 1 X 10p Connector Output, No Circuit Breaker, Ikea Colo, PFM4.	85489000	34.8730 120	Comments sought from DOT and DGCA on 25.09.2020. DGCA vide email dated 05.10.2020 stated that ITC (HS) Code 85489000 does not come under preview of DGCA and returned the application.

						DoT vide letter dated 08.02.2021 has sought some information from the firm. DoT vide letter dated 18.02.2021 informed that no NOC/comments are required from WPC Wing for its import. The Committee decided to seek comments from MeitY. Accordingly, comments sought from MeitY on 01.03.2021.
186.	RBPT Infotech LLP, Vapi, Gujarat 01/53/8/54203/A M21/R-20/IC	26.09.20	1 piece UAV/UAS/RPA/ Drones from China	85437099	.08000	Comments sought from DoT & DGCA on 28.09.2020 DOT vide OM dt. 15.10.2020 has informed that they have not received the e-mail from DGFT. Application again sent to DOT on 29.10.2020. DoT vide letter dated 20.11.2020 stated to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Comments are awaited from DGCA.
187.	Airports Authority of India, Delhi 01/53/8/54438/A M21/A-76/IC	06.11.20	(1) 10 Nos. VHF Transmitters (2) 10 Nos. VHF Receivers	85255010	288801 5.06	Comments sought from DoT on 09.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/ clearance from respective Regional Licensing Office (RLO) of WPC Wing. Import Licence No. SR-2018104951 dated

						13.06.2019 (attached under reference) was valid upto 12.12.2019 . The Committee decided to seek comments from DGCA.
188.	Airports Authority of India, Delhi 01/53/8/54439/A M21/A-77/IC	07.11.20	(1) 390 Nos. VHF Transmitters (2) 390 Nos. VHF Receivers	85255010	112632 587.22	Comments sought from DoT on 09.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing. The Committee decided to seek comments from DGCA.
189.	Elcome Integrated Systems Pvt Ltd., Navi Mumbai 01/53/8/54750/A M21/E-24/IC	08.01.21	2 set MDC 2041A Koden Radar With all Accessories	85261000	476580. 00	Comments sought from DGCA & DoT on 11.01.2021. Comments received from DoT vide letter dated 08.02.2021.
190.	Manoj Dodda, Vijayawada 01/53/8/54599/A M21/M-84/IC	10.12.20	1 Nos drone for individual student project	015301534 4	3000.00	Comments sought from DGCA & DoT on 12.01.2021. DoT vide letter dated 08.02.2021 informed that for import of any UAS/UAVs/RPAs/ Drone, Equipment Type Approval (ETA) is required from the concerned Regional Licensing Office (RLO) of WPC Wing.
191.	San Marine., kakinada 01/53/8/54866/A M21/S-169/IC	27.01.21	1 Nos 4KW Radar	85261000	470497. 00	Comments sought from DoT on 01.02.2021. DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an import license/ Clearance the concerned Regional Licensing Office (RLO) of WPC Wing. The Committee decided to seek comments from DGCA.
192.	Danny Dsouza.,	04.02.21	1 Unt Marine	85261000	235500	Comments received from

	Thane 01/53/8/54937/A M21/D-36/IC		Radar JMR-9225-6XC		0.00	DoT vide letter dated 18.02.2021. The Committee decided to seek comments from DGCA.
193.	Axis Video Systems India Pvt Ltd., Karnataka 01/53/8/54956/A M21/A-122/IC	08.02.21	3 Nos Radar Detector	85261000	131771.00	Comments received from DoT vide letter dated 18.02.2021. The Committee decided to seek comments from DGCA.
Part 14	DGCA					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
194.	Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/ AM20/H-14/IC	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	73269099 75089090 84119100	64.8	Comments sought from DGCA on 19.08.2019. DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance.
195.	Kavita Bhardwaj, Gurgaon 01/53/8/E/ AM20/K-29/IC	18.12.19	100 Box Motor, Propellers, fight controller, power distribution board, RF devices, carbon fiber parts, frames, wires, other items, batteries, etc.	95030030	1.0	Comments sought from DGCA on 30.12.19. DGCA vide e-mail dated 01.01.20 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. The applicant has been informed on 30.10.2020 to approach DGCA. The Committee decided to close the case.
196.	Ranjan Kumar Nayak, Kolkata 01/53/8/E/ AM20/R-51/IC	18.12.19	01 Box OSSYMA X8PRO FPV RE QUADCOPTER DRONE	95030030	.91	Comments sought from DGCA on 30.12.2019. DGCA vide e-mail dated 31.12.19 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT.

						The applicant has been informed on 30.10.2020 to approach DGCA. The Committee decided to close the case.
197.	Ispagro Robotics Pvt. Ltd., Mangalore 01/53/8/E/AM20/I-44/IC	24.12.19	1 Box Smartap PRO	85423100	4.8	Comments sought from DHI & DGCA on 31.12.2019. DHI vide OM No. 15(1)/IspagroRobotics/2020-HEI dated 05.10.2020 stated that the import items are not concerning to DHI. As the items are pertaining to MeitY and DGCA, their views may be obtained. Reminder sent to DGCA on 17.09.2020. DGCA vide email dated 17.09.2020 has sought some clarification from the firm. Reminder sent to firm vide email dated 03.11.2020.
198.	Ruthra Moorthy, Chennai 01/53/8/E/AM20/R-53/IC	02.01.20	1 No. Eachine mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	95030090	.02	Comments sought from DGCA on 10.01.2020. Reminders sent to DGCA vide email dated 17.09.2020 and 03.11.2020. DGCA vide email dated 05.11.2020 has sought some information from the firm. Reminder sent to firm vide email dated 09.03.2021
199.	Grover Zampa Vineyards Ltd, Mumbai 01/53/8/E/AM20/G-52/IC	30.01.20	1 No. Drone	98059000	11.7	Comments sought from DGCA & DoT on 06.02.2020. Reminder sent to DGCA & DoT vide email dated 17.09.2020. DOT vide OM dt. 15.10.2020 has informed that they have not received e-mail from DGFT, hence committee decided to resend the mail to DoT.

						Reminder sent to DGCA and DoT vide email dated 09.03.2021
200.	Veda Defense Systems Pvt. Ltd., Delhi 01/53/8/E/AM20/V-55/IC	06.03.20	20 Nos UAV components	85437099	--	Comments sought from DGCA on 12.03.2020. DGCA vide email dated 09.06.2020 noted that as per the ANF-2M, the imported item will be supplied to the IAF. However, details of EUC/PI/Contract have not been submitted by the applicant. Therefore, the applicant was asked to submit the same, for further action by them. Firm's reply has been referred to DGCA on 29.09.2020. DGCA vide email dated 30.09.2020 informed that the copy of NOC from IAF, is not authenticated and not acceptable to consider. The firm vide email dated 03.11.2020 has been asked to submit authenticated NOC from IAF. Firm replied vide email dated 03.11.2020. DGCA vide email dated 04.11.2020 DGCA doesn't dealt defense matter, Therefore, the comment from DGCA may be treated as NIL.
201.	Bajaj Auto Ltd., Maharashtra 01/53/8/53805/A M21/B-28/IC	14.07.20	1 No. Helicopter Sikorsky S 76D along with loose equipments as per contract.	88021200	14998.0	Comments sought from DGCA on 18.07.2020. Reminder has been sent to DGCA on 11.12.2020 requesting for providing comments. DGCA vide email dated 11.12.2020 informed that the firm may be advised to obtain the principle

						approval/ NOC from DGCA before granting import license by DGFT.
202.	Trithi Robotics Pvt Ltd., Karnataka 01/53/8/53977/A M21/T-29/IC	17.08.20	50 CTN Precision Agriculture Spray Drone	84248200	3.7	Comments sought from DPIIT, DGCA & DoT on 19.08.2020. DPIIT vide OM dated 24.08.2020 informed that they are not concerned with the matter. DOT vide letter dated 23.10.2020 has sought technical literature and RF specifications from the firm. Firm's reply was referred to DoT vide email dated 26.11.2020. Reminder sent to DoT vide email dated 22.12.2020. DoT vide letter No. R-11020/05/2016-PP dated 12.01.2021 stated that for the subject categories of equipment the applicant needs to obtain ETA from the concerned RLOs of WPC Wing as per prescribed procedure and ETA through self declaration is not applicable. 'NOC' issued to the firm from DGCA vide letter dated 23.10.2020.
203.	iTrontik Smart Systems Pvt Ltd., Maharashtra 01/53/8/54098/ AM21/I-20/IC	08.09.20	1 Unit Transmitter	95030090	.02	Comments sought from DGCA & DoT on 10.09.2020. Reminder sent to DGCA and DoT vide email dated 03.11.2020. DoT vide letter dated 8.12.2020 has sought information from the firm. Firm's reply has been

						referred to DoT vide email dated 09.12.2020. DoT vide letter No. R-11020/05/2016-PP dated 12.01.2021 stated that the requisite details have not been provided by the firm and requested to provide category of model/technical literature and RF specifications of the equipment proposed to be imported for further examination. The firm has been requested on 12.01.2021 to furnish reply to above queries of DoT. The firm replied vide email dated 13.01.2021. Firm's reply forwarded to DoT vide email dated 19.01.2021. DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an ETA and subsequently import license/Clearance the concerned respective RLO of WPC wing.
204.	Alpha Design Technologies Pvt. Ltd., Bangalore 01/53/8/54512/A M21/A-85/IC	23.11.20	2 Nos. X- Band Magnetron Transmitter	852610070	200032 00	Comments sought from DGCA& DoT on 23.11.2020. DGCA vide email dated 26.11.2020 has informed that import of X- BAND MAGNETRON TRANSMITTER is does not comes under purview of DGCA, hence the items are may be related to defense. therefore comments from DGCA may be treated as Nil DoT vide letter No. R-11020/05/2016-PP dated



						10.12.2020 stated that the firm is required to obtain an import license/clearance from respective Regional Licensing Office (RLO) of WPC Wing.
205.	Airports Authority of India, Rajiv Gandhi Bhawan, New Delhi 01/53/8/54634/A M21/A-99/IC	18.12.20	(1) 1 Set Dual HP Distance Measuring Equipment (DME) with Accessories (2) 1 Set Dual HP Distance Measuring Equipment (DME) with Accessories (3) 1 Set Dual HP Distance Measuring Equipment (DME) with Accessories (4) 1 Set Dual HP Distance Measuring Equipment (DME) with Accessories (5) 1 Set Dual HP Distance Measuring Equipment (DME) with Accessories (6) 1 Set Dual HP Distance Measuring Equipment (DME) with Accessories (7) 1 Set Dual HP Distance Measuring Equipment (DME) with Accessories (8) 1 Set Dual HP Distance Measuring Equipment (DME) with	85269110	865603 42.67	Comments sought from DGCA on 21.12.2020.

			Accessories (9) 1 Set Dual HP Distance Measuring Equipment (DME) with Accessories (10) 1 Set Dual HP Distance Measuring Equipment (DME) with Accessories (11) 1 Set Dual LP Distance Measuring Equipment (DME) with accessories (12) 1 Set Dual LP Distance Measuring Equipment (DME) with accessories (13) 1 Set Dual LP Distance Measuring Equipment (DME) with accessories (14) 1 Set Dual LP Distance Measuring Equipment (DME) with accessories (15) 1 Set Dual LP Distance Measuring Equipment (DME) with accessories (16) 1 Set Dual LP Distance Measuring Equipment (DME) with Accessories (17) 1 Set DME Repair Facility/Test Jig with			
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		aircraft)	88021100		
		9 Box Futura	88021100		
		(model aircraft)	88021100		
		3 Box Fox (model	88021100		
		aircraft)	88021100		
		1 Box Votec	88021100		
		(model aircraft)	88021100		
		1 Box Zero mini	88021100		
		(model aircrafts0	88021100		
		5 Box MXS V2	88021100		
		(model	88021100		
		2 Box kingfisher	88021100		
		(model aircraft)	88021100		
		1 Box Flash (model	88021100		
		aircraft)	88021100		
		3 Box 800mm Fox			
		(model aircraft)			
		1 Box 1500mm			
		MOA (model			
		aircraft)			
		2 Box FOX v2			
		(model aircraft)			
		1 Box 70mm F16			
		V2 (model aircraft)			
		2 Box ARC-RED			
		(model aircraft)			
		3 Box ARC-			
		GREEN (model			
		aircraft)			
		3 Box NFD-S608			
		(model aircraft)			
		1 Box B-25 Mini			
		(model aircraft)			
		1 Box BF109 Blue			
		and Grey Mini			
		(model aircraft)			
		4 Box XUAN P38			
		(model aircraft)			
		2 Box Piper J3-Kit			
		(model aircraft)			
		1 Box MINI F4U			
		(model aircraft)			
		3 Box BF109			
		(model aircraft)			
		4 Box PT-17			
		yellow (model			
		aircraft)			
		1 Box PT-17 Blue			
		3 Box HS-123			
		(model aircraft)			
		2 Box A4F mini			
		(model aircraft)			
		3 Box AMX Mini			

			(model aircraft) 6 Box T45 Mini (model aircraft) 2 Box F86 Mini (model aircraft) 2 Box P47 mini (model aircrafts) 2 Box BF109 Mini (model aircraft) 4 Box Tiger Venus (model aircraft) 1 Box JOWER AMX (model aircraft) 2 Box JOWER 15 (model aircraft) 1 Box F4U (model aircraft) 1 Box ZD fantasy racer (model aircraft) 1 Box Glider (model aircraft) 3 Box HC-B25 (model aircraft)			
Part 15	Department of Biotechnology					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
209.	National Centre For Biological Sciences., Karnataka 01/53/8/54136/A M21/N-14/IC	15.09.20	9000 Nos Rhagoletis Pomonella Pupae	01069010	.04	Comments sought from D/o Biotechnology on 15.09.2020. D/o Biotechnology vide email dated 01.10.2020 stated that DGFT may request the applicant to submit the IBSC minutes where import of 9000 Nos. Rhagoletis Pomonella Pupae was considered and approved. The firm vide email dated 8.10.2020 has informed that they have applied for IBSC approval and it is under consideration for review in the upcoming meeting. Reminder sent to firm vide email dated 01.03.2021.

						Reply from firm forwarded to D/o Biotechnology vide email dated 01.03.2021
210.	Tata Memorial Centre – ACTREC (Advanced Centre for Treatment Research & Education in Cancer), Khargha, Navi Mumbai 01/53/8/54480/A M21/T-60/IC	17.11.20	600 Nos. Drosophila (PomaceFruitFlies) Lines from Vienna Drosophila ResourceCenter in Vienna, Austria	00000000	3.90276	Approved as recommended by D/o Biotechnology vide email dated 02.03.2021.
RA, Mumbai may issue the import authorization to the applicant for import of 600 Nos Drosophila (pomace fly) lines from Austria for CIF value of Rs.390276.00/- [EURO (EUR) 4395.00] subject to the conditions in D/o Biotechnology email dated 02.03.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.						
211.	Tata Institute For Genetics And Society., Bengaluru 01/53/8/54886/A M21/T-80/IC	29.01.21	42 Vls Drosophila melanogaster lines from Bloomington Drosophila Stock Center (BDSC),USA. The14 Drosophila melanogaster lines mentioned in IBSC certificate and attached file named as 'Miscellaneous document 1' will be imported from BDSC.	01064190	88000.00	Comments sought from D/o Biotechnology on 02.02.2021. D/o Biotechnology vide email dated 10.02.2021 sought some information from the firm. The firm replied vide email dated 16.02.2021.
212.	Centre For Dna Fingerprinting And Diagnostics Cdfd., Hyderabad 01/53/8/54981/A M21/C-52/IC	10.02.21	500 Vls Drosophila (pomace fly) lines	01069000	362647.00	Approved as recommended by D/o Biotechnology vide email dated 26.02.2021.
RA, Hyderabad may issue the import authorization to the applicant for import of 500 Vls Drosophila (pomace fly) lines from Austria for CIF value of Rs.362647.00/- [US Dollars (USD) 4976.00] subject to the conditions in D/o Biotechnology email dated 26.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.						
213.	Centre For DNA Fingerprinting And Diagnostics.,	15.02.21	500 VLS Drosophila (pomace fly) lines	01069000	246274.00	Comments sought from D/o Biotechnology on 17.02.2021. D/o Biotechnology

	Hyderabad 01/53/8/55035/A M21/C-53/IC					informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
Part 16	D/o Food & PD					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
214.	Andante Foods LLP, Bangalore 01/53/8/53907/A M21/A-23/IC	06.08.20	(i) 86320 litres Used Vinegar (128,960 litres as revised by firm vide email dt.18.08.2020) (ii) 457 Nos. Empty Barrels (686 pieces as revised by firm vide email dt.18.08.2020)	22090090 39233090	5.26360 (7.8605 6.67 as revised by firm vide email dt.18.08.2020)	Technical specification of the product to be imported by the firm has been provided to M/o P&NG on 03.09.2020. M/o P&NG vide OM No. P-12019(11)/54/2020-Sup./(E-35421) dated 01.10.2020 stated that the items mentioned in the application do not pertain to them. Hence, M/o P&NG has no comments to offer in this matter. Committee decided to examine and send to the concerned Ministry as per allocation of Business Rules, for comments. Application has been forwarded to D/o Consumer Affairs, D/o Food & PD and Agriculture Cooperation and Farmers' Welfare on 29.10.2020. Reminders sent to D/o Food & PD vide emails dated 02.11.2020, 29.12.2020 and 09.03.2021.
Part 17	PESO					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
215.	Himachal Futuristic Communications Ltd, Solan	16.01.19	M100 Electric Detonator	36030051	24.77	Comments sought from PESO on 17.01.2019. PESO vide letter dated

	01/53/8/E/AM19/H-28/IC					04.02.2019 sought information from the firm. PESO vide e-mail dated 17.03.2020 informed that reply not received from the firm. Reminders sent to firm vide emails dated 29.09.2020, 23.10.2020 and 09.03.2021.
216.	Pixadoo Visuals Private Limited, Bangalore. 01/53/8/E/AM20/P-11/IC	23.05.19	128 Nos. of Composit TI for stage Effect, Host Controller Falls Under Other Pyrotechnic Articles etc.	36069010 36049090	4.14	Comments sought from PESO on 28.05.2019. PESO vide letter dated 25.06.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date. Reminder sent to firm vide email dated 09.03.2021.
217.	Sial Manufactures Pvt. Ltd., Lucknow. 01/53/8/E/AM20/S-44/IC	17.07.19	119 Box Primers G	93063000	26.9410 0	PESO vide letter No. E-25(38) Import/ Pol/2018 dated 22.08.2019 sought some information from the firm followed with reminder dated 17.03.2020. Reminders sent to firm on 11.10.2020 and 02.11.2020 requesting for furnishing reply. Final Reminder sent to firm vide email dated 09.03.2021.
218.	Indian Explosives Private Limited., West Bengal 01/53/8/54848/A M21/I-37/IC	25.01.21	300000 Pcs Igniters (UN No.0454 Class1.4S), HiFIRE-Fuse Head (Lower Fuse Head resistance), Fuse Head -Seismic (For Import only) Fuse Heads for Electrical Detonators/Soldere d Fuse Heads for Electrical Detonators/Eclectic Fuses/Squibs/Fuse Head Seismic	36030041	830588 0.00	Approved as recommended by PESO vide letter dated 05.02.2021.

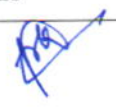
			Insens /Articles Pyrotechnic.			
	RA, Kolkata may issue the import authorization to the applicant for import of 300000 Pcs of Igniter HiFIRE-Fuse Head Seismic from Austria for CIF value of Rs. 8305880.00/- [EURO (EUR) 93136.00] subject to the conditions in PESO vide letter dated 05.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Kolkata.					
218 (a)	Baker Highes Singapore PTE 01/53/8/54997/A M21/B-86/IC	11.02.202 1	3564 INC F310019338 SLEEVE STIMGUN 3-3/8` PERF GUN ARTICLES EXPLOSIVES, N.O.S 1.4S UN0349 3564 INC F310019451 SLEEVE STIMGUN 4-1/2` PERF GUN ARTICLES EXPLOSIVES, N.O.S 1.4S UN0349 100 Nos F235263000 CHARGE CUTTER-TBG 2 1/4 FOR 2 7/8 217 INCH WALL CHARGES SHAPED 1.4D UN 0440 100 Nos F20700680 CUTTER TBG 2 1/32 INCH FOR 2 7/8 INCH 217 INCH WALL CHARGES SHAPED 1.4D UN 440 400 Nos A2000421000 CHARGE OWEN PAC-1562-455 CIRC 1.4D UN0440 3000 Nos F180380604 CHARGE ASSY	36020090 36030019	514032 90.37	Approved as recommended by PESO vide letter dated 22.02.2021.



			1711 PREDATOR XP HMX CHARGES SHAPED 1.4D UN0440 50 Nos A2005540003 TOOL STIMTUBE 2.00' OD X 3ft LONG ARTICLES EXPLOSIVES, N.O.S 1.4S UN0349 50 Nos A2005539003 TOOL STIMTUBE 1-11/16' OD X 3ft LONG ARTICLES EXPLOSIVES, N.O.S 1.4S UN0349 200 Nos F248961000 DETNTR TOP FIRING JETRCD1208 MOD EB161 HNS DETONATORS, ELECTRIC 1.4B UN 0255 2000 Nos F310401705 CHARGE ASSY 4539 PREDATOR ZX HNS CHARGES SHAPED 1.4D UN 0440 50 Nos A2006554000 INITIATOR,HNS NONBREACHIN G 51-6985-4 DETONATORS, NONELECTRIC 1.4S UN 0455			
	RA, Mumbai may issue the import authorization to the applicant for import of 13078 Nos of oil well logging explosives from USA for CIF value of Rs.51403290.37/- [US Dollars (USD) 696521.55] subject to the conditions in PESO letter dated 22.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
218 (b)	Viking Life-Saving	11.02.2021	21400 Nos Fireworks (Marine)	36049010	194651 40.24	Approved as recommended by PESO



	Equipment Mumbai PVT LTD 01/53/8/54998/A M21/V-47/IC		Signals)			vide letter dated 22.02.2021.
	RA, Mumbai may issue the import authorization to the applicant for import of 21400 Nos of Fireworks (Marine Signals) from Germany for CIF value of Rs. 19465140.24/- [EURO (EUR) 248724.00] subject to the conditions in PESO letter dated 22.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
Part 18	M/o Textiles					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
219.	Aym Syntex Limited, Dadra and NA. 01/53/8/E/AM20 /A-49/IC	02.08.19	350000 nos. of Used Steel Bobbins	73269099	175.0	Comments sought from DIPP on 06.08.2019. Comments sought from DHI & M/o Textiles on 16.09.2019 as per DIPP's OM No. P-47012/56/2019-TSW dated 13.08.19. DHI vide OM No. 9/83/2020-HE&MT dated 05.10.2020 stated that the request has been examined in consultation with Industry Associations and it is noted that there is sufficient local capacity/manufacturers of steel bobbins namely M/s. Samruddhi Engineering, M/s. Trim Engineers and others. Therefore, M/s. Aym Syntex are requested to contact the local manufacturers for meeting their requirement of steel bobbins. Thus the import of second-hand steel bobbins is not supported as it does not encourage the "Make in India" policy. Hence, the Committee decided to Reject the case.
Part 19	MSME					
Sl. No.	Name of the applicant (M/s.)	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status



	&HQ File No.				(lakh)	
220.	Jell Pharmaceuticals Pvt. Ltd., Rabale , Navi Mumbai, Maharashtra 01/53/8/53853/A M21/J-5/IC	22.07.20	13000 Kgs. Natural incense stick 10 Inch (unperfumed) counting 800-850 sticks/kg, Dipping ratio 35-40, Burning 100	33074100	825825	Comments sought from MSME on 17.12.2020. Reminder sent to MSME on 21.12.2020.
221.	Ramesh Flowers Private Limited, Tuticorin, Tamilnadu 01/53/8/54467/A M21/R-24/IC	12.11.20	1393.480 Kgs. Dried Flowers / Cut Flowers	06039000	11.45520	Comments sought from MSME on 12.11.2020. Reminder sent to MSME vide email dated 09.03.2021.
222.	MatrixOne Brands Private Limited., Mumbai 01/53/8/54758/A M21/M-93/IC	11.01.21	69 Kgs Ganesha Eva Car Air Freshener 12g Lavender-Omniscient (Matrcarganeshal) 69 Kgs Ganesha Eva Car Air Freshener 12g Sandlwood-Omniscient (Matrcarganeshal) 69 Kgs Ganesha Eva Car Air Freshener 12g Rose-Omniscient (Matrcarganeshal) 69 Kgs Ganesha Eva Car Air Freshener 12g Jasmine-Omniscient (Matrcarganeshal)	33074900 33074900 33074900 33074900	837296.00	For Ex-post facto approval.

Part 20

Department of Agriculture, Cooperation and Farmers' Welfare

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
223.	Arceli Agribiz Pvt. Ltd., Ahmedabad 01/53/8/E/AM20 /A-80/IC	15.10.19	100 Kgs Industrial Hemp Seeds, used for growing fiber	12079990	1.00000	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 18.10.2019. Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare vide emails dated 17.08.2020,

						05.09.2020, 02.11.2020 and 09.03.2021.
224.	Fringe Papo International, New Delhi 01/53/8/E/ AM20/F-17/IC	13.11.19	250 MTs. Buckwheat Seed	10081010	131.250 00	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 20.11.2019. Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020, 05.09.2020 and 02.11.2020. D/o Agriculture, Cooperation & Farmers Welfare vide email dated 06.11.2020 informed the firm that application is not in prescribed format. Reminder sent to firm vide email dated 01.12.2020 and 09.03.2021.
225.	A3 Express Cargo, Chennai 01/53/8/E/AM20/A-98/IC	09.01.20	22 MTs pure White Sesame Seed	12074000	8.3	Comments sought from D/o Agriculture Cooperation and Farmers Welfare on 05.03.2020. Reminders sent vide emails dated 17.08.2020, 05.09.2020 and 02.11.2020. D/o Agriculture, Cooperation & Farmers Welfare vide email dated 06.11.2020 informed the firm that application is not in prescribed format. Reminder sent to firm vide email dated 01.12.2020 and 09.03.2021.
226.	Nikunj Malaviya, Surat 01/53/8/53685/A M21/N-7/IC	24.06.20	3000 MTs. Unflavoured Supari Betel Nut Product from Vietnam.	21069030	2.51300	Comments sought from D/o. Agriculture, Cooperation & Farmers Welfare on 02.07.2020. Reminders sent vide emails dated 17.08.2020, 17.09.2020, 02.11.2020 and 09.03.2021.
227.	Spal Agro Spares, Coimbatore 01/53/8/54169/A M21/S-91/IC	21.09.20	12100 CTN Power Tiller blades used for agri purpose	84329000	100.0	Comments sought from Agriculture and Cooperation on 08.09.2020. Reminders sent to Agriculture &

						Cooperation vide emails dated 02.11.2020 and 30.12.2020.
228.	Pagariya Auto Pvt. Ltd., Aurangabad 01/53/8/54256/A M21/P-32/IC	5.10.20	165 Nos. Rotary Tiller for agricultural application with standard accessories	84328020	131.25000	Recommended as per D/o Agriculture, Cooperation & Farmers Welfare vide OM dated 25.02.2021. Subject to Approval by Competent Authority.
229.	Siddhi Vinayak Agri Procession Pvt. Ltd., Pune 01/53/8/54383/A M21/S-122/IC	28.10.20	110 Nos. Seeds of Potato(In-Vitro (in test tubes) of following varieties for sowing :- (1) SW 08-1984, (2) AR 08-4241, (3) MA 85-0698, (4) AR 08-3271, (5) AR 2012- 04, (6) UK 93-1-2, (7) TW 08- 1507, (8) SW 04-0087, (9) AR 98-0313, (10) KO 03-2027 ((11) AR 07-3009	07011000	105600	Comments sought from Agriculture & Cooperation on 29.10.2020. Reminder sent vide email dated 09.03.2021.
230.	Bull Agro Implements, Coimbatore 01/53/8/54415/A M21/B-59/IC	03.11.20	(1) 73404 Pcs. Power Tiller Blades, ItemBullHD Blades-Net Weight42574.32 Kgs. (2) 90000 Pcs. Power Tiller Blades, Item:Bull EX, Net Weight - 45000Kgs. (3) 45000 Pcs. Power Tiller Blades, Item:Bull J Sharp Blades, Net Weight 20250Kgs.	84329090	69.68408	Comments sought from Agriculture & Cooperation on 04.11.2020. Reminders sent to Agriculture & Cooperation vide emails dated 30.12.2020 and 09.03.2021.
231.	Eurocoustic Products Ltd., Daman U.T. 01/53/8/54568/A M21/E-22/IC	07.12.20	21 MT Used Cooking Oil	15180039	360801	Comments sought from Agricultural & Cooperation on 07.12.2020. The Committee noted that the import of the item is Prohibited. Hence, the committee decided to reject the case.
232.	Om Industries, Rohtak, Haryana	31.12.20	12000 MT Used cooking oil	15180039	6300000	Comments sought from D/o Agriculture & Cooperation

	01/53/8/54711/A M21/O-8/IC					on 01.01.2021. The Committee noted that the import of the item is Prohibited. Hence, the committee decided to reject the case.
233.	Indus Biotech Pvt. Ltd. Pune, Maharashtra 01/53/8/54640/A M21/I-29/IC	19.12.20	5000 Kg. Grape Seeds Dried	12119019	413600	Comments sought from Agricultural & Cooperation on 21.12.2020. Reminders sent to Agricultural & Cooperation vide emails dated 22.01.2021 and 09.03.2021.
Part 21	Ministry of Power & MNRE					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
234.	Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/ AM20/R-26/IC	07.08.19	5 nos. IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	27102000	1.46	M/o P&NG vide OM No. P-12019(11)/33/ 2019-Sup./ (P-31439) dated 15.07.2020 has invited attention to their earlier OM No. P-12019(11)/33/ 2019-Sup./ (P-31439) dated 08.01.2020 wherein they had informed that the item being imported falls under HSN Code 39022000 and does not pertain to them. Comments sought from Ministry of Power on 25.09.2020. Reminders sent to M/o Power vide emails dated 02.11.2020, 29.12.2020 and 09.03.2021.
235.	Amplus KN One Power Private Limited, Gurugram, Haryana, 01/53/8/54585/A M21/A-91/IC	09.12.20	174773.000- TKW International Renewable Energy Certificates (classified under HSN 49070090 by virtue of Circular No. 46/20/2018-GST dated 6th June 2018)	49070090	928134 6	Comments sought from M/o Power & MNRE on 10.12.2020. MNRE vide email dated 10.12.2020 informed that the case is related to procurement of International Renewable Energy Certificates to be used for

						reduction of CO2 emissions on voluntary basis. MoEF&CC may be contacted for this purpose. Comments sought from MoEF&CC on 24.12.2020. Reminder sent to MoEF & CC vide emails dated 09.03.2021.
Part 22	M/o Atomic Energy & AERB					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
236.	Osaw Industrial Products Pvt Ltd, Ambala Haryana 01/53/8/54591/A M21/O-7/IC	09.12.20	2.000- SET RSS5EU- Radioisotope(NRC/IAEA/EU Exempt Quantity Material	28444000	475076	Comments sought from AERB on 16.12.2020. Reminder sent to AERB vide email dated 09.03.2021.
Part 23	MOEF&CC (SU Divn.)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
237.	Vibhu Essential Oils LLP, Patparganj, Delhi 01/53/8/54543/A M21/V-42/IC	02.12.20	5000 Kgs. Sandalwood Logs & Roots	44039922	451200 00	Comments sought from MOEF&CC (SU Divn) on 03.12.2020. MoEF&CC (SU Divn) vide OM No. 5-5/2019-SU dated 28.12.2020 has sought some documents from the firm. The firm replied directly to MoEF&CC (SU Divn) vide email dated 09.01.2021. Reminder sent to MoEF&CC (SU Divn) vide email dated 15.01.2021. Comments received from MoEF &CC (SU Division) vide OM dated 22.02.2021. Clarification sought from

						MoEF&CC (SU Divn) vide email dated 25.02.2021.
Part 24	D/o C&PC					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
238.	T&G Medicare, Baddi, Himachal Pradesh 01/53/8/50699/A M21/T-30/IC	11.04.20	500000 Ltr. Denatured Ethyl Alcohol Ethanol	22072000	162.500 00	Comments sought from D/o C&PC on 24.12.2020. C&PC vide email dated 10.02.2021 has sought some information from the firm. Reminder sent to firm vide email dated 26.02.2021.
239.	Metrochem API Pvt. Ltd., Hyderabad 01/53/8/53562/A M21/M-2/IC	14.05.20	200000 Kgs 2,2,2 Trifluoro Ethanol	29051990	935.7	C&PC vide OM No. C-II-17014/4/2020-Chem.II (FTS: 16691) dated 08.10.2020 forwarded a copy of application to Department of Pharmaceuticals, New Delhi requesting for taking necessary action. Comments again sought from D/o C&PC on 24.12.2020. C&PC vide OM dated 20.01.2021 informed that 2, 2, 2 Trifluoro Ethanol' does not fall under the category of 'Denatured Ethanol' and is within the domain of Department of Pharmaceuticals. It is also stated that vide OM of even number dated 08.10.2020, the application for grant of import license for the import of 200000 kgs of 2,2,2 Trifluoro Ethanol, was forwarded to Department of Pharmaceuticals. Comments sought from D/o Pharmaceuticals on

						01.03.2021
240.	Satyam Petrochemicals 01/53/8/53636/A M21/S-13/IC	14.06.2020	25000.000- MTS Denatured Ethyl Alcohol	22072000	140000 0000.00	Comments sought from D/o C&PC on 24.12.2020. C&PC vide email dated 18.02.2021 has sought some information from the firm. Reminder sent to firm vide email dated 01.03.2021.
241.	GNFC Ltd., Bharuch 01/53/8/54108/A M21/G-20/IC	09.09.20	50000000 LTR. Denatured Ethyl Alcohol	22072000	187500 0000	For Ex-post facto Approval.
242.	Satyajit Naik, Bavla, Ahmedabad 01/53/8/54199/A M21/S-96/IC	25.09.20	8 DRM SDA 23A 190 PROOF	22071000	370000	Comments sought from C&PC on 04.01.2021. D/o C&PC vide email dated 20.02.2021 informed that the applicant firm has communicated to keep on hold this time their application. The Committee decided to close the case.
243.	Dorf Ketel Chemicals India Private Limited, Mundra, Gujarat 01/53/8/54269/A M21/D-22/IC	07.10.20	71638.040 Litres. Denatured Ethanol (Etanol Desnaturado) from Brazil	22072000	304306 9.02	Comments sought from D/o C&PC on 24.12.2020. C&PC vide email dated 10.02.2021 has sought some information from the firm. Reminder sent to firm vide email dated 26.02.2021.
244.	Yellowstone Chemicals Private Limited, Mumbai 01/53/8/54484/A M21/Y-8/IC	17.11.20	30000 MTs Denatured Ethyl Alcohol for manufacturing of Ethyl Acetate with minium 90% of purity and Acetaldehyde from USA.		13224.0 0000	Approved as recommended by C&PC vide OM dated 03.03.2021.
RA, Mumbai may issue the import authorization to the applicant for import of 22595 MTs of Denatured Ethyl Alcohol (Ethanol) from USA for proportionate CIF value subject to the conditions in C&PC OM dated 03.03.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.						
245.	Sagar Chemicals Private Limited, Kanpur 01/53/8/54490/A M21/S-131/IC	17.11.20	500 MTs Ethyl Alcohol for manufacturing of Ethyl Acetate from USA.		174.000 00	Comments sought from D/o C&PC on 24.12.2020. D/o C&PC vide email dated 18.02.2021 has

						sought some information from the firm. Reminder sent to firm vide email dated 01.03.2021.
246.	RA Chem Pharma Ltd., Hyderabad, Telangana 01/53/8/54514/A M21/R-29/IC	23.11.20	10320 LTR. Ethanol 99.9	22071000	159007 4.64	Comments sought from C&PC on 04.01.2021. D/o C&PC vide OM dated 26.02.2021 that the application is for import of Un-denatured Ethyl Alcohol having HS Code – 22071000 which is free. Un-Denatured Ethyl Alcohol is not falling under restricted list of import, it is freely importable. Hence, The Committee decided to close the case.
247.	Enal Drugs Pvt. Ltd., Hyderabad 01/53/8/54556/A M21/E-21/IC	03.12.20	50000 Kgs. 2 2 2 - Trifluoro Ethanol	25987500	290519 90	Comments sought from D/o C&PC on 24.12.2020. D/o C&PC vide email dated 29.01.2021 informed that they are not concerned with the matter and D/o Pharmaceuticals may be consulted. Accordingly, Comments sought from D/o Pharmaceuticals on 01.02.2021. Reminder sent to D/o Pharmaceuticals vide email dated 01.03.2021
248.	Accordd Organics Private Limited, Pune 01/53/8/54620/A M21/A-94/IC	16.12.20	8000 MTs Denatured Ethyl Alcohol (Ethanol)	22072000	392000 000	Approved as recommended by C&PC vide OM dated 05.02.2021
RA, Pune may issue the import authorization to the applicant for import of 7300 MTs of Denatured Ethyl Alcohol (Ethanol) from USA for proportionate CIF value subject to the conditions in C&PC OM dated 05.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Pune.						
249.	IG Petrochemicals Limited,	23.12.20	7000 MT Denatured Ethyl Alcohol	22072000	329000 000	Approved as recommended by D/o C&PC vide OM dated

	Mumbai 01/53/8/54661/A M21/I-31/IC					05.03.2021.
	RA, Mumbai may issue the import authorization to the applicant for import of 2142 MTs of Denatured Ethyl Alcohol (Ethanol) from USA for proportionate CIF value subject to the conditions in C&PC OM dated 05.03.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
250.	Alchemie Laboratories, Mumbai 01/53/8/54693/A M21/A-106/IC	28.12.20	7000 MTs. Denatured Ethyl Alcohol	22072000	518000 000	Recommended by C&PC vide OM dated 24.02.2021 for 4125 MT of denatured ethyl alcohol. For Ex-post facto Approval.
251.	S V P Chemical Pvt. Ltd., Belgaum, Karnataka 01/53/8/54698/A M21/S-160/IC	29.12.20	2200 MTs of Denatured Ethyl Alcohol	22072000	110000 000	Approved as recommended by D/o C&PC vide OM dated 26.02.2021.
	RA, Bangalore may issue the import authorization to the applicant for import of 1520 MTs of Denatured Ethyl Alcohol (Ethanol) from USA for proportionate CIF value subject to the conditions in C&PC OM dated 26.02.2021 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.					
252.	Aarti Industries Ltd, Mumbai 01/53/8/54699/A M21/A-111/IC	29.12.20	5000 MT of Denatured Ethyl Alcohol	22072000	370000 000	Recommended by C&PC vide OM dated 24.02.2021 for 2520 MT of denatured ethyl alcohol. For Ex-post facto Approval.
253.	IOL Chemicals And Pharmaceuticals Limited., Punjab 01/53/8/55002/A M21/I-40/IC	12.02.21	72000 Mts Denatured Ethyl alcohol	22072000	292248 0000.00	Comments sought from M/o C&PC on 16.02.2021. C&PC vide email dated 18.02.2021 has sought some information from the firm. D/o C&PC informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
253 (a)	Shakti Distilleries Private Limited 01/53/8/54795/A M21/S-166/IC	19.01.21	25000 MTS Denatured Ethyl alcohol	22072000	101750 0000.00	Comments sought from D/o C&PC on 22.01.2021. Application forwarded to C&PC again on 01.03.2021. D/o C&PC vide email dated 01.03.2021 has

						sought some information from the firm.
Part 25	MoEF&CC (HSMD)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
254.	Shanti Agro Products, Navsari, Gujarat 01/53/8/E/AM19/S-102/IC	07.03.19	200 MT Zinc Ash below 65% Zinc.	26201900	40.00	Comments sought from D/o Fertilizer on 22.03.2019. Reminder again sent to D/o Fertilizer on 17.08.2020. Comments also sought from MOEF&CC (HSMD) on 05.09.2020. Reminder sent vide email dated 24.11.2020.
255.	Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/A M18/R-41/IC	14.03.18	6000 MTs Aluminium Dross Thrill	26204010	1755.0	Comments sought from M/o. Mines on 27.03.2018 as per DPIIT's OM dated 04.07.2018. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 31.05.2019. Reminders sent to MoEF&CC (HSMD) vide emails dated 28.01.2020, 01.10.2020, 30.12.2020 and 09.03.2021 requesting for providing comments.
256.	Techno Feeders, Kanpur. 01/53/8/E/AM20/T-1/IC	23.03.19	(1) 150000 Quantity Zinc Dross (H S code 79020010) is by product of hot dip galvanising process with minimum Zinc percentage 92. This is refined to produce Zinc metal and alloys. (2) 150000 Quantity Zinc Dross (H S	79020010	168	Comments sought from MOEF&CC (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s.Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC (HSMD) and requested to communicate them to apply with all relevant documents in MoEF&CC (HSMD). Hence, the firm is to apply for the NOC in MoEF&CC(HSMD).

			Code 79020010)			Reminders sent to MoEF&CC (HSMD) on 19.06.2020, 06.10.2020, 30.12.2020 and 09.03.2021 requesting for expediting the comments.
257.	Inspec Oils Ltd, Kolkata 01/53/8/E/ AM20/I-42/IC	09.09.19	120 MTs Used Oil	27101990	27.1	M/o P&NG vide OM No. P-12019(11)/59/2019-Sup(E-34916) dated 24.08.2020 stated that the product under consideration for import is used oil and import of used oils is governed by Notification issued by ministry of Environment, Forests and Climate Change under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015 (G.S.R.No.395(E)). In addition to this, they stated that the subject product is used in lubricating oil and lubricating oils having similar or better specifications are being manufactured in India. The Committee also decided to send the application to MOEF&CC(HSMD) for their comments. Accordingly, comments sought from MOEF&CC (HSMD) on 02.09.2020.
258.	Upper India Inorganic Industries Ltd, Chandigarh 01/53/8/E/ AM20/U-7/IC	08.01.20	40 MTs Zinc Dross	26201910	100.0	Comments sought from Mines on 10.01.2020. Reminders sent to M/o Mines on 17.08.2020 and 16.09.2020 for providing comments. M/o Mines vide OM dated 22.04.2020 has informed that, DGFT may take a decision for providing import license for import of zinc dross as per the conditions mentioned above and if required, may also

						consult Ministry of Environment Forest and Climate Change. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to MoEF&CC for their comments. Accordingly, the case has been forwarded to MOEF&CC (HSMD) on 16.11.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 29.12.2020 and 09.03.2021.
259.	Rubamin Pvt. Ltd., Panchmahal 01/53/8/E/ AM20/R-59/IC	13.01.20	5000 MTs Zinc Dross	26201910	8875.0	Comments sought from M/o Mines on 21.01.2020. Reminders sent to M/o Mines on 17.08.2020, 16.09.2020 and 09.10.2020 for providing comments. M/o Mines vide OM dated 22.04.2020 has informed that, DGFT may take a decision for providing import license for import of zinc dross as per the conditions mentioned above and if required, may also consult Ministry of Environment Forest and Climate Change. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to MoEF&CC for their comments. Accordingly, the case has been forwarded to MOEF&CC (HSMD) on 16.11.2020. Reminders sent to MoEF&CC (HSMD) vide

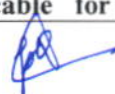


						emails dated 29.12.2020 and 09.03.2021.
260.	Innovae3d Pvt. Ltd., Maharashtra 01/53/8/E/ AM20/I-50/IC	18.01.20	50 Kgs Titanium Powder Metal Powder EOS Titanium Ti64	81082000	17.7	Comments sought from Dept. of Atomic Energy on 24.01.2020. DAE vide email dated 21.09.2020 enclosed a copy of their earlier letter dated 13.03.2020 wherein they had stated that the application pertains to the import of Titanium Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from DAE is not required for this import. Comments also sought from MoEF&CC (HSMD) on 08.09.2020. MOEF&CC(HSMD) vide email dated 16.09.2020 informed that the firm needs to apply online with MoEF&CC. Accordingly, the applicant was requested to apply online in MoEF&CC (HSMD) directly.
261.	Arcelor Mittal Nippon Steel India Ltd., Maharashtra 01/53/8/E/ AM20/A-114/IC	11.02.20	200000 MTs Millscale	26190090	12265.5	Comments sought from Mines on 13.02.2020. Ministry of Mines vide OM dated 15.05.20 suggested to seek comments from MoEF&CC (HSMD). Accordingly, comments sought from MoEF&CC (HSMD) on 20.05.2020. Reminders sent to MoEF&CC (HSMD) on 15.09.2020, 07.10.2020 and 30.12.2020.
262.	Innovae3d Private Limited, Maharashtra	17.08.20	500 Kgs. Titanium Powder (Metal Powder	81082000	199.1	The firm has been requested vide email dated 22.09.2020 to apply online to



	01/53/8/53972/A M21/I-15/IC		EOS Titanium Ti64)			MOEF&CC (HSMD). Link has also been provided to firm.
263.	JL Global Ventures, Gurgaon, Haryana 01/53/8/54292/A M21/J-13/IC	09.10.20	(1) 250 Ton SBR Granules 1-4mm (2) 450 Ton SBR Granules 0.8-2.5mm	400400000 400400000	76.7	Comments sought from MOEF&CC (HSMD) & DPIIT on 12.10.2020. DPIIT vide OM dated 23.10.2020 informed that it is not concerned with the matter. Reminder sent to MoEF&CC (HSMD) vide email dated 30.12.2020.
264.	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/ AM20/M-48/IC	23.10.19	5000 Kgs Niobium Scrap	81129200	72.1	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020. DAE vide letter dated 28.09.2020 informed that license from DAE is not required. Comments sought from MoEF&CC (HSMD) on 03.11.2020. Reminder sent to MoEF&CC (HSMD) vide email dated 30.12.2020.
265.	Paninian India Pvt Ltd., Hyderabad 01/53/8/E/ AM20/P-56/IC	21.01.20	1.500 Kgs Ti-64 Metal Powder	810820003 0	.02	Comments sought from Dept. of Atomic Energy on 27.01.2020. DAE vide letter dated 28.09.2020 informed that the application pertains to the import of Ti-64 Metal Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from DAE is not required. The firm has been advised on 06.11.2020 to apply online to MoEF&CC (HSMD) for their comments, as per suggestion of MoEF&CC (HSMD).

266.	Industrial Metal Powders India Pvt Ltd., Maharashtra 01/53/8/53627/A M21/I-3/IC	11.06.20	150 Kgs Gas Atomized Ti-6Al-4V Grade 23 LPBF Flexible Titanium Powder 60 Nos x 2.5 Kg per pack	81082000	36.5	Comments sought from AERB on 24.07.2020. Reminder sent to AERB vide email dated 17.09.2020. Comments sought from MoEF&CC (HSMD) on 03.11.2020. Firm asked to apply online with MoEF&CC vide email dated 7.12.2020. Firm vide email dated 8.12.2020 informed that they have applied online with MoEF&CC. Reminder sent to MoEF&CC vide email dated 30.12.2020
267.	Harsh Industries, Amaraiwadi 01/53/8/54730/A M21/H-62/IC	06.01.21	1200 MT Plastic Scrap	39159090	14208000	Comments sought from MOEF&CC (HSMD) & DPIIT on 07.01.2021. DPIIT vide OM No. P-47012/1/2021-TSW dated 14.01.2021 stated that they are not concerned and suggested to consult D/o C&PC. Comments also sought from D/o C&PC on 15.01.2021. Comments awaited from MoEF&CC (HSMD).
268.	Bansal Brothers, Chhattisgarh 01/53/8/54797/A M21/B-79/IC	20.01.21	5000 Mts Titanium Scrap	81083000	1250000000.00	Comments sought from MOEF (HSMD) on 22.01.2021. MoEF(HSMD) vide email dated 27.01.2021 informed that Titanium Scrap (Basel No.B1010) falls under part D of Schedule III of Hazardous and Other Wastes (Management and Transboundary) Rules, 2016 and applicable for



						Import and Export without permission from Ministry of Environment, Forest and Climate Change with condition that the import permitted in the country to the actual user or to the trader on behalf of the actual user authorized by SPCB on one time basis and subject to verification of document specified in Schedule VIII of these rules by the Custom Authority. Accordingly, the Committee decided to sent the case to M/o Mines and DPIIT for their comments. Comments sought from M/o Mines and DPIIT vide email dated 09.03.2021.
269.	Riddhi Vinayak CC&CC includes M/speciality Hosptl., Mumbai 01/53/8/54770/A M21/R-37/IC	13.01.21	1 set 1(One) set of Used Bypass Operation Theatre Unit(Set) with Standard Accessories & Spares as per Annexure-A attached 1 set 1(One) set of Used ICU Central Monitoring Station for Cardiac& Respiratory Patient unit with Standard Accessories & Spares as per Annexure-A attached. 1 set 1(One) set of Used Endoscopy Laboratory Equipment for Endoscopy Unit with Standard Accessories & Spares as per Annexure-A attached. 1 set 1(One) set of Used Pathology	90189099 90189099 90189099 90189099 90189099	237228 0.00	Comments sought from DPIIT & M/o Healthy & Family Welfare on 13.01.2021. Comments sought from MoEF (HSMD) on 02.02.2021. MoEF (HSMD) vide letter dated 04.02.2021 has sought some information /documents from the firm. DPIIT vide OM dated 05.02.2021 informed that it is not concerned with the matter.



			Laboratory Equipment Unit with Standard Accessories & Spares as per Annexure-A attached. 1 set 1(One) set of Used Spine & Joint replacement Orthopedic Unit with Standard Accessories & Spares as per Annexure-attached.			
Part 26	MoEF&CC (HSMD) & DPIIT					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
270.	Sky Rubber Industries, Rajkot 01/53/8/E/ AM20/S-9/IC	20.04.19	2290 MT Rubber Tyres Scrap/ Inner Tube Scrap (Pressed/ Baled/ Shredded/ Multiple Cuts).	40040000	10500000	Comments sought from MoEF&CC (HSMD) & DIPP on 23.04.2019. MOEF&CC (HSMD) vide email dated 06.10.2020 informed that the firm has not applied in MOEF&CC (HSMD) for 'NOC'. Accordingly, the firm has been requested vide email dated 14.10.2020 to apply to MOEF&CC (HSMD) for 'NOC'. Reminders sent to firm vide emails dated 24.12.2020 and 03.02.2021 to apply to MOEF&CC (HSMD) for 'NOC'.
271.	Gochem Metals and Alloys, Nalgonda, Telangana. 01/53/8/E/ AM20/G-14/IC	16.07.19	3500 MTs Battery scrap	85481010	311993000	Comments sought from MOEF&CC (HSMD) on 24.07.2019 followed with reminder dated 06.10.2020. The firm has been requested on 13.08.2020 to furnish reply to DPIIT's OM No.P-29019/14/2020-LEI dated 12.08.2020. Reminders sent to firm



						vide emails dated 31.08.2020, 06.10.2020, 03.11.2020, 24.12.2020 and 03.02.2021.
272.	Balaji Rubber Industries Private Limited, Salem. 01/53/8/E/ AM20/B-17/IC	24.07.19	12000 MTs Used Rubber Scrap Tyre / Pairings (Multiple Cuts/ Shreds/ Press Baled)	40040000	59052000	The firm has been requested on 26.08.2020 to furnish reply to DPIIT's OM No. P-47011/212/2019-TSW dated 09.08.19 followed with reminder dated 20.06.2020, 26.8.2020 and 06.10.2020. The firm vide email dated 07.10.2020 informed that they have already submitted the requisite reply/ documents to DIPP. They also informed that they have submitted their application to MOEF&CC for new 'NOC'. Reminders sent to MoEF&CC (HSMD) vide emails dated 24.12.2020 and 03.02.2021. Comments received from MoEF&CC (HSMD) vide letter dated 17.02.2021.
273.	Jammu Pigments Limited, Kota Rajasthan 01/53/8/E/ AM20/J-16/IC	22.08.19	2650 MTs Lead Scrap as per ISRI 'Relay'	78020090	39725000	DPIIT vide OM No. P-29019/13/2020-LEI dated 12.08.2020 sought some information from the firm along with a valid copy of 'NOC' of MoEF&CC. Reminder sent to firm vide email dated 15.09.2020 Firm's reply has been forwarded to DPIIT on 06.10.2020. Reminder sent to DPIIT vide email dated 24.12.2020. DPIIT vide email dated 22.01.2021 has sought NOC from MOEF&CC & Consent to operate Order from SPCB from the firm.



						Reminder sent to firm on 03.02.2021. Reply from firm referred to DPIIT vide email dated 24.02.2021. Comments sought from MoEF&CC (HSMD) on 20.08.2020 followed with reminders dated 06.10.2020 and 24.12.2020. Comments received from MoEF&CC (HSMD) vide letter dated 19.02.2021.
274.	Shree Metal Works, Muzaffarnagar, Uttar Pradesh 01/53/8/E/ AM20/S-62/IC	02.09.19	(1) 5000 MTs Battery Scrap, Like Lead Battery Plates, (2) 5000 MTs Battery wastes like Scrap Drained or Dry while intact	85481010 85481020	790420 000	DPIIT advised the applicant on 16.08.2020 to submit a copy of 'NOC' of MoEF&CC (HSMD). MoEF (HSMD) vide email dated 06.10.2020 informed that the firm has not applied for 'NOC'. Reminders sent to firm to apply for 'NOC' in MoEF&CC vide emails dated 06.10.2020, 24.12.2020 and 03.02.2021.
275.	Greencell Rubber India Pvt Ltd., Rajkot 01/53/8/E/ AM20/G-37/IC	12.10.19	2500 MTS Waste Tyres Scrap (Multiple Cuts/ Shreds/ Press Baled)	40040000	200000 00	Comments received from DPIIT vide OM No.P-47012/ 64/2019-T.S. dated 21.10.2019. Comments sought from MoEF&CC (HSMD) on 25.11.2019. Reminders sent to MoEF&CC vide email dated 24.08.2020, 06.10.2020, 24.12.2020 and 03.02.2021.
276.	Tinna Rubber and Infrastructure Ltd., Delhi 01/53/8/E/ AM20/T-31/IC	21.10.19	500 MTs Tyre Buffing Powder	40040000	730000 0	Comments sought from MoEF&CC (HSMD) on 11.11.2019 followed with reminders dated 26.08.2020 and 06.10.2020.



						MoEF&CC (HSMD) vide letter dated 02.11.2020 has informed that no prior permission is required from its side for importing the buffing powder. The firm has been requested on 26.08.2020 to furnish reply to DPIIT's OM No. P-47012/65/2019 dated 18.08.2020. Reminders sent to firm on 06.10.2020 and 24.12.2020 requesting for furnishing reply. The reply from firm forwarded to DPIIT vide email dated 22.01.2021.
277.	Gravita India Ltd., Jaipur 01/53/8/E/AM19/G-41/	04.12.19	5000 MTs Lead Scrap as per ISRI Rails, Lead Battery Plates covers code word 'Rakes'	85481010	525000 000	Approved as recommended by MoEF&CC vide OM dated 09.09.2020 and DPIIT vide OM dated 16.12.2020.
RA, Jaipur may issue the import authorization to the applicant for import of 5000 MTs of Lead Scrap (as per ISRI 'Rails' & 'Rakes') from GCA for CIF value of Rs.525000000.00/- [US Dollars (USD) 7000000.00] subject to the conditions in MoEF&CC OM dated 09.09.2020 and DPIIT OM dated 16.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Jaipur.						
278.	Gravita India Ltd., Jaipur 01/53/8/E/AM20/G-44/IC	27.12.19	5000 MTs Battery waste & scrap, lead battery plates covered by ISRI code word Rails	85481010	504000 000	The firm has provided a copy of MOEF&CC (HSMD) comments vide OM No. HSM-23/53/2017-HSM dated 16.11.2018 (expired). The firm has been requested vide email dated 22.08.2020 to furnish reply to queries raised by DPIIT vide OM No. P-29019/18/2020-LEI dated 20.08.2020. Reminders sent to firm vide emails dated 24.12.2020 and 03.02.2021.
279.	Parekh Rubber Company, Valasan Dist.	21.02.20	20000 MTS Old used rubber tyres scrap & used tube	40040000	864.0	DPIIT vide OM No. P-47012/36/2020-TSW dated 23.10.2020 informed that

	Anand, Gujarat 01/53/8/E/ AM20/P-62/IC		scrap with cut/ uncut/shreds/ baled & pressed/ tripled form/ one cut in beadwire/ single or multiple cut shredded & loose form for making crumb rubber.			the reply submitted by the firm is incomplete and sought a copy of valid 'NOC' of MOEF&CC. The firm has been requested vide email dated 30.10.2020 for furnishing reply. The firm vide email dated 05.11.2020 informed that NOC from MOEF&CC is in Process at the Ministry. DPIIT vide OM dated 20.11.2020 has advised that firm may approach DPIIT once they get 'No Objection' from MoEF&CC. Reminders sent to firm vide emails dated 24.12.2020 and 03.02.2021. Comments received from MoEF&CC vide letter dated 22.02.2021. Reply from firm referred to DPIIT vide email dated 24.02.2021.
280.	Pratham Metal Industries, Saharanpur 01/53/8/E/ AM20/P-63/IC	26.02.20	4500 MTs of Lead Scrap: Lead Scrap (ISRI Code: Rains, Radio, Rakes, Rent, Relays, Ropes, Roper, Rails and Racks). Lead Scrap namely (Lead Battery Plates Covered by ISRI Code Word Rail, Battery Lugs Covered by ISRI Code Word Rakes)	85481020	2700.00	Comments sought from DPIIT on 10.03.20 and MoEF&CC on 11.03.2020. MoEF&CC vide email dated 10.07.2020 stated that the applicant has not applied for the 'NOC' in MoEF&CC. The firm has been requested on 03.08.2020 to apply for the 'NOC' with all relevant documents in MoEF&CC (HSMD). The firm vide email dated 21.10.2020 informed that they have applied in MoEF&CC for 'NOC'. The firm has been



						requested on 23.12.2020 to furnish reply to queries raised by DPIIT vide OM dated 22.12.2020. Reminder sent to the firm vide email dated 03.02.2021.
281.	Singodaa Industries, Bharuch 01/53/8/E/ AM20/S-222/IC	17.03.20	100 MT of Battery Plate Scrap/Lead Scrap	85481020	3995.75	DPIIT vide OM dated 21.10.2020 sought some information from the firm. Reminders sent to firm vide emails dated 17.11.2020, 24.12.2020 and 03.02.2021. Comments sought from MoEF&CC on 19.03.2020. Reminders sent to MoEF&CC on 04.08.2020, 15.09.2020, 07.10.2020, 24.12.2020 and 03.02.2021 requesting for expediting their comments.
282.	Karthikeya Rubber Company, Coimbatore, Tamil Nadu 01/53/8/E/ AM21/K-8/IC	04.07.20	24,000 MTs Waste parings and scrap of rubber (other than hard rubber) and powders and granules obtained there form (Multi cut Tyres - other cut Rubbers) from Australia.	40040000	1400.64 000	DPIIT vide OM No.P-47012/59/2020/TSW dated 15.09.2020 stated that the firm was earlier asked to submit certain information including specific item of import and no objection from MoEF&CC and requested to inform the applicant about the procedure for obtaining no objection from MoEF&CC. Accordingly, the firm has been informed on 01.10.2020 about the link on which they have to apply for MOEF&CC's 'NOC'. Reminder sent to firm vide email dated 24.12.2020.
283.	Pragati Rubber, Gujarat 01/53/8/53905/A M21/P-19/IC	02.08.20	10000 MT used rubber tyre/tube scrap (pressed/shredded/baled/multiple cut)	40040000	456.0	The firm was requested on 27.11.2020 to furnish reply to queries raised by DPIIT vide OM No. P-47012/15/2019-TSW dated 26.08.2020.

						The firm replied directly to DPIIT vide email dated 27.11.2020. Now, DPIIT vide OM dated 18.01.2021 stated that the firm may be advised to approach DPIIT office once they get 'No Objection' from MoEF&CC. Reminder sent to the firm vide email dated 03.02.2021 Comments sought from MOEF&CC (HSMD) on 12.08.2020. Reminders sent to MOEF&CC (HSMD) vide emails dated 07.10.2020, 24.12.2020 and 03.02.2021. Comments received from MoEF&CC (HSMD) vide letter dated 18.02.2021.
284.	Eric Rubber, Ahmedabad 01/53/8/53932/A M21/E-9/IC	10.08.20	10000 MTs used rubber tyre scrap & used tube scrap with cut/ uncut/ shredded/ baled& pressed/ tripped form/ one cut in bead wire/ single or multiple cut/ shredded and loose form for making crumb rubber.	40040000	456.0	The firm has furnished reply on 04.09.2020 to queries raised by DPIIT vide OM No. P-47012/70/2020-TSW dated 21.08.2020. DPIIT vide OM dated 23.10.2020 has requested the firm to submit valid 'NOC' from MoEF&CC. The firm has been requested to provide a valid 'NOC' from MoEF&CC on 23.10.2020. Reminders sent to firm vide emails dated 04.11.2020, 24.12.2020 and 03.02.2021. Comments also sought from MOEF&CC (HSMD) on 12.08.2020. 

						Reminders sent to MoEF&CC (HSMD) vide emails dated 07.10.2020, 24.12.2020 and 03.02.2021 for expediting comments.
285.	RS Rubber Solutions, Punjab 01/53/8/54099/AM21/R-15/IC	08.09.20	8000 MTs Crumb Rubber Granules Mesh Size 10 Mesh	40040000	720.0	The firm has been requested on 14.10.2020 to furnish reply to DPIIT OM No. P-47012/20/2019-TSW dated 21.09.2020. Reminders sent to firm on 17.11.2020, 24.12.2020 and 03.02.2021 requesting for furnishing reply. Reply from firm referred to DPIIT vide email dated 03.02.2021. DPIIT vide OM dated 11.02.2021 has sought some more information from the firm. Comments sought from MOEF&CC (HSMD) on 10.09.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 17.11.2020, 24.12.2020 and 03.02.2021.
286.	VK Leads Pvt. Ltd., Sonipat, Haryana 01/53/8/54266/A M21/V-35/IC	06.10.20	50000 MTs Import of Crumb Rubber/Granules/Shredded/ Shredded Rubber	40040000	187.5	Comments sought from DPIIT on 08.10.2020. The firm has been requested on 23.10.2020 to furnish reply to DPIIT's OM No.P-47012/87/ 2020/TSW dated 23.10.2020. Reminder sent to the firm vide email dated 03.02.2021. Comments also sought from MOEF&CC (HSMD) on 09.10.2020.



						Reminder sent to MoEF&CC (HSMD) vide email dated 03.02.2021.
287.	Gravita India Limited, Jaipur 01/53/8/54440/A M21/G-28/IC	07.11.20	(1) 5000 MTs Battery Scrap/Lead Scrap ISRI Rains/Lead Scrap ISRI Rails/Battery Plate (2) 5000 MTs Battery Scrap/Lead Scrap Rains/Lead Scrap ISRI Rails/Battery Plate (3) 15000 MTs Battery Scrap/ Lead Scrap Rains/ Lead Scrap ISRI Rails/ Battery Plate (4) 15000 MTs Battery Scrap/ Lead Scrap Rains/Lead Scrap ISRI Rails/ Battery Plate.	85481010 85481010 85481020 85481020	400000 0000	Comments sought from MOEF&CC (HSMD) and DPIIT on 09.11.2020. Reminder sent to MoEF&CC and DPIIT vide email dated 30.12.2020. Reminder sent to DPIIT vide email dated 03.02.2021. Reminder sent to MoEF&CC (HSMD) vide email dated 03.02.2021. DPIIT vide OM dated 12.02.2021 has sought some information from the firm.
288.	Balkrishna Industries Ltd., Lower Parel, Maharashtra 01/53/8/54486/A M21/B-70/IC	17.11.20	1 No. Used Tyre - 60/80 R57 from USA	40040000	164280 0	Comments sought from MOEF&CC (HSMD) & DPIIT on 19.11.2020. DPIIT vide OM dated 08.12.2020 sought some information from the firm. The firm replied vide email dated 09.12.2020. The firm has once again been requested on 21.12.2020 to furnish reply to queries raised by DPIIT vide OM No. P-47012/106/2020-TSW dated 21.12.2020. Comments received from DPIIT vide OM dated 20.01.2021.



						Comments awaited from MoEF&CC (HSMD). Reminder sent to MoEF&CC(HSMD) vide email dated 03.02.2021.
289.	HJM Metals LLP, Village Dholka, Gujarat 01/53/8/54607/A M21/H-56/IC	12.12.20	500 MT Lead Scrap Rails asper ISRI.	78020090	450000 00	MoEF&CC ((HSMD) vide letter No.23-142/2016-HSMD dated 16.09.2020 accorded no objection for import of 250 MT of Lead Scrap and stated that remaining 250 MT would be granted after submission of site visit report by CPCB. Comments sought from DPIIT on 17.12.2020. DPIIT vide OM No.P-29019/23/ 2020-LEI dated 30.12.2020 informed that the firm has not submitted fresh 'NOC' from MoEF&CC for additional 250 MT of Lead Scrap. Therefore, they have requested to call for 'NOC' of MoEF&CC from the firm. Reminder sent to the firm vide email dated 03.02.2021.
290.	Tinna Rubber and Infrastructure Ltd, Mehrauli, Delhi 01/53/8/54663/A M21/T-66/IC	23.12.20	1000 MT Used Rubber TyreScrap (Cut in threepcs/shreds)	40040000	654500 0	Comments sought from DPIIT and MoEF&CC (HSMD) on 24.12.2020. The firm has been requested on 07.01.2021 to furnish reply to queries raised by DPIIT vide OM No. P-47012/7/2019-TSW dated 07.01.2021. Reminder sent to the firm vide email dated 03.02.2021. Firm replied vide email dated 26.02.2021.

						MoEF&CC (HSMD) vide email dated 25.01.2021 informed that matter was discussed in the 101st meeting of expert committee and the minutes is under submission. Comments received from MoEF&CC vide letter dated 22.02.2021.
291.	Tinna Rubber And Infrastructure Ltd, Mehrauli, Delhi 01/53/8/54666/A M21/T-67/IC	23.12.20	3000 MT Used Rubber TyreScrap (cut in threepcs/shreds)	40040000	19635000	Comments sought from DPIIT and MoEF&CC (HSMD) on 24.12.2020. The firm has been requested on 07.01.2021 to furnish reply to queries raised by DPIIT vide OM No. P-47012/7/2019-TSW dated 07.01.2021. Reminder sent to the firm vide email dated 03.02.2021. Firm replied vide email dated 26.02.2021. MoEF&CC (HSMD) vide email dated 25.01.2021 informed that matter was discussed in the 101st meeting of expert committee and the minutes is under submission.
292.	Tinna Rubber And Infrastructure Ltd, Mehrauli, Delhi 01/538/54667/A M21/T-68/IC	23.12.20	10000 MT Used Rubber Tyre Scrap (Cut In Three Pcs Shreds)	40040000	65450000	Comments sought from MoEF&CC (HSMD) & DPIIT on 24.12.2020. The firm has been requested on 07.01.2021 to furnish reply to queries raised by DPIIT vide OM No. P-47012/7/2019-TSW dated 07.01.2021. Reminder sent to the firm vide email dated 03.02.2021. Reply from firm referred



						to DPIIT vide email dated 22.02.2021. MoEF&CC (HSMD) vide email dated 25.01.2021 informed that matter was discussed in the 101st meeting of expert committee and the minutes is under submission. Comments received from MoEF&CC (HSMD) vide letter dated 19.02.2021.
293.	Tinna Rubber And Infrastructure Ltd, Mehrauli, Delhi 01/53/8/54668/A M21/IC	23.12.20	10000 MT Used Rubber Tyre Scrap (Cut In Three Pcs Shreds)	40040000	654500 00	Comments sought from MoEF&CC (HSMD) & DPIIT on 24.12.2020. The firm has been requested on 07.01.2021 to furnish reply to queries raised by DPIIT vide OM No. P-47012/7/2019-TSW dated 07.01.2021. Reminder sent to the firm vide email dated 03.02.2021. Firm replied directly to DPIIT vide email dated 22.02.2021. MoEF&CC (HSMD) vide email dated 25.01.2021 informed that matter was discussed in the 101st meeting of expert committee and the minutes is under submission. Comments received from MoEF&CC (HSMD) vide letter dated 22.02.2021.
294.	Tinna Rubber and Infrastructure Ltd., New Delhi 01/53/8/53899/A M21/T-24/IC	31.07.20	55 MTs Rubber Crumb/ Granules mesh size finer than 10 mesh	40040000	11.8	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require



						permission from MoEF&CC. The firm has been requested on 26.08.2020 to furnish reply to DPIIT OM No. P-47012/7/2019-TSW dated 26.08.2020. Reminders sent to firm vide emails dated 07.10.2020, 24.11.2020, 24.12.2020 and 03.02.2021.
295.	Sabari Textiles Private Limited, Tamil Nadu 01/53/8/54126/AM21/S-86/IC	14.09.20	25000 MTs Crumb Rubber/ Rubber Granules having mesh size less than 10mm and devoid of iron and steel and most of fibres	40040000	2343.7	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are produce and does not require permission from MoEF&CC. Comments sought from DPIIT on 14.09.2020. The firm has been requested on 01.10.2020 to furnish reply to DPIIT's OM dated 22.09.2020. Reminders sent to firm on 04.11.2020, 24.12.2020 and 03.02.2021.
296.	Navkar Industries, Telangana 01/53/8/54270/A M21/N-22/IC	07.10.20	10000 MTs Crumb Rubber/ Granuals mesh size finer then 10 mesh and devoid iron steel & most fibers	40040000	370.0	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC. Comments sought from DPIIT on 09.10.2020. The firm has been requested on 04.11.2020 to furnish reply to DPIIT's OM dated

						23.10.2020. Reminders sent to firm vide emails dated 24.12.2020 and 03.02.2021. Reply from firm referred to DPIIT vide email dated 15.02.2021. DPIIT vide OM dated 01.03.2021 has sought more information from the firm.
297.	Jain Metal Rolling Mills, Chennai, Tamil Nadu 01/53/8/54521/A M21/J-17/IC	24.11.20	(1) 5000 MTs. Lead Battery Scrap (ISRI Code: Rains) (2) 5000 MTs. Lead Battery Scrap (ISRI Code: Rails/ Racks/ Radio/ Rakes/ Rent/ Ropes). (3) 5000 MTs. Lead Battery Scrap (ISRI Code: Relay).	(1) 85481020 (2) 85481010 (3) 78020090	1603800000	Comments received from MoEF&CC (HSMD) vide letter No. 23-130/2014-HSMD dated 16.09.2020. Comments sought from DPIIT on 24.11.2020. Reminder sent to DPIIT on 03.02.2021. DPIIT vide OM dated 09.02.2021 has sought some information from the firm.
298.	Star Trading House, Pune 01/53/8/54558/A M21/S-144/Import Cell	3.12.20	10000 MT of Crumb Rubber/Granul Mesh size finer than 10mesh and devoid of iron and steel& most of the fibers	40040000	37000000	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC. Comments sought from DPIIT on 04.12.2020. The firm has been requested on 21.12.2020 to furnish reply to queries raised by DPIIT vide OM No. P-47012/116/2020-TSW dated 18.12.2020. Reminder sent to the firm vide email dated 03.02.2021.

						Reply from firm referred to DPIIT vide email dated 11.02.2021.
299.	Thoms Rubbers, Kottayam, Kerala 01/53/8/54561/A M21/T-63/IC	04.12.20	15000 MT Crumb Rubber/Granul Mesh size finer than 10mesh and devoid of iron and steel& most of the fibers	40040000	370000 00	Comments sought from MOEF&CC (HSMD) & DPIIT on 04.12.2020. MoEF&CC (HSMD) vide email dated 21.12.2020 referred to its letter dated 13.05.2020 where it informed that the rubber crumbs/ granules having mesh size finer than 10 mesh and devoid of iron/ steel & most of the fibers, are product and does not require permission from them. The firm has been requested on 21.12.2020 to furnish reply to queries raised by DPIIT vide OM No. P-47012/118/2020-TSW dated 18.12.2020. Reminder sent to the firm vide email dated 03.02.2021.
300.	Trirubber India INC, Kharagpur 01/53/8/54680/A M21/T-70/IC	24.12.20	6000 MT Crumb Rubber Granules 10 mesh and devoid of iron / steel.	40040000	720000 00	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC. Comments sought from DPIIT on 29.12.2020. The firm has been requested on 05.01.2021 to furnish reply to queries raised by DPIIT vide OM No. P-47012/126/2019-TSW dated 05.01.2021.

						Reply from firm referred to DPIIT vide email dated 02.02.2021. DPIIT vide OM dated 23.02.2021 has sought some information from the firm. Reply from firm referred to DPIIT vide email dated 01.03.2021.
301.	Jayachandran Alloys Private Limited, Coimbatore 01/53/8/54690/A M21/J-19/IC	26.12.20	4000 MT Lead Scrap as per ISRI Rains	85481020	300000 000	Comments received from MoEF&CC (HSMD) vide letter No.23-25/2019-HSMD dated 07.10.2020. Comments sought from DPIIT on 29.12.2020. Reminder sent to DPIIT vide email dated 03.02.2021. DPIIT vide OM dated 08.02.2021 has sought some information from the firm.
302.	Shivalik Reclamations Pvt. Ltd., Haryana 01/53/8/54751/A M21/S-164/IC	09.01.21	2000 Mts Rubber Crumb/Granules Powder 10 Mesh Or More	40040000	212800 00.00	Comments sought from MOEF (HSMD) & DPIIT on 11.01.2021. Comments received from DPIIT vide OM dated 03.02.2021
303.	Tinna Rubber And Infrastructure Ltd., Delhi 01/53/8/54754/A M21/T-74/IC	09.01.21	250 Mts Rubber Crumb /Granules Mesh Size finer Than 10 Mesh	40040000	532000 0.00	Comments sought from MOEF (HSMD) & DPIIT on 11.01.2021. Comments received from DPIIT vide OM dated 03.02.2021
304.	Tinna Rubber And Infrastructure Ltd., Delhi 01/53/8/54755/A M21/T-75/IC	09.01.21	200 Mts Rubber crumb/Granules mesh Size Finer Than 10 Mesh	40040000	425600 0.00	Comments sought from MOEF (HSMD) & DPIIT on 11.01.2021. Comments received from DPIIT vide OM dated 16.02.2021
305.	Gulati Udyog., Chhattisgarh 01/53/8/54787/A M21/G-40/IC	18.01.21	69000 Mts Used Rubber Tyres With Multiple Cuts or Single Cut or Shredded or Press Baled or Loose Form	40040000	621000 000.00	Comments sought from MOEF (HSMD) & DPIIT on 19.01.2021. DPIIT vide OM dated 28.01.2021 has sought some information from the firm.

						Comments received from MoEF&CC vide letter dated 18.02.2021.
306.	R S Shreadon., Uttar Pardesh 01/53/8/54786/A M21/R-38/IC	18.01.21	48000 Mts Used Rubber tyres With multiple Cuts or single Cut or shredded or press Baled or loose Form	40040000	432000 000.00	Comments sought from MOEF (HSMD) & DPIIT on 19.01.2021. DPIIT vide OM dated 28.01.2021 has sought some information /documents from the firm. Comments received from MoEF&CC vide OM dated 19.02.2021.
Part 27	DPIIT					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
307.	Arcelor Mittal Nippon Steel India Ltd., Mumbai 01/53/8/53946/A M21/A-30/IC	12.08.20	1 Set Second Hand Gas Control Valves: Valves Dia 350-4 Numbers, Valves Dia 300-2 Numbers, Valves Dia 80/100-8 Numbers	84818030	30.4	Comments sought from DHI on 15.08.2020. DHI vide email dated 17.08.2020 informed that Control Valves does not pertain to DHI and this may pertain to DPIIT. Accordingly, comments sought from DPIIT on 17.08.2020. The firm has been requested vide email dated 23.09.2020 to furnish reply to DPIIT's OM No. P-47012/71/2020-TSW dated 16.09.2020. Reminders sent to firm vide emails dated 07.10.2020, 24.11.2021 and 03.02.2021. Final Reminder sent to firm vide email dated 09.03.2021.
308.	Larsen & Toubro Limited., Kolkata 01/53/8/54148/A M21/L-14/IC	17.09.20	62 Nos SBH Double Slide Rail System with accessories : SBH Standard box S600 including all accessories : Strandardbox Base	73084000 73084000 73084000 73084000 73084000 73084000 73084000	363.8	For Ex post facto approval

			8 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Manhole Top Plate 3000mm (L) x 1400mm(H) 24 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Spindle Element 80 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Pin 40x230 16 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Box Connector 80 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : CLIP6,3MM 22 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Double Slide Rail RS (5500MM)(L) 40 Nos SBH Double Slide Rail			
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			System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Shorting Base Plate : 3500mm(L) x 2400mm(H) 20 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Shorting Top Plate 3500mm(L) x 1400mm(H) 22 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Rolling Strut 11 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Distance Piece (250MM) 176 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Screw Set M30			
309.	AQSA Stamping, Andheri East, Mumbai 01/53/8/54441/A	07.11.20	200 MTs Regried/ Hdpe/ Granules of Plastics	39159090	2400000	Comments sought from DPIIT & C&PC on 09.11.2020. DPIIT vide OM dated

	M21/A-78/IC					05.02.2021 informed that they are not concerned with the case and C&PC may be consulted in the matter.
310.	Rama Enterprises, Chennai 01/53/8/54548/A M21/R-31/IC	03.12.20	5 Kgs. Cypher 88 Silver Powder	71061000	553867.70	Comments sought from DPIIT on 03.12.2020. DPIIT vide OM dated 28.01.2021 has sought some information/ documents from the firm. The firm vide email dated 28.01.2021 requested to furnish information as per DPIIT OM dated 28.01.2021.
311.	Kohinoor Reclamations., Punjab 01/53/8/54759/A M21/K-34/IC	12.01.21	500000 Kgs Crumb/Buffering rubber Powder	40040000	750000 0.00	Comments sought from DPIIT on 12.01.2021. DPIIT vide OM dated 28.01.2021 has sought some information from the firm. The firm replied vide email dated 06.02.2021. DPIIT vide OM dated 17.02.2021 has sought some more information from the firm.
Part 28	M/o FPI					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
312.	Chidambaram confectionery, Tamil Nadu 01/53/8/54306/A M21/C-30/IC	10.10.20	10 Kgs Silver powder- For confectionery use – (Silflok (Food additive E-174)).	71061000	7.8	Comments sought from MOEF&CC (HSMD) and DPIIT on 12.10.2020. DPIIT vide OM dated 16.10.2020 informed that it is not concerned with the matter and M/o Food Processing Industries may be consulted in the matter. The Committee decided to refer the case to M/o FPI. Case referred to M/o FPI vide email dated 25.11.2020.

						Reminders sent to M/o FPI vide emails dated 10.02.2021 and 09.03.2021.
Part 29	Miscellaneous					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
313.	Harshini Maple Leafs, Chennai 01/53/8/54380/A M21/H-46/IC	27.10.20	(1) 5000 Kgs. Gold Dore Bars. (2) 50000 Kgs. Silver Dore Bars.	71081200	(1) 1500000 0000/- (2) 300000 0000/-	The Committee noted that the firm has applied for 5 MT of Gold Dore Bars and 50 MT of Silver Dore Bars. The firm vide email dated 25.12.2020 has provided BIS Certificate valid upto 02.12.2021. They also stated that they are applying for the first time, hence they don't have previous utilization certificate. The firm has provided the following documents: (i) BIS Certificate valid upto 02.12.2021 (ii) NABL certificate valid up to 25.06.2022 (iii) Consent to Operate valid upto 31.03.2021 (iv) The firm has applied for the first time. Accordingly, the Committee decided to allow import of one MT of Gold Dore Bars purity upto 95 percent and 5 MT of Silver Dore Bars.
As per Trade Notice No. 48/2015-2020, new applicants who have obtained NABL certification will be considered for upto 1 MT of Gold Dore bar. Accordingly, the Committee decided to approve one MT of Gold Dore bar to the firm subject to physical verification of the refinery by the concerned RA and submission of all valid permissions including Consent to Operate.						
The Committee noted that the firm has applied for the first time. The Committee decided to approve for import 5 MT of Silver Dore Bars to the firm subject to physical verification of the refinery by the concerned RA.						
314.	Baskaran, Shevapet, Salem 01/53/8/54045/A	26.08.20	14 Kgs. Semi Finished Products in Silver Wire Round.	71060000	755012	Comments sought from MeitY and DPIIT on 28.08.2020.



	M21/B-39/IC					DPIIT vide OM No. P-47012/81/2020-TSW dated 15.09.2020 stated that DPIIT is not concerned in the matter. MeitY vide email dated 16.10.2020 stated that the matter does not pertain to them. The firm has been requested on 05.11.2020 to provide the purpose of import and the description of items to be imported. Reminder sent to firm vide email dated 29.12.2020 requesting for furnishing reply.
315.	Narrondass Manordass, Mumbai 01/53/8/54774/A M21/N-37/IC	14.01.21	10 MT of Gold Dore Bars purity upto 95 percent	71081200	530000 00000	The firm has been granted Import Licence No. 0319298143 dated 27.08.2020 for import of 10 MT gold dore bars. The firm has provided : (i) BIS certificate - valid upto 21.03.2021. (ii) NABL Certificate – valid up to 20.10.2022, (iii) Utilization details duly certified by Customs. (iv) Consent to Operate valid upto 31.12.2024 Accordingly, the Committee decided to allow import of 10 MT of Gold Dore Bars purity upto 95 percent.
The Committee decided to approve 10 MTs of Gold Dore Bar purity upto 95 percent to the firm.						
316.	MMTC PAMP India Pvt Ltd., New Delhi 01/53/8/54924/A M21/M-99/IC	04.02.21	50 Mts Gold Dore bars (upto 95 percent purity)	71081200	247175 000000	The firm has been granted Import Licence No.0519211244 dated 04.03.2020 for import of 50MT gold dore bars. The firm has provided : (i) BIS certificate - valid upto 22.10.2021. (ii) NABL Certificate – valid up to 05.02.2022,



						(iii) Utilization details duly certified by Customs. Balance quantity is 22863 kgs as on 1.1.2021. (iv) Consent to Operate valid upto 30.09.2021 Firm has not utilized earlier license and substantial balance quantity is available in that license. The Committee decided to ask the firm to approach after utilization of earlier license.
317.	Precious Metals Refiners Private Limited., Jaipur 01/53/8/54931/A M21/P-63/IC	04.02.21	1000 kgs Gold Dore Bar-Having Purity :Upto 95 Percent	71081200	550000 0000.00	The firm has submitted Consent to Establish valid till 31.07.2025 issued vide Rajasthan SPCB letter dated 9/11/2020. The Committee decided to ask the the firm to submit Consent to Operate and NABL certificate.
318.	Zaveri & Co Pvt Ltd., Ahmedabad 01/53/8/54988/A M21/Z-3/IC (for Rudrapur, Uttarakhand unit)	10.02.21	20 Mts Gold (Dore)Bars Purity : Upto 95 percentage	71081200	857132 83939.5 0	The firm has been granted Import Licence No.0819052254 dated 02.08.2019 for import of 10MT gold dore bars. The firm has provided : (i) BIS Certificate valid till 11.07.2021. (ii) NABL Certificate not provided (iii) Consent to Operate valid upto 31.03.2022. Firm has not utilized earlier license and substantial balance quantity is available in that license. The Committee decided to ask the firm to approach after utilization of earlier license.
319.	Zaveri & Co Pvt Ltd, Ahmedabad 01/53/8/55032/A M21/Z-4/IC (for Ahmedabad unit)	15.02.21	2 Mts Gold (Dore) Bar Purity: Up To 95 Percentage	71081200	909575 4537.00	(i) BIS Certificate not provided (ii) NABL Certificate valid till 09.08.2022. (iii) Consent to Establish valid upto 03.04.2025. The Committee decided to

						ask the firm to submit (i) BIS certificate and (ii) Consent to Operate.
320.	Augmont Enterprises pvt ltd., Uttarkhand 01/53/8/55049/A M21/A-124/IC	16.02.21	20000 kgs Gold Dore Bar (upto 95 Percent Purity) For Refinery Actual user as per conditions	71081200	120000 000000.00	The firm has been granted Import Licence No.6119001200 dated 25.06.2019 for import of 20 MT gold dore bars. The firm has provided : (i) BIS Certificate valid upto 06.03.2021 (ii) NABL Certificate valid till 02.11.2021. (iii) Consent to Operate valid upto 31.03.2023 (iv) Utilization details duly certified by Customs. Firm has not utilized earlier license and substantial balance quantity is available in that license. The Committee decided to ask the firm to approach after utilization of earlier license.
321.	Kundan Refinery Private Limited 01/53/8/54846/A M21/K-36/IC	25.01.21	50000 KGS Gold Dore Maximum Purity 95%	71081200	221050 364325.00	The firm was granted Import Licence for import of 10 MT gold dore bars on 26.11.2020. The firm has provided : (i) BIS Certificate valid upto 31.08.2021 (ii) NABL Certificate valid till 07.07.2022. (iii) Consent to Operate valid upto 31.12.2024 (iv) Utilization details duly certified by Customs. Accordingly, the Committee decided to allow import of 10 MT of Gold Dore Bars purity upto 95 percent.
The Committee decided to approve 10 MTs of Gold Dore Bar purity upto 95 percent to the firm.						
322.	Opus Refinery Private Limited 01/53/8/55075/A M21/O-10/IC	18.02.21	1000 Kgs Gold Dore Bars having content not exceeding 95%	71081200	420000 0000.00	The firm has not provided following documents: (i) NABL Certificate (ii) BIS Certificate (iii) Consent to Operate from SPCB (iv) Utilization Details of

						previous import license duly certified by Customs Authority, if any. The firm is requested to provide NABL certificate, BIS Certificate and consent to operate from SPCB.
323.	MD Overseas Private Limited 01/53/08/54960/AM21	08.02.21	20000 Kgs Raw Gold (Dore) Bars of Purity 95 percent or lower	71081200	902225 45000	The Committee noted that the firm has been granted Import Authorization No. 0519200879 for 20 MT of Raw Gold Dore Bars. The firm has provided the following documents: (i) NABL Certificate valid upto 15.09.2022 (ii) BIS Certificate- not provided. (iii) Consent to Establish from SPCB, Jaipur valid upto 28.02.2025. (iv)Utilization Details of previous import license duly certified by Customs Authority - not provided. Hence, the Committee decided to ask the firm to submit BIS Certificate, Consent to Operate and Utilization details of previous import license duly certified by Customs Authority.
324.	Istore Direct Trading Pvt Ltd., Mumbai 01/53/8/55040/A M21/I-141/IC	15.02.21	10000 Kgs of Non Basmati Rice – For Retail & Trading	10063090	950000. 00	The Committee decided to examine the case on file.
325.	DefTech & Green India Pvt. Ltd., Jodhpur 01/53/8/54139/A M21/D-19/IC	15.09.20	(1) 200 CTN Pyro Tech Cartridges (2) 100 CAN Blanks for Pyro Tech Launcher (3) 30 PCS Pyro tech Launcher	36030059 93063000 93039000	563000	Comments sought from DRDO on 16.09.2020. DRDO vide email dated 17.09.2020 informed that DRDO does not deal in the subject matter and the matter has been referred to DDP. DDP vide email dated 23.10.2020 has conveyed that DGFT may seek the comments from the concerned Service, directly



					as the items proposed to be imported are not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments sought from Air HQrs on 22.12.2020. Comments received from Air HQs vide email dated 01.02.2021. Comments sought from PESO on 26.02.2021. PESO vide email dated 03.03.2021 has sought some information from the firm.
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5. The meeting ended with vote of thanks to the chair.

